

HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD

ROC.NO.2193/2022-B.SPL.

DATED: 11.07.2022

C I R C U L A R

SUB: ALTERNATIVE INCHARGE ARRANGEMENTS - District and Sessions Judges, Senior Civil Judges and Junior Civil Judges - Making alternative in-charge arrangements during the leave period/trainings/transfers in view of establishment of 33 New Judicial Districts in the State - Orders - Issued.

**READ: 1. High Court's Letter Roc.No.346/E1/2021, dated 19.05.2022.
2. High Court's proceedings order Roc No.2194/2022-B.Spl., dated 03.06.2022.
3. High Court's letter Roc No.2193/2022-B.Spl. dated 03.06.2022.**

-oOo-

In view of establishment of 33 New Judicial Districts in the State and functioning as such w.e.f., 02.06.2022, the High Court has approved the proposed in-charge arrangements submitted by the Principal District and Sessions Judges/Unit Heads respectively. Accordingly all the Unit Heads are directed to follow the said alternative in-charge arrangements during the Leave period/Training/Transfer of the Officers and to place/propose the officer of the first nearest court/second nearest Court/third nearest Court, as per the feasibility, as in-charge or full additional charge, for smooth functioning of courts and to avoid inconvenience to the Advocates as well as to the litigant public.

The copy of alternative in-charge arrangements proposed and accepted by the High Court for the state of Telangana is hereby enclosed.


REGISTRAR (VIGILANCE)

To

1. The Chief Judge, City Civil Court, Hyderabad.
2. The Metropolitan Sessions Judge, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad
4. The Principal Special Judge for CBI Cases, Hyderabad.

5. THE PRL. DISTRICT AND SESSIONS JUDGES:

(i) Adilabad, (ii) Mancherial, (iii) Nirmal, (iv) Kumuram-Bheem District at Asifabad, (v) Karimnagar, (vi) Jagtial, (vii) Rajanna Sircilla District at Sircilla, (viii) Peddapally, (ix) Khammam, (x) Bhadradri-Kothagudem District at Kothagudem, (xi) Mahabubnagar, (xii) Jogulamba Gadwal District at Gadwal, (xiii) Wanaparthy, (xiv) Narayanpet, (xv) Nagarkurnool, (xvi) Sangareddy, (xvii) Medak, (xviii) Siddipet, (xix) Nalgonda, (xx) Suryapet, (xxi) Yadadri Bhongir District at Bhongir, (xxii) Nizamabad, (xxiii) Kamareddy, (xxiv) Rangareddy District at L.B.Nagar, (xxv) Medchal-Malkajgiri District at Malkajgiri, (xxvi) Vikarabad, (xxvii) Hanumakonda, (xxviii) Warangal, (xxix) Jangaon, (xxx) Mahabubabad, (xxxii) Mulugu, (xxxii) Jayashankar-Bhupalpally District at Bhupalpally.

PRL. DISTRICT AND SESSIONS COURT: ADILABAD::

From
Smt.M.R.Sunitha,
Prl. District and Sessions Judge,
Adilabad.

To
The Registrar (Vigilance)
Hon'ble High Court for the
state of Telangana,
Hyderabad

Lr.Dis.No.2053/2022/Admn., dated: 9.06.2022

Respected Madam,

Sub:- ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges / Senior Civil Judges / Junior Civil Judges – Making alternative in-charge arrangements during the leave period / training / transfers – Information Submitted - Reg.

Ref:- Hon'ble High Court's ROC No.2193/2022-B.SPL.,
dt:03.06.2022

-:oOo:-

Anent to the subject cited above, I am herewith furnishing the following information with regard to all Courts in the cadre of District & Sessions Judges, Senior Civil Judges and Junior Civil Judges in Adilabad District for making in-charge arrangements in respect of leave period / trainings / transfers of any Officer in the prescribed format as directed.

Sl. No.	Designation of the Court	First nearest court of the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Second nearest court of the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Third nearest court of the court mentioned in Column No.2 with distance / place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
1	Prl. District and Sessions Judge, Adilabad	I Addl. District & Sessions Judge, Adilabad (Headquarters)	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-II Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	Judge, Family Court-cum-III Addl. Dist. & Sessions Judge, Adilabad (Headquarters)
2	I Addl. District & Sessions Judge, Adilabad	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-II Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	Judge, Family Court-cum-III Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	Prl. District and Sessions Judge, Adilabad (Headquarters)

Sl. No.	Designation of the Court	First nearest court of the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Second nearest court of the court mentioned in Column No.2 with distance / place of functioning where ever necessary	Third nearest court of the court mentioned in Column No.2 with distance / place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
3	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-II Addl. Dist. & Sessions Judge, Adilabad	Judge, Family Court-cum-III Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	I Addl. District & Sessions Judge, Adilabad (Headquarters)	Prl. District and Sessions Judge, Adilabad (Headquarters)
4	Judge, Family Court-cum-III Addl. Dist. & Sessions Judge, Adilabad	Spl. Judge for trial of cases under SCs / STs (POA) Act-cum-II Addl. Dist. & Sessions Judge, Adilabad (Headquarters)	I Addl. District & Sessions Judge, Adilabad (Headquarters)	Prl. District and Sessions Judge, Adilabad (Headquarters)
5	Senior Civil Judge, Adilabad	Secretary, District Legal Services Authority, Adilabad (Headquarters)	Senior Civil Judge, Nirmal (80 Kms)	Senior Civil Judge, Asifabad (120 Kms)
6	Prl. Junior Civil Judge, Adilabad	Spl. Judl. Magistrate of First Class Mobile (PCR)-cum-I Addl. Junior Civil Judge, Adilabad (Headquarters)	Junior Civil Judge, Utnoor (55 Kms)	Junior Civil Judge, Boath (57 Kms)
7	Spl. Judl. Magistrate of First Class Mobile (PCR)-cum-I Addl. Junior Civil Judge, Adilabad	Prl. Junior Civil Judge, Adilabad (Headquarters)	Junior Civil Judge, Utnoor (55 Kms)	Junior Civil Judge, Boath (57 Kms)
8	Junior Civil Judge, Boath	Junior Civil Judge, Adilabad (57 Kms)	Spl. Judl. Magistrate of First Class Mobile (PCR)-cum-I Addl. Junior Civil Judge, Adilabad (57 Kms)	Junior Civil Judge, Utnoor (75 Kms)
9	Junior Civil Judge, Utnoor	Prl. Junior Civil Judge, Adilabad (55 Kms)	Spl. Judl. Magistrate of First Class Mobile (PCR)-cum-I Addl. Junior Civil Judge, Adilabad (55 Kms)	Junior Civil Judge, Boath (75 Kms)

Yours faithfully,

M. R. S. Walle

Prl. District and Sessions Judge,
Adilabad

[Signature]

PRL. DISTRICT AND SESSIONS JUDGE :: MANCHERIAL

From:

To

Sri B. Sathaiyah, B.A., L.L.M.,
Prl. District & Sessions
Judge, Mancherial

The Hon'ble Registrar (Vigilance)
High Court of Judicature at
Hyderabad for the State of Telangana.

L.F. Dis. No. 51 /2022, Dt. 16.06.2022

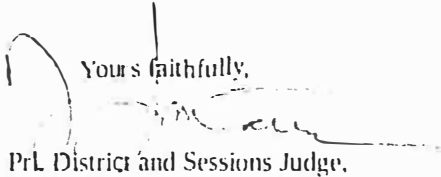
Respected Madam,

Sub:- HIGH COURT FOR THE STATE OF TELANGANA – ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges/Senior Civil Judges/Junior Civil Judges – Making alternate in-charge arrangements during the leave period / Training / Transfer, information called for in view of establishment of 33 New Judicial Districts in the State of Telangana – pertaining to the Prl. District and Sessions Court, Mancherial unit – Information Submitted - Regarding.

- Ref:- 1. Hon'ble High Court Letter ROC No.346/E1/2021, dated: 19.05.2022.
2. Hon'ble High Court for the State of Telangana, Hyderabad, ROC No.2193/2022-B.Spl., dated: 03.06.2022.

With reference to the subject cited above, I have the honour to submit herewith the information with regard to the **ALTERNATIVE INCHARGE ARRANGEMENTS** for District and Sessions Judges / Senior Civil Judges / Junior Civil Judges for making alternate in-charge arrangements during the leave period / training / transfer pertaining to the Prl. District and Sessions Court, Mancherial unit, in the prescribed proforma, as directed.

Yours faithfully,


Prl. District and Sessions Judge,
Mancherial

Copy to:-

1. The Prl. District and Sessions Judge, Adilabad
2. The Prl. District and Sessions Judge, KB Asifabad.
3. The I Addl. District and Sessions Judge, Mancherial
4. The Senior Civil Judges Judge, Adilabad.
5. The Senior Civil Judges Judge, Nirmal
6. The Addl. Senior Civil Judge Judge, Mancherial.
7. The Junior Civil Judge, Bellampalli
8. The Prl. Junior Civil Judge, Mancherial
9. The I Addl. Junior Civil Judge, Mancherial
10. The II Addl. Junior Civil Judge, Mancherial
11. The Spl. JFCM (Excise), Mancherial
12. The Junior Civil Judge, Luxettipet
13. The Junior Civil Judge, Chennur.

PRL. DISTRICT AND SESSIONS COURT :: MANCHERIAL
ALTERNATIVE INCHARGE ARRANGEMENTS – DISTRICT AND SESSIONS JUDGE /
SENIOR CIVIL JUDGES IN THE UNIT OF MANCHERIAL DISTRICT

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY
1	Prl. District and Sessions Judge, Mancherial	I Addl. District and Sessions Judge, Mancherial	Prl. Dist and Sessions Judge, Asifabad, 65 KMs	Prl. Dist and Session Judge, Nirmal, 138 KMs
2	I Addl. District and Sessions Judge, Mancherial	Prl. District and Sessions Judge, Mancherial	Prl. Dist and Session Judge, Asifabad, 65KMs	Prl. Dist and Session Judge, Nirmal, 138 Kms
3	Fast Track Spl. Court for Expeditious Trial and Disposal of Cases of Rape and POCSO Act, Mancherial (Post Kept Vacant)	I Addl. District and Sessions Judge, Mancherial	Prl. District and Sessions Judge, Mancherial, 65 KMs	Prl. Dist and Session Judge, Asifabad, 65 KMs
4	Prl. Senior Civil Judge's, Mancherial	Addl. Senior Civil Judge, Mancherial (Post Kept Vacant)	Senior Civil Judge, Asifabad, 65 KMs	Senior Civil Judge , Nirmal, 138 KMs
5	Addl. Senior Civil Judge, Mancherial (Post Kept Vacant)	Prl. Senior Civil Judge, Mancherial	Senior Civil Judge, Asifabad, 65 KMs	Senior Civil Judge , Nirmal, 138 Kms
6	Prl. Junior Civil Judge, Mancherial	I Addl. Junior Civil Judge, Mancherial (0Kms)	II Addl. Junior Civil Judge, Mancherial (0 Kms)	Spl. JFCM (Excise), Mancherial (0 Kms)
7	I Addl. Junior Civil Judge, Mancherial	II Addl. Junior Civil Judge, Mancherial (0 Kms)	Spl. JFCM (Excise), Mancherial (0 Kms)	Prl. Junior Civil Judge, Mancherial (0 Kms)

8	II Addl. Junior Civil Judge, Mancherial	I Addl. Junior Civil Judge, Mancherial (0Kms)	Spl. JFCM (Excise), Mancherial (0 Kms)	Prl. Junior Civil Judge, Mancherial (0 Kms)
9	Spl. JFCM (Excise), Mancherial	II Addl. Junior Civil Judge, Mancherial (0 Kms)	I Addl. Junior Civil Judge, Mancherial (0Kms)	Prl. Junior Civil Judge, Mancherial (0 Kms)
10	Junior Civil Judge, Bellampalli	Prl. Junior Civil Judge, Mancherial (25 Kms)	I Addl. Junior Civil Judge, Mancherial (25 Kms)	II Addl. Junior Civil Judge, Mancherial (25 Kms)
11	Junior Civil Judge, Chennur	Prl. Junior Civil Judge, Mancherial (36 Kms)	II Addl. Junior Civil Judge, Mancherial (36 Kms)	Spl. JFCM (Excise), Mancherial (36 Kms)
12	Junior Civil Judge, Luxettipet	Prl. Junior Civil Judge, Mancherial (25 Kms)	I Addl. Junior Civil Judge, Mancherial (25 Kms)	Spl. JFCM (Excise), Mancherial (25 Kms)


Prl. District and Sessions Judge,
Mancherial

PRL.DISTRICT AND SESSIONS COURT :: NIRMAL

From
Sri.A.Karna Kumar,
Prl. District and Sessions Judge,
NIRMAL.

To
The Hon'ble Registrar, (Vigilance),
High Court of Telangana State,
HYDERABAD.

Lr. Dis.No. 22 /2022, Dated 7.06.2022.

Respected Sir,

Sub:- HIGH COURT FOR THE STATE OF TELANGANA -
ALTERNATIVE INCHARGE ARRANGEMENTS - District and
Sessions Judges/Senior Civil Judges/Junior Civil Judges -
Making alternate in-charge arrangements during the leave
period/training/transfers, information called for in view of
establishment of 33 New Judicial Districts in the State of
Telangana - Information submitted - Regarding.

Ref:- 1. Hon'ble High Court Letter Roc.No.346/E1/2021,
Dated 19.5.2022.
2. Hon'ble High Court for the Sate of Telangana, Hyderabad,
ROC.No.2193/2022-B.Spl., Dated 3.6.2022.

With reference to the subject cited above, I am submit herewith the
information with regard to the ALTERNATIVE INCHARGE ARRANGEMENTS -
District and Sessions Judges/Senior Civil Judges/Junior Civil Judges - Making
alternate in-charge arrangements during the leave period/training/transfers,
information called for in view of **establishment of 33 New Judicial Districts** in
the State of Telangana, in the prescribed proforma, as directed.

Yours faithfully,

Prl.District and Sessions Judge,
Nirmal.





2379

PRL.DISTRICT AND SESSIONS COURT :: AT NIRMAL ::

ALTERNATIVE INCHARGE ARRANGEMENTS - DISTRICT AND SESSIONS JUDGES/SENIOR CIVIL JUDGES/JUNIOR CIVIL JUDGES IN THE UNIT OF NIRMAL DISTRICT.

Sl. No.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY
1.	2.	3.	4.	5.
1.	Prl.District and Sessions Court, Nirmal.	Fast Track Spl.Court for Expeditious Trial and Disposal of Cases of Rape and POCSO Act, Nirmal. Court premises, (Post kept vacant)	Prl.Dist.& Sessions Court, Adilabad, 78 KMs.	Prl.Dist. & Sessions Court, Nizamabad, 74 KMs.
2.	Fast Track Spl.Court for Expeditious Trial and Disposal of Cases of Rape and POCSO Act, Nirmal. Court premises, (Post kept vacant)	Prl.District and Sessions Court, Nirmal. (Court premises)	Prl.Dist.& Sessions Court, Adilabad, 78 KMs.	Prl.Dist. & Sessions Court, Nizamabad, 74 KMs.
3.	Senior Civil Judge's Court, Nirmal.	Senior Civil Judge's Court, Adilabad, 78 KMs.	Senior Civil Judge's Court, Armoor, 40 KMs.	Senior Civil Judge's Court, Nizamabad, 74 KMs.
4.	Prl.Junior Civil Judge's Court, Nirmal	Addl. Junior Civil Judge's Curt, Nirmal (Court premises). (Post kept vacant)	Junior Civil Judge's Court, Bhainsa, 44 KMs.	Junior Civil Judge's Court, Khanapur, 33 KMs.

5.	Addl. Junior Civil Judge's Court, Nirmal	Prl. Junior Civil Judge's Court, Nirmal, 44 KMs.	Junior Civil Judge's Court, Bhainsa, 44 KMs.	Junior Civil Judge's Court, Khanapur, 33 KMs.
6.	Junior Civil Judge's Court, Bhainsa	Prl. Junior Civil Judge's Court, Nirmal 44 KMs.	Addl. Junior Civil Judge's Court, Nirmal, 44 KMs. (Post kept vacant)	Junior Civil Judge's Court, Khanapur, 33 KMs.
7.	Junior Civil Judge's Court, Khanapur	Prl. Junior Civil Judge's Court, Nirmal, 33 KMs.	Addl. Junior Civil Judge's Court, Nirmal, 33 KMs (Post kept vacant)	Junior Civil Judge's Court, Bhainsa, 44 KMs.


 PRL. DISTRICT AND SESSIONS JUDGE,
 NIRMAL.

PRL.DISTRICT AND SESSIONS COURT :: K.B. ASIFABAD

From

To

Sri D. Ravindra Sharma
Prl.District and Sessions Judge,
K.B. Asifabad.

The Hon'ble Registrar (Vigilance)
High Court of Telangana State,
HYDERABAD.

Lr.Dis.No. 12 /2022, dt:8-6-2022

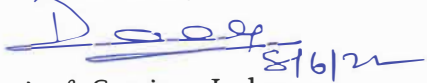
Respected Madam,

Sub:- HIGH COURT FOR THE STATE OF TELANGANA - ALTERNATIVE INCAHRGE ARRANGEMENTS - District and Sessions Judges / Senior Civil Judges / Junior Civil Judges - Making alternate in-charge arrangements during the leave period / Training / Transfers, information called for in view of establishment of 33 New Judicial Districts in the State of Telangana - - pertaining to the Prl.District and Sessions Court, K.B. Asifabad unit - Information Submitted - Regarding.

Ref:- 1. Hon'ble High Court Letter ROC No. 346/E1/2021, dt: 19.5.2022
2. Hon'ble High Court for the State of Telangana, Hyderabad, ROC No. 2193/2022-B. Spl., dt: 3.6.2022.

With reference to the subject cited above, I am submit herewith the information with regard to the **ALTERNATIVE INCHARGE ARRANGEMENTS** for District and Sessions Judges / Senior Civil Judges / Junior Civil Judges for Making alternate in-charge arrangements during the leave period / training / transfers pertaining to the Prl.District and Sessions Court, K.B. Asifabad unit, in the prescribed proforma, as directed.

Yours faithfully


Prl.District & Sessions Judge
K.B. Asifabad.



2381

PRL.DISTRICT AND SESSIOSN COURT :: AT K.B. ASIFABAD ::

ALTERNATIVE INCHARGE ARRANGEMENTS - DISTRICT AND SESSIONS JUDGES / SENIOR CIVIL JUDGES / JUNIOR CIVL JUDGES IN THE UNIT OF K.B. ASIFABAD DISTRICT

Sl. No	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE EVER NECESSARY
01	02	03	04	05
01.	Prl.District and Sessions Court, K.B. Asifabad	Fast Tract Spl.Court for Expeditious Trial and Disposal of Cases of Rape and PCSO Act, K.B. Asifabad Court Premises (Post Kept Vacant)	Prl.Dist and Sessions Court, Mancherial, 65 KMs	Prl.District and Sessions Court, Adilabad, 120 KMs
02.	Fast Tract Spl.Court for Expeditious Trial and Disposal of Cases of Rape and PCSO Act, K.B. Asifabad Court Premises (Post Kept Vacant)	Prl.District and Sessions Court, K.B. Asifabad	Prl.Dist and Sessions Court, Mancherial, 65 KMs	Prl.District and Sessions Court, Adilabad, 120 KMs
03.	Senior Civil Judge's Court, Asifabad	Addl.Senior Civil Judge's Court, Mancherial, 65 Kms	Senior Civil Judge, Adilabad, 120 Kms	Senior Civil Judge, Nirmal, 150 Kms
04.	Prl.Junior Civil Judge's Court, K.B. Asifabad	Addl.Junior Civil Judge's Court, K.B. Asifabad (Court Premises	Junior Civil Judge's Court, Sirpur, 45 KMs	Prl.Junior Civil Judge's Court, Mancherial, 65 KMs

05.	Addl. Junior Civil Judge's Court, K.B. Asifabad (Court Premises)	Prl. Junior Civil Judge's Court, K.B. Asifabad (Court Premises)	Junior Civil Judge's Court, Sirpur, 45 KMs	Prl. Junior Civil Judge's Court, Mancherial, 65 KMs
06.	Junior Civil Judge's Court, Sirpur	Prl. Junior Civil Judge's Court, K.B. Asifabad (Court Premises)	Addl. Junior Civil Judge's Court, K.B. Asifabad (Court Premises)	Prl. Junior Civil Judge's Court, Mancherial, 65 KMs


Prl. District and Sessions Judge
K.B. Asifabad

PRINCIPAL DISTRICT AND SESSIONS JUDGE's COURT, KARIMNAGAR

From
Smt. B. Prathima,
Prl. District and Sessions Judge,
KARIMNAGAR.

To
The Registrar (Vigilance),
Hon'ble High Court for the State
of Telangana, HYDERABAD.

Letter Dis. No. 3677/ADM/DCK/2022, dt: 08.06.2022.


Madam,

Sub:- HON'BLE HIGH COURT FOR THE STATE OF TELANGANA -
ALTERNATIVE INCHARGE ARRANGEMENTS - District
and Sessions Judges/ Senior Civil Judges/ Junior Civil
Judges - Alternate in-charge arrangements during the
leave period/ training /transfers of the Officers, in view of
establishment of 33 New Judicial Districts - Information
pertaining to **Karimnagar District** - Submitted - Reg.

Ref:- Hon'ble High Court's ROC. No. 2193/2022-B.SPL., Dated:
03.06.2022

With reference to the subject cited, I am submitting herewith the
information in respect of all Courts regarding making alternative in-charge
arrangements during the leave period/ training /transfers of the Officers in
the Karimnagar Unit, in the prescribed proforma.

Yours faithfully,


Prl. District and Sessions Judge,
Karimnagar.


Encl: (02 sheets)

PRL. DISTRICT AND SESSIONS JUDGE'S COURT, KARIMNAGAR

Sl.No	Designation of the court	First nearest court of the court mentioned in column No. 2 with Distance /Place of functioning where ever necessary	Second nearest court of the court mentioned in column No. 2 with Distance /Place of functioning where ever necessary	Third nearest court of the court mentioned in column No. 2 with Distance /Place of functioning where ever necessary
1	2	3	4	5
1	Prl. District and Sessions Judge's Court, Karimnagar	I Addl. District and Sessions Judge's Court, Karimnagar. Distance: NIL Housed in same Complex	Chairman, Land Reforms Appellate Tribunal -cum-II Addl. District and Sessions Judge's Court, Karimnagar. Distance: NIL Housed in same Complex	Spl. Judge for trial of Cases under SCs and STs (POA) Act, 1989 -cum-III Addl. District and Sessions Judge's Court, Karimnagar. Distance: NIL Housed in same Complex
2	I Addl. District and Sessions Judge's Court, Karimnagar.	Prl. District and Sessions Judge's Court, Karimnagar. Distance: NIL Housed in same Complex	Chairman, Land Reforms Appellate Tribunal -cum-II Addl. District and Sessions Judge's Court, Karimnagar Distance: NIL Housed in same Complex	Spl. Judge for trial of Cases under SCs and STs (POA) Act, 1989 -cum-III Addl. District and Sessions Judge's Court, Karimnagar. Distance: NIL Housed in same Complex
3	Chairman, Land Reforms Appellate Tribunal -cum-II Addl. District and Sessions Judge's Court, Karimnagar	Spl. Judge for trial of Cases under SCs and STs (POA) Act, 1989 -cum-III Addl. District and Sessions Judge's Court, Karimnagar. Distance: NIL Housed in same Complex	Judge, Family Court-cum- IV Addl. District and Sessions Judge's Court, Karimnagar Distance: NIL Housed in same Complex	Special Judge for trial of Special Police Establishment and Anti Corruption Bureau Cases Court, Karimnagar. Distance: NIL Housed in same Complex
4	Spl. Judge for trial of Cases under SCs and STs (POA) Act, 1989 -cum-III Addl. District and Sessions Judge's Court, Karimnagar.	Chairman, Land Reforms Appellate Tribunal -cum-II Addl. District and Sessions Judge's Court, Karimnagar Distance: NIL Housed in same Complex	Judge, Family Court-cum- IV Addl. District and Sessions Judge's Court, Karimnagar Distance: NIL Housed in same Complex	Special Judge for trial of Special Police Establishment and Anti Corruption Bureau Cases Court, Karimnagar. Distance: NIL Housed in same Complex
5	Judge, Family Court-cum- IV Addl. District and Sessions Judge's Court, Karimnagar	Chairman, Land Reforms Appellate Tribunal -cum-II Addl. District and Sessions Judge's Court, Karimnagar Distance: NIL Housed in same Complex	Spl. Judge for trial of Cases under SCs and STs (POA) Act, 1989 -cum-III Addl. District and Sessions Judge's Court, Karimnagar. Distance: NIL Housed in same Complex	Special Judge for trial of Special Police Establishment and Anti Corruption Bureau Cases Court, Karimnagar. Distance: NIL Housed in same Complex
6	Special Judge for trial of Special Police Establishment and Anti Corruption Bureau Cases Court, Karimnagar.	Chairman, Land Reforms Appellate Tribunal -cum-II Addl. District and Sessions Judge's Court, Karimnagar Distance: NIL Housed in same Complex	Spl. Judge for trial of Cases under SCs and STs (POA) Act, 1989 -cum-III Addl. District and Sessions Judge's Court, Karimnagar. Distance: NIL Housed in same Complex	Judge, Family Court-cum-IV Addl. District and Sessions Judge's Court, Karimnagar Distance: NIL Housed in same Complex

7	Prl. Senior Civil Judge -cum- Assistant Sessions Judge's Court, Karimnagar.	Addl. Senior Civil Judge -cum- Additional Assistant Sessions Judge's Court, Karimnagar Distance: NIL	Secretary, District Legal Services Authority, Karimnagar. Distance: NIL	Senior Civil Judge -cum- Assistant Sessions Judge's Court, Huzurabad. (40 Kms) Distance.
8	Addl. Senior Civil Judge -cum- Additional Assistant Sessions Judge's Court, Karimnagar.	Prl. Senior Civil Judge -cum- Assistant Sessions Judge's Court, Karimnagar. Distance: NIL	Secretary, District Legal Services Authority, Karimnagar. Distance: NIL	Senior Civil Judge -cum- Assistant Sessions Judge's Court, Huzurabad. (40 Kms) Distance
9	Senior Civil Judge -cum- Assistant Sessions Judge's Court, Huzurabad.	Prl. Senior Civil Judge -cum- Assistant Sessions Judge's Court, Karimnagar. (40 Kms) Distance	Addl. Senior Civil Judge -cum- Additional Assistant Sessions Judge's Court, Karimnagar. (40 Kms) Distance	Secretary, District Legal Services Authority, Karimnagar. (40 Kms) Distance
10	Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class Court, Karimnagar.	I Addl. Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar Distance: NIL	II Addl. Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class Court, Karimnagar. Distance: NIL Housed in same Complex	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- III Addl. Junior Civil Judge's Court, Karimnagar. Distance: NIL
11	I Addl. Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar	II Addl. Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class Court, Karimnagar. Distance: NIL	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- III Addl. Junior Civil Judge's Court, Karimnagar. Distance: NIL Housed in same Complex	Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class Court, Karimnagar. Distance: NIL
12	II Addl. Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class Court, Karimnagar	I Addl. Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar Distance: NIL	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- III Addl. Junior Civil Judge's Court, Karimnagar. Distance: NIL	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act -cum- IV Additional Junior Civil Judge's Court, Karimnagar. Distance: NIL
13	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- III Addl. Junior Civil Judge's Court, Karimnagar.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act -cum- IV Additional Junior Civil Judge's Court, Karimnagar. Distance: NIL Housed in same Complex	II Addl. Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class Court, Karimnagar Distance: NIL	I Addl. Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar Distance: NIL Housed in same Complex

14	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act -cum- IV Additional Junior Civil Judge's Court, Karimnagar.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act - cum- III Addl. Junior Civil Judge's Court, Karimnagar. Distance: NIL Housed in same Complex	II Addl. Junior Civil Judge - cum- II Additional Judicial Magistrate of First Class Court, Karimnagar. Distance: NIL	I Addl. Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar. Distance: NIL Housed in same Complex
15	Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class Court, Huzurabad	I Addl. Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class Court, Huzurabad. Distance: NIL Housed in same Complex	II Addl. Junior Civil Judge - cum- II Additional Judicial Magistrate of First Class Court, Huzurabad Distance: NIL Housed in same Complex	I Addl. Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar (40 Kms) Distance.
16	I Addl. Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class Court, Huzurabad.	Prl. Junior Civil Judge - cum- Judicial Magistrate of First Class Court, Huzurabad Distance: NIL Housed in same Complex	II Addl. Junior Civil Judge - cum- II Additional Judicial Magistrate of First Class Court, Huzurabad Distance: NIL Housed in same Complex	I Addl. Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar (40 Kms) Distance.
17	II Addl. Junior Civil Judge - cum- II Additional Judicial Magistrate of First Class Court, Huzurabad	I Addl. Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class Court, Huzurabad. Distance: NIL Housed in same Complex	Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class Court, Huzurabad Distance: NIL Housed in same Complex	I Addl. Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Karimnagar. (40 Kms) Distance.


 Pr. District and Sessions Judge,
 Karimnagar.

PROCEEDINGS OF THE PRL. DISTRICT AND SESSIONS JUDGE'S COURT JAGTIAL.

From:

To:

Sri. A. Veeraiah
I-Addl. District and Sessions Judge,
JAGTIAL.
I/C. Prl. District and Sessions Judge,
JAGTIAL.

The Registrar (Vigilance),
Hon'ble High Court for the State
Of Telangana, HYDERABAD.

Letter Dis. No. 812 /ADM/DCJ/2022/ Dt: 13 .06.2022.

Madam,



Sub:- HON'BLE HIGH COURT FOR THE STATE OF TELANGANA –
ALTERNATIVE INCAHRGE ARRANGEMENTS – District and
Sessions Judges / Senior Civil Judges / Junior Civil Judges –
Alternate in-charge arrangements during the leave period /
training / transfers of the Officers, in view of establishment of 33
New Judicial District – Information pertaining to **Jagtial District** –
Submitted – Reg.

Ref:- Hon'ble High Court's ROC. No. 2193/2022-B.SPL., Dated:
03.06.2022.

2554

* * *

With reference to the subject cited, I am submitting herewith the information in
respect of all Courts regarding making alternative in-charge arrangements during the
leave period / training / transfers of the Officers in the Jagtial unit, in the prescribed
proforma.

Yours faithfully,

[Handwritten signature in green ink]
13/6/22

I-Addl. Dist. & Sessions Judge,
Jagtial.
I/C. Prl. Dist. & Sessions Judge,
Jagtial.

Encls: (2 Sheets)

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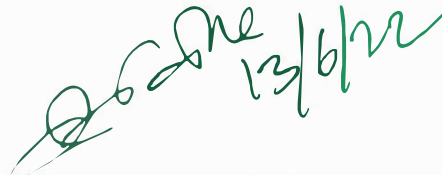
PRL. DISTRICT AND SESSIONS JUDGE'S COURT JAGTIAL.

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHEREVER NECESSARY	SECOND NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHEREVER NECESSARY	THIRD NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHEREVER NECESSARY
1.	Prl. District and Sessions Judge's Court, Jagtial	I-Addl. District & Sessions Judge's Court, Jagtial Distance: Nil Housed in same complex	Prl. District & Sessions Judge's Court, Karimnagar Distance: 50 KM	Prl. District & Sessions Judge's Court, Sircilla Distance: 54 KM
2.	I-Addl. District & Sessions Judge's Court, Jagtial	Prl. District and Sessions Judge's Court, Jagtial Distance: Nil Housed in same complex	I-Addl. District & Sessions Judge's Court, Karimnagar Distance: 50 KM	I-Addl. District & Sessions Judge's Court, Sircilla Distance: 54 KM
3.	Judge, FAST TRACK SPECIAL COURT FOR EXPEDITIOUS TRIAL AND DISPOSAL OF RAPE AND POCSO ACT CASES, JAGTIAL	Prl. District and Sessions Judge's Court, Jagtial Distance: Nil Housed in same complex	I-Addl. District & Sessions Judge's Court, Karimnagar Distance: 50 KM	I-Addl. District & Sessions Judge's Court, Sircilla Distance: 54 KM
4.	Senior Civil Judge, Jagtial	Senior Civil Judge, Karimnagar Distance: 50 KM	Addl. Senior Civil Judge, Karimnagar Distance: 50 KM	Senior Civil Judge, Sircilla Distance: 54 KM
5.	Prl. Junior Civil Judge, Jagtial	I-Addl. Junior Civil Judge, Jagtial Distance: Nil Housed in same complex	II-Addl. Junior Civil Judge, Jagtial Distance: Nil Housed in same complex	Junior Civil Judge, Korutla Distance: 23 KM
6.	I-Addl. Junior Civil Judge, Jagtial	Prl. Junior Civil Judge, Jagtial Distance: Nil Housed in same complex	II-Addl. Junior Civil Judge, Jagtial Distance: Nil Housed in same complex	Junior Civil Judge, Korutla Distance: 23 KM
7.	II-Addl. Junior Civil Judge, Jagtial	Prl. Junior Civil Judge, Jagtial Distance: Nil Housed in same complex	I-Addl. Junior Civil Judge, Jagtial Distance: Nil Housed in same complex	Junior Civil Judge, Korutla Distance: 23 KM

Contd...

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SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHEREVER NECESSARY	SECOND NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHEREVER NECESSARY	THIRD NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHEREVER NECESSARY
8.	Junior Civil Judge, Korutla	Junior Civil Judge, Metpalli Distance: 11 KM	I-Addl. Junior Civil Judge, Jagtial Distance: 23 KM	Prl. Junior Civil Judge, Jagtial Distance: 23 KM
9.	Junior Civil Judge, Metpalli	Junior Civil Judge, Korutla Distance: 11 KM	I-Addl. Junior Civil Judge, Jagtial Distance: 23 KM	Prl. Junior Civil Judge, Jagtial Distance: 23 KM
10.	Junior Civil Judge, Dharmapuri	I-Addl. Junior Civil Judge, Jagtial Distance: 30 KM	II-Addl. Junior Civil Judge, Jagtial Distance: 30 KM	Prl. Junior Civil Judge, Jagtial Distance: 30 KM


I-Addl. Dist. & Sessions Judge,
Jagtial.
I/C. Prl. Dist. & Sessions Judge,
Jagtial.

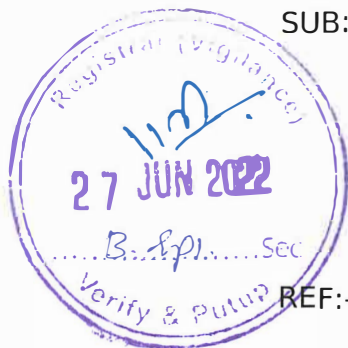
OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE'S COURT
:AT: SIRCILLA.

From: N. Prema Latha,
Prl. District and Sessions Judge,
Rajanna Sircilla.

To
The Registrar (Vigilance),
High Court for the State of
Telangana, Hyderabad.

Honoured Sir/Madam,

Letter Dis.No. 568 /P.R.No.01/2022/Estt./PDJ./Sircilla, Dated: 15.06-2022.



SUB:-HIGH COURT FOR THE STATE OF TELANGANA -
ALTERNATIVE INCHARGE ARRANGEMENTS - District
and Sessions Judges/Senior Civil Judges/ Junior Civil
Judges - Making alternate in-charge arrangements
during the leave period/training/transfers - In view of
establishment of 33 new judicial districts in the state of
Telangana - Required information - Submitted - Reg.

REF:-1. Proceedings of the Hon'ble High Court for the State of
Telangana, Hyderabad ROC.No.346/E1/2021, dated
19.5.2022.

2. Proceedings of the Hon'ble High Court for the State
of Telangana, Hyderabad ROC.No.2193/2022-B.SPL,
dated 3.6.2022.

-:oOo:-


Adverting to the subject and references cited above, I am to submit that in view of establishment of 33 new judicial districts in the state of Telangana, I am herewith furnishing the following information in respect of all courts of this Unit in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges for making incharge arrangements in respect of leave period/trainings/transfers of any officer in the unit of Rajanna Sircilla district.

S.No.	Designation of the Court	First nearest Court of the Court mentioned in column No.2 with distance/place of functioning where ever necessary	Second nearest court to the court mentioned in column No.2 with distance/place of functioning where ever necessary	Third nearest Court to the court mentioned in column No.2 with distance/place of functioning where ever necessary.
1	2	3	4	5

1	Prl. District and Sessions Court, Rajanna Sircilla	I Addl. District and Sessions Court, Karimnagar	III Addl. District and Sessions Court, Karimnagar	I Addl. District and Sessions Court, Jagtial
2	Senior Civil Judge-cum-Assistant Sessions Judge's Court, Rajanna Sircilla.	Prl. Senior Civil Judge, Karimnagar	Addl. Senior Civil Judge, Karimnagar	Senior Civil Judge, Jagtial.
3	Prl. Junior Civil Judge, Rajanna Sircilla	Addl. Junior Civil Judge, Sircilla	Junior Civil Judge, Rajanna Vemulawada	Prl. Junior Civil Judge, Karimnagar
4	Addl. Junior Civil Judge, Rajanna Sircilla	Prl. Junior Civil Judge, Sircilla	Junior Civil Judge, Rajanna Vemulawada	Prl. Junior Civil Judge, Karimnagar
5	Junior Civil Judge, Vemulawada	Prl. Junior Civil Judge, Sircilla	Addl. Junior Civil Judge, Rajanna Sircilla	Prl. Junior Civil Judge, Karimnagar

Note: 1) At present the posts of I Addl. District and Sessions Judge and Spl.Judge Fast Tract Court for trial and disposal of POCSO Act cases are kept vacant.

2)The IX Addl. Senior Civil Judge (FTC) City Civil Court, Hyderabad is to be shifted to Vemulawada and redesigned as Senior Civil Judge, Vemulawada.


Pr. District and Sessions Judge,
Rajanna Sircilla.

8

// BY REGD. POST //

IN THE COURT OF THE PRL. DISTRICT AND SESSIONS JUDGE,
PEDDAPALLI.

Dis.No. 363/2022.

Date: 20-06-2022.

From Sri M. Nagaraju, Prl. District and Sessions Judge, PEDDAPALLI.	To The Hon'ble Registrar (Vigilance) Hon'ble High Court for the State of Telangana, HYDERABAD.
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Honoured Madam,

Sub: ALTERNATIVE INCHARGE ARRANGEMENTS - District and Sessions Judges/Senior Civil Judges/Junior Civil Judges - Making alternate incharge arrangements during the leave period/training/transfers - Information - Submitted - Regarding.

Ref:- ROC.No.2193/2022-B.SPL, Dated: 03-06-2022 of Hon'ble High Court for the State of Telangana.

2606

With reference to the subject cited above, I have the Honour to submit herewith the information in respect of all Courts in the Cadre of District and Sessions Judges/Senior Civil Judges and Junior Civil Judges for making in-charge arrangements in respect of leave period/trainings/transfers of any officer in the Peddapalli District.

Sl. No.	Designation of the Court	First Nearest Court of the Court mentioned in Column No.2 with Distance /Place of functioning where ever necessary	Second Nearest Court to the Court mentioned in Column No.2 with Distance /place of functioning where ever necessary	Third Nearest Court to the Court mentioned in Column No.2 with Distance /place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
01	Prl. Disrtrict and Sessions Judge, Peddapalli.	Fast Tract Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act. Peddapalli. (POST VACANT)	Chairman, Industrial Court-cum-Labour Court-Addl. District and Sessions Judge, Godavarikhani. Distance (30) Kms. (POST VACANT)	Prl. District and Sessions Judge, Karimnagar. Distance (40) Kms.

02	Fast Tract Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Peddapalli, (POST VACANT).	Prl. District and Sessions Judge, Peddapalli	Chairman, Industrial Court-cum-Labour Court-Addl. District and Sessions Judge, Godavarikhani. Distance (30) Kms. (POST VACANT)	Fast Tract Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, KARIMNAGAR. (40) Kms.
03	Chairman, Industrial Court-cum-Labour Court-Addl. District and Sessions Judge, Godavarikhani. (POST VACANT)	Prl. District and Sessions Judge, Peddapalli. Distance (30) Kms.	Fast Tract Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Peddapalli. Distance (30) Kms. (POST VACANT)	Prl. District and Sessions Judge, Karimnagar. Distance (70) Kms.
04	Senior Civil Judge-cum-Assistant Sessions Judge, Peddapalli. (Presently holding full additional charge of the Posts of Senior Civil Judges Court, Godavarikhani and Manthani)	Senior Civil Judge-cum-Assistant Sessions Judge, Godavarikhani (POST VACANT) Distance (30) Kms.	Senior Civil Judge-cum-Assistant Sessions Judge, Manthani (POST VACANT) Distance (35) Kms.	Prl. Senior Civil Judge-cum-Assistant Sessions Judge, KARIMNAGAR. Distance (40) Kms
05	Senior Civil Judge-cum-Assistant Sessions Judge, Godavarikhani (POST VACANT)	Senior Civil Judge-cum-Assistant Sessions Judge, Peddapalli (PRESENTLY HOLDING FULL ADDITIONAL CHARGE). Distance (30) Kms	Senior Civil Judge-cum-Assistant Sessions Judge, Manthani (POST VACANT). Distance (25) Kms	Prl. Senior Civil Judge, Karimnagar. Distance (70) Kms
06	Senior Civil Judge-cum-Assistant Sessions Judge, Manthani (POST VACANT)	Senior Civil Judge-cum-Assistant Sessions Judge, Godavarikhani. Distance (25) Kms. (POST VACANT)	Senior Civil Judge-cum-Assistant Sessions Judge, Peddapalli (PRESENTLY HOLDING FULL ADDITIONAL CHARGE). Distance (35) Kms.	Prl. Senior Civil Judge-cum-Assistant Sessions Judge, Karimnagar (75) Kms.
07	Junior Civil Judge-cum-Judicial Magistrate of Fist	Junior Civil Judge-cum-Judicial Magistrate of Fist	Prl. Junior Civil Judge-cum-Judicial Magistrate of Fist	I Additional Junior Civil Judge-cum-Judicial Magistrate

	Class, Peddapalli	Class, Sulthanabad. Distance (10) Kms	Class, Godavarikhani. Distance (30) Kms.	of Fist Class, Godavarikhani. Distance (30) Kms.
08	Junior Civil Judge-cum-Judicial Magistrate of Fist Class, Sulthanabad	Junior Civil Judge-cum-Judicial Magistrate of Fist Class, Peddapalli. Distance (10) Kms	Prl.Junior Civil Judge-cum-Judicial Magistrate of Fist Class, Godavarikhani. Distance (40) Kms	I Addl. Junior Civil Judge-cum-Judicial Magistrate of Fist Class, Godavarikhani. Distance (40) Kms
09	Prl. Junior Civil Judge-cum-Judicial Magistrate of Fist Class, Godavarikhani.	I Addl. Junior Civil Judge-cum-Judicial Magistrate of Fist Class, Godavarikhani.	II Addl.Junior Civil Judge-cum-Judicial Magistrate of Fist Class, Godavarikhani .	Junior Civil Judge-cum-Judicial Magistrate of First Class, Manthani. Distance. Distance (25) Kms.
10	I Addl. Junior Civil Judge-cum-Judicial Magistrate of Fist Class,Godavarikhani.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani.	II Addl. Junior Civil Judge-cum-Judicial Magistrate of Fist Class, Godavarikhani	Prl. Junior Civil Judge-cum-Judicial Magistrate of Fist Class, Manthani. Distance. Distance (25) Kms.
11	II Addl. Junior Civil Judge-cum-Judicial Magistrate of Fist Class,Godavarikhani	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani.	I Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani	Prl. Junior Civil Judge-cum-Judicial Magistrate First Class.Manthani. Distance. Distance (25)Kms
12	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Manthani.	Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Manthani.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani. Distance (25) Kms	I Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani. Distance(25) Kms.
13	Addl.. Junior Civil Judge-cum-Judicial Magistrate of First Class, Manthani.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Manthani	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani. Distance (25) Kms	I Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani. Distance(25) Kms.

This is submitted for favour of kind information.

Yours faithfully,


Prl. District and Sessions Judge,

PEDDAPALLI.

PRL. DISTRICT AND SESSIONS COURT :: KHAMMAM

Dis. No. 2032

Date 8.06.2022

From
Dr. T. Srinivasa Rao,
Prl. District and Sessions Judge,
KHAMMAM.

To
The Registrar (Vigilance)
High Court for the State of Telangana,
HYDERABAD

Madam,



Sub: **Alternative incharge arrangements** – District and Sessions Judges/ Senior Civil Judges/ Junior Civil Judges – Making alternative in-charge arrangements during the leave period/ training/ transfer – Regarding.

Ref: High Court's Letter ROC No.2193/2022-B.Spl., dated 03.06.2022

With reference to the subject cited above, I am submitting herewith the following information in respect of all the Courts in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges for making in-charge arrangements in respect of leave period/ training/ transfers of any officer in the Unit of District Judge, Khammam:

Sl. No.	Designation of the Court	First nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Second nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Third nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary
01	Prl. District and Sessions Judge, Khammam.	I Addl. District and Sessions Judge, Khammam	II Addl. District and Sessions Judge, Khammam	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-III Addl. District Judge, Khammam
02	I Addl. District and Sessions Judge, Khammam.	II Addl. District and Sessions Judge, Khammam	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-III Addl. District Judge, Khammam	Judge, Family Court-cum-IV Addl. District Judge, Khammam
03	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-III Addl. District, Khammam.	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Khammam.	Spl. Sessions Judge for fast tracking the cases relating to atrocities against women-cum-V Addl. District Judge, Khammam	II Addl. District and Sessions Judge, Khammam
04	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Khammam.	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-III Addl. District Judge, Khammam	Spl. Sessions Judge for fast tracking the cases relating to atrocities against women-cum-V Addl. District Judge, Khammam	II Addl. District and Sessions Judge, Khammam.
05	Spl. Sessions Judge for fast tracking the cases relating atrocities against women-cum-V Addl. District Judge, Khammam	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Khammam.	Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act-cum-III Addl. District Judge, Khammam	II Addl. District and Sessions Judge, Khammam.

Contd...02

06	I Special Sessions Judge for expeditious of cases of Rape and Protection of Children against Sexual Offences POCSO Act, Khammam.	I Addl. District and Sessions Judge, Khammam.	Spl. Sessions Judge for fast tracking the cases relating atrocities against women-cum-V Addl. District Judge, Khammam	Spl. Sessions Judge for trial of cases under SCs/ STs (PCA) Act-cum-III Addl. District Judge, Khammam
07	II Special Sessions Judge for expeditious of cases of Rape and Protection of Children against Sexual Offences POCSO Act, Khammam.	I Addl. District and Sessions Judge, Khammam.	Spl. Sessions Judge for fast tracking the cases relating atrocities against women-cum-V Addl. District Judge, Khammam	Judge, Family Court-cum- IV Addl. District and Sessions Judge, Khammam.
08	VI Addl. District and Sessions Judge, Sathupalli	II Addl. District and Sessions Judge, Khammam (80 Kmts)	Spl. Sessions Judge for trial of cases under SCs/ STs (POA) Act-cum-III Addl. District Judge, Khammam (80 Kmts)	Judge, Family Court-cum- IV Addl. District and Sessions Judge, Khammam (80 Kmts)
9	Principal Senior Civil Judge, Khammam	Addl. Senior Civil Judge, Khammam	Secretary, District Legal Services Authority, Khammam	Senior Civil Judge, Sathupally. (80 Kmts)
10	Additional Senior Civil Judge, Khammam	Prl. Senior Civil Judge, Khammam	Secretary, District Legal Services Authority, Khammam	Senior Civil Judge, Sathupally. (80 Kmts)
11	Secretary, District Legal Services Authority, Khammam	Prl. Senior Civil Judge, Khammam	Addl. Senior Civil Judge, Khammam	Senior Civil Judge, Sathupally. (80 Kmts)
12	Senior Civil Judge, Sathupally.	Prl. Senior Civil Judge, Khammam (80 Kmts)	Addl. Senior Civil Judge, Khammam (80 Kmts)	Secretary, District Legal Services Authority, Khammam (80 Kmts)
13	Prl. Junior Civil Judge - cum-Judl. Magistrate of I Class, Khammam.	I Addl. Junior Civil Judge, Khammam.	II Addl. Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.
14	I Addl. Judl. Magistrate of I Class -cum-Junior Civil Judge, Khammam.	II Addl. Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.	Judl. Magistrate of I Class, Spl. Mobile Court-cum-IV Addl. Junior Civil Judge, Khammam.
15	II Addl. Judl. Magistrate of I Class - cum-Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.	I Addl. Junior Civil Judge, Khammam.	Spl. Judl. Magistrate of I Class, Pro.& Excise cases-cum-V Addl. Junior Civil Judge, Khammam.
16	III Addl. Judl. Magistrate of I Class - cum-Junior Civil Judge, Khammam.	II Addl. Junior Civil Judge, Khammam.	I Addl. Junior Civil Judge, Khammam.	Spl. Judl. Magistrate of I Class, Pro.& Excise cases-cum-V Addl. Junior Civil Judge, Khammam.
17	Judl. Magistrate of I Class, Spl. Mobile Court-cum-IV Addl. Junior Civil Judge, Khammam.	Spl. JMFC, Pro.& Excise cases, Khammam.	II Addl. Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.
18	Spl. Judl. Magistrate of I Class, Pro.& Excise cases-cum-V Addl. Junior Civil Judge, Khammam.	JMFC, Spl. Mobile Court, Khammam.	II Addl. Junior Civil Judge, Khammam.	III Addl. Junior Civil Judge, Khammam.

19	Prl. Junior Civil Judge-cum-Judl. Magistrate of I Class, Sathupally.	Addl. Junior Civil Judge, Sathupally.	II Addl. Junior Civil Judge, Khammam. (80 kmts)	III Addl. Junior Civil Judge, Khammam. (80 kmts)
20	Addl. Junior Civil Judge-cum-Judl. Magistrate of I Class, Sathupally.	Prl. Junior Civil Judge, Sathupally.	II Addl. Junior Civil Judge, Khammam. (80 kmts)	III Addl. Junior Civil Judge, Khammam. (80 kmts)
21	Prl. Junior Civil Judge-cum-Judl. Magistrate of I Class, Madhira	Addl. Junior Civil Judge, Madhira	JMFC, Spl. Mobile Court, Khammam (Train 45 Kmts; Bus-60 Kmts)	Spl. JMFC, Proh. & Excise Court, Khammam (Train 45 Kmts; Bus-60 Kmts)
22	Addl. Junior Civil Judge-cum-Judl. Magistrate of I Class, Madhira	Prl. Junior Civil Judge, Madhira	JMFC, Spl. Mobile Court, Khammam (Train 45 Kmts; Bus-60 Kmts)	Spl. JMFC, Proh. & Excise Court, Khammam (Train 45 Kmts; Bus-60 Kmts)

Yours faithfully,



**PRL. DISTRICT AND SESSIONS JUDGE,
KHAMMAM.**



**OFFICE OF THE PRL. DISTRICT AND SESSIONS JUDGE
AT BHADRADRI KOTHAGUDEM**

Lr.Dis.No. **58** / 2022

Dated: **06-06-2022**

From

Smt M. Shyam Sree,
I Addl. District and Sessions Judge,
Bhadradi Kothagudem
FAC Prl. District and Sessions Judge,
Bhadradi Kothagudem.

To

The Hon'ble Registrar (Vigilance)
High Court for the State of Telangana
HYDERABAD.

Honoured Sir,

Sub:

HIGH COURT FOR THE STATE OF TELANGANA -
ALTERNATIVE INCHARGE ARRANGEMENTS - District and
Sessions Judges / Senior Civil Judges / Junior Civil Judges
- Submission of Alternative In-charge Arrangements
during the leave period/training /transfers pertaining to
the newly established Prl. District and Sessions Judge's
Court, Bhadradi Kothagudem - Request - Reg.

Ref:

1. ROC.No.2193/2022-B.SPL., Dated: 03.06.2022 for the
state of Telangana at Hyderabad, dt: 09-10-2021.
2. ROC.No.346/E1/2021, dated 19-05-2022 Letter of the
Hon'ble High Court for the state of Telangana at
Hyderabad.

With reference to the subject cited, I have the Honour to submit that,
I am submitting herewith the Alternative In-charge Arrangements during the leave period/
training /transfers District and Sessions Judges / Senior Civil Judges / Junior Civil Judges
pertaining to the newly established Prl. District and Sessions Judge's Court, Bhadradi
Kothagudem as detailed below.

Sl. No	Designation of the court	First Nearest Court of the Court mentioned in the column No.2 with distance /place of functioning where ever necessary	Second Nearest court to the court mentioned in column No.2 with Distance /place of functioning where ever necessary	Third nearest court to the court mentioned in column No.2 with Distance/place of functioning where ever necessary
1	2	3	4	5
1.	Prl. District and Sessions Judge, Bhadradi Kothagudem	I Addl. District and Sessions Judge, Bhadradi Kothagudem	Fast Track Sessions Judge- for expeditious disposal of cases of rape and protection of children against sexual Offences Act- (POCSO) Act, Kothagudem	VI Addl. District and Sessions Judge, Sathupally (70 Kms)
2	I Addl. District and Sessions Judge, Bhadradi Kothagudem	Prl. District and Sessions Judge, Bhadradi Kothagudem	Fast Track Sessions Judge-for expeditious disposal of cases of rape and-protection of children against sexual Offences Act- (POCSO) Act, Kothagudem	VI Addl. District and Sessions Judge, Sathupally (70 Kms)



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3	Prl. Senior Civil Judge, Kothagudem	Addl. Senior Civil Judge, Kothagudem	Senior Civil Judge, Sathupalli (70 Kms)	Prl. Senior Civil Judge, Khammam (80 Kms)
4	Addl. Senior Civil Judge, Kothagudem	Prl. Senior Civil Judge, Kothagudem	Senior Civil Judge, Sathupalli (70 Kms)	Prl. Senior Civil Judge, Khammam (80 Kms)
5	Prl. Junior Civil Judge—cum-Prl. Judl. Magistrate of I Class, Kothagudem	I Addl. Junior Civil Judge-cum-I Addl. Judl. Magistrate of I Class, Kothagudem	II Addl. Junior Civil Judge-cum-II Addl. Judl. Magistrate of I Class, Kothagudem	III Addl. Junior Civil Judge-cum-III Addl. Judl. Magistrate of I Class, Kothagudem
6	I Addl. Junior Civil Judge-cum-I Addl. Judl. Magistrate of I Class, Kothagudem	Prl. Junior Civil Judge—cum-Prl. Judl. Magistrate of I Class, Kothagudem	II Addl. Junior Civil Judge-cum-II Addl. Judl. Magistrate of I Class, Kothagudem	III Addl. Junior Civil Judge-cum-III Addl. Judl. Magistrate of I Class, Kothagudem
7	II Addl. Junior Civil Judge-cum-II Addl. Judl. Magistrate of I Class, Kothagudem	III Addl. Junior Civil Judge-cum-III Addl. Judl. Magistrate of I Class, Kothagudem	I Addl. Junior Civil Judge-cum-I Addl. Judl. Magistrate of I Class, Kothagudem	Prl. Junior Civil Judge—cum-Prl. Judl. Magistrate of I Class, Kothagudem
8	III Addl. Junior Civil Judge-cum-III Addl. Judl. Magistrate of I Class, Kothagudem	II Addl. Junior Civil Judge-cum-II Addl. Judl. Magistrate of I Class, Kothagudem	I Addl. Junior Civil Judge-cum-I Addl. Judl. Magistrate of I Class, Kothagudem	Prl. Junior Civil Judge—cum-Prl. Judl. Magistrate of I Class, Kothagudem
9	Prl. Junior Civil Judge-cum- Prl. Judl. Magistrate of I Class, Yellandu	Addl. Junior Civil Judge-cum-Addl. Judl. Magistrate of I Class, Yellandu	Prl. Junior Civil Judge-cum-Prl. Judl. Magistrate of I Class, Kothagudem (45 Kms)	II Addl. Junior Civil Judge-cum-II Addl. Judl. Magistrate of I Class, Kothagudem (45 Kms)
10	Addl. Junior Civil Judge-cum-Addl. Judl. Magistrate of I Class, Yellandu	Prl. Junior Civil Judge-cum- Prl. Judl. Magistrate of I Class, Yellandu	I Addl. Junior Civil Judge-cum-I Addl. Judl. Magistrate of I Class, Kothagudem (45 Kms)	III Addl. Junior Civil Judge-cum-III Addl. Judl. Magistrate of I Class, Kothagudem (45 Kms)
11	Junior Civil Judge - cum-Judl. Magistrate of I Class, Bhadrachalam	Junior Civil Judge-cum-Judl. Magistrate of I Class, Manuguru (40 Kms)	I Addl. Junior Civil Judge-cum-I Addl. Judl. Magistrate of I Class, Kothagudem (60 Kms)	II Addl. Junior Civil Judge-cum-II Addl. Judl. Magistrate of I Class, Kothagudem (60 Kms)
12	Junior Civil Judge-cum-Judl. Magistrate of I Class, Manuguru	Junior Civil Judge - cum-Judl. Magistrate of I Class, Bhadrachalam (40 Kms)	III Addl. Junior Civil Judge-cum-III Addl. Judl. Magistrate of I Class, Kothagudem (60 Kms)	Prl. Junior Civil Judge—cum-Prl. Judl. Magistrate of I Class, Kothagudem (60 Kms)

Yours faithfully,

**FAC Prl. District and Sessions Judge,
Bhadrachalam Kothagudem.**

Lr.Dis. No. 1845/2022.

Prl. District and Sessions Court,
Mahabubnagar, dt. 7-06-2022.

From

Smt.S.Premavathi,
Prl. District and Sessions Judge,
Mahabubnagar.



To

The Registrar (Vigilance),
High Court for the State of
Telangana, Hyderabad.

Madam,

Sub:- HIGH COURT FOR THE STATE OF TELANGANA -
ALTERNATIVE INCHARGE ARRANGEMENTS – District and
Sessions Judges/ Senior Civil Judges/Junior Civil Judges – Making
alternative in-charge arrangements during the leave
period/training/transfers, information in the unit of Mahabubnagar
District – Submitted – Reg.

Ref:- 1. High Court's Lr.ROC.No.346/E1/2021, Dt.19.05.2022.
2. High Court's Lr.ROC.No.2193/2022-B-SPL, Dt.03.06.2022.

Adverting to the subject, I am submitting herewith the information in respect
of all Courts for making alternative in-charge arrangements during the leave
period/training/transfers in the unit of Mahabubnagar District in the prescribed
proforma as directed by the Hon'ble High Court.

Yours faithfully

Encl:Proforma.

Prl. District and Sessions Judge,
Mahabubnagar.

**INFORMATION IN RESPECT ALL COURTS FOR MAKING ALTERNATE
INCHARGE ARRANGEMENTS IN THE UNIT OF MAHABUBNAGAR DISTRICT**

SL No.	DESIGNATION OF THE COURT	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1	Prl. District and Sessions Court, Mahabubnagar	I Additional District and Sessions Court, Mahabubnagar (Local)	Special Court for Trial of Cases under SCs and STs (POA) Act, 1989 –cum- II Additional District and Sessions Court, Mahabubnagar (Local)	Family Court-cum- III Additional District and Sessions Court, Mahabubnagar (Local)
2	I Additional District and Sessions Court, Mahabubnagar	Special Court for Trial of Cases under SCs and STs (POA) Act, 1989 –cum- II Additional District and Sessions Court, Mahabubnagar (Local)	Family Court-cum- III Additional District and Sessions Court, Mahabubnagar (Local)	Prl. District and Sessions Court, Mahabubnagar (Local)
3	Special Court for Trial of Cases under SCs and STs (POA) Act, 1989 –cum- II Additional District and Sessions Court, Mahabubnagar	Family Court-cum- III Additional District and Sessions Court, Mahabubnagar (Local)	Court of Special Sessions Judge for Fast Tracking the cases relating to atrocities against Women-cum- IV Additional District and Sessions Court, Mahabubnagar (Local)	I Additional District and Sessions Court, Mahabubnagar (Local)
4	Family Court-cum- III Additional District and Sessions Court, Mahabubnagar	Special Court for Trial of Cases under SCs and STs (POA) Act, 1989 –cum- II Additional District and Sessions Court, Mahabubnagar (Local)	Court of Special Sessions Judge for Fast Tracking the cases relating to atrocities against Women-cum- IV Additional District and Sessions Court, Mahabubnagar (Local)	I Additional District and Sessions Court, Mahabubnagar (Local)
5	Court of Special Sessions Judge for Fast Tracking the cases relating to atrocities against Women-cum- IV Additional District and Sessions Court, Mahabubnagar (Local)	Special Court for Trial of Cases under SCs and STs (POA) Act, 1989 –cum- II Additional District and Sessions Court, Mahabubnagar (Local)	Family Court-cum- III Additional District and Sessions Court, Mahabubnagar (Local)	I Additional District and Sessions Court, Mahabubnagar (Local)
6	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Mahabubnagar	Court of Special Sessions Court for Fast Tracking the cases relating to atrocities against Women-cum- IV Additional District and Sessions Court, Mahabubnagar (Local)	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 –cum- II Additional District and Sessions Court, Mahabubnagar (Local)	Judge, Family Court-cum- III Additional District and Sessions Court, Mahabubnagar (Local)

7	Secretary, District Legal Services Authority, Mahabubnagar	Prl. Senior Civil Judge's Court-cum Assistant Sessions Judge's Court, Mahabubnagar (Local)	Additional Senior Civil Judge's Court-cum-Additional Assistant Sessions Judge's Court, Mahabubnagar (Local)	Senior Civil Judge's Court, Nagarkurnool (48 K.Ms)
8	Prl.Senior Civil Judge's Court-cum-Assistant Sessions Judge's Court, Mahabubnagar	Secretary, District Legal Services Authority, Mahabubnagar	Additional Senior Civil Judge's Court-cum-Additional Assistant Sessions Judge's Court, Mahabubnagar (Local)	Senior Civil Judge's Court, Nagarkurnool (48 K.Ms)
9	Addl. Senior Civil Judge's Court-cum-Additional Assistant Sessions Judge's Court, Mahabubnagar (Local)	Prl. Senior Civil Judge's Court-cum-Assistant Sessions Judge's Court, Mahabubnagar	Secretary, District Legal Services Authority, Mahabubnagar	Senior Civil Judge's Court, Nagarkurnool (48 K.Ms)
10	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Additional Junior Civil Judge's Court, Mahabubnagar (Local)	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge's Court, Mahabubnagar (Local)	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Jadcherla (20KMs)
11	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Additional Junior Civil Judge's Court, Mahabubnagar (Local)	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge's Court, Mahabubnagar (Local)	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Jadcherla (20KMs)
12	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge's Court, Mahabubnagar (Local)	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Additional Junior Civil Judge's Court, Mahabubnagar (Local)	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar (Local)	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Jadcherla (20KMs)
13	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Jadcherla	Additional Junior Civil Judge's Court-cum-Additional Judicial Magistrate of First Class, Jadcherla (Local)	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Additional Junior Civil Judge's Court, Mahabubnagar (20KMs)	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge's Court, Mahabubnagar (20KMs)
14	Additional Junior Civil Judge's Court-cum- Additional Judicial Magistrate of First Class, Jadcherla	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Jadcherla (Local)	Prl.Junior Civil Judge's Court-cum-Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar (20KMs)	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Additional Junior Civil Judge's Court, Mahabubnagar (20KMs)

Prl. District and Sessions Judge,
Mahabubnagar

Dis.No. 105

Prl. District and Sessions Judge's Court,
Jogulamba Gadwal, dated 22.06.2022.

From:

To:

Smt. M.Kanaka Durga,
Prl. District and Sessions Judge,
JOGULAMBA GADWAL.The Hon'ble Registrar (Vigilance),
High Court for the State of Telangana,
Hyderabad.

Honoured Sir,

Sub:- High Court for the state of Telangana – Alternative in- charge arrangements – District and Sessions Judges / Senior Civil Judges/ Junior Civil Judges – making alternative in-charge arrangements during the leave period/ training/ transfers information in the unit of Jogulamba Gadwal District - Submitted – Regarding.



Ref:- The Hon'ble High Court for the State Of Telangana, Hyderabad,
Vide ROC.No.2193/2022-B.SPL. dt.3.6.2022.

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With reference to the subject cited above, I am submitting herewith the information in respect of all courts for making alternative in-charge arrangements during the leave period/training/transfers in the unit of Jogulamba Gadwal District in the prescribed proforma as directed by the Hon'ble High Court for the State of Telangana, Hyderabad.

Sl.No.	Designation of the Court	First nearest court of the court mentioned in column No.2 with distance /place of functioning where ever necessary	Second nearest court to the court mentioned in column No.2 with distance/ place of functioning where ever necessary	Third nearest court to the court mentioned in column No.2 with distance/ place of functioning where ever necessary
1	2	3	4	5
1	Prl. District and Sessions Judge, Jogulamba Gadwal District	I-Addl. District and Sessions Judge, Jogulamba (Local)	Fast Track special Court for Expeditious disposal of cases of Rape and Protection of Child against Sexual of Offences (POCSO) Act, Jogulamba Gadwal. (Local)	--

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2.	I-Addl. District and Sessions Judge, Jogulamba Gadwal District	---	Prl. District and Sessions Judge, Jogulamba Gadwal District (Local)	Fast Track special Court for Expeditious disposal of cases of Rape and Protection of Child against Sexual of Offences (POCSO) Act, Jogulamba Gadwal. (Local)
3	Prl. Senior Civil judge-cum- Addl. Assistant Sessions Judge, Jogulamba Gadwal	Addl. Senior Civil Judge, Jogulamba Gadwal (Local)	--	--
4	Addl. Senior Civil Judge, Jogulamba Gadwal	Prl. Senior Civil judge-cum-Addl. Assistant Sessions Judge, Jogulamba Gadwal (Local)	--	--
5	Prl. Junior Civil Judge-cum- Judl. Magistrate of First Class, Jogulamba Gadwal	I-Addl. Junior Civil Judge-cum- I-Addl. Judl. Magistrate of First Class, Jogulamba Gadwal (Local)	I-Addl. Junior Civil Judge-cum- I-Addl. Judl. Magistrate of First Class, Alampur 65/km	--
5	I-Addl. Junior Civil Judge-cum- I-Addl. Judl. Magistrate of First Class, Jogulamba Gadwal	Prl. Junior Civil Judge-cum- Judl. Magistrate of First Class, Jogulamba Gadwal (Local)	Prl. Junior Civil Judge-cum- Judl. Magistrate of First Class, Alampur 65/km	--

Yours faithfully,


**Prl. District and Sessions Judge,
Jogulamba Gadwal.**

Dis.No. 64

Prl. District and Sessions Judge's Court,
Jogulamba Gadwal, dated .06.2022.

From:

To:

Smt. M.Kanaka Durga,
Prl. District and Sessions Judge,
JOGULAMBA GADWAL.The Hon'ble Registrar (Vigilance),
High Court for the State of Telangana,
Hyderabad.

Honoured Sir,

Sub:- High Court for the state of Telangana – Alternative in- charge arrangements – District and Sessions Judges / Senior Civil Judges/ Junior Civil Judges – making alternative in-charge arrangements during the leave period/ training/ transfers - information - Submitted – Regarding.

Ref:- The Hon'ble High Court for the State Of Telangana, Hyderabad,
vide ROC.No.2193/2022-B.SPL. dt.3.6.2022.

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2600
With reference to the subject cited above, I am submitting herewith the information with regard to neighbouring districts of Jogulamba Gadwal District in the prescribed proforma as directed.

Sl.No.	Designation of the Court	First nearest court of the court mentioned in column No.2 with distance /place of functioning where ever necessary	Second nearest court to the court mentioned in column No.2 with distance/ place of functioning where ever necessary	Third nearest court to the court mentioned in column No.2 with distance/ place of functioning where ever necessary
1	2	3	4	5
1	Prl. District and Sessions Judge, Jogulamba Gadwal District	Prl. District and Sessions Judge, Wanaparthy District. Distance 48/km	Prl. District and Sessions Judge, Mahabubnagar District Distance 100/km	Prl. District and Sessions Judge, Nagarkurnool District Distance 100/km

2.	I-Addl. District and Sessions Judge, Jogulamba Gadwal District	---	I-Addl. District and Sessions Judge, Mahabubnagar District Distance 100/km	--
3	Prl. Senior Civil Judge-cum- Addl. Assistant Sessions Judge, Jogulamba Gadwal	Prl. Senior Civil Judge-cum- Addl. Assistant Sessions Judge Wanaparthy District. Distance 48/km	Prl. Senior Civil Judge-cum- Addl. Assistant Sessions Judge Mahabubnagar District Distance 100/km	Prl. Senior Civil Judge-cum- Addl. Assistant Sessions Judge Nagarkurnool District Distance 100/km
4	Addl. Senior Civil Judge, Jogulamba Gadwal	---	Addl. Senior Civil Judge Mahabubnagar District Distance 100/km	--
5	Prl. Junior Civil Judge-cum- Judl. Magistrate of First Class, Jogulamba Gadwal	Prl. Junior Civil Judge-cum- Judl. Magistrate of First Class, Wanaparthy District. Distance 48/km	Prl. Junior Civil Judge-cum- Judl. Magistrate of First Class,, Mahabubnagar District Distance 100/km	Prl. Junior Civil Judge-cum- Judl. Magistrate of First Class, Nagarkurnool District Distance 100/km
5	I-Addl. Junior Civil Judge-cum- I- Addl. Judl. Magistrate of First Class, Jogulamba Gadwal	I-Addl. Junior Civil Judge-cum- I- Addl. Judl. Magistrate of First Class, Wanaparthy District. Distance 48/km	I-Addl. Junior Civil Judge-cum- I- Addl. Judl. Magistrate of First Class, Mahabubnagar District Distance 100/km	I-Addl. Junior Civil Judge-cum- I- Addl. Judl. Magistrate of First Class, Nagarkurnool District Distance 100/km

Yours faithfully,


Prl. District and Sessions Judge,
Jogulamba Gadwal.

Dis.No. 64

12
Prl. District and Sessions Judge's Court,
Jogulamba Gadwal, dated .06.2022.

From:
Smt. M.Kanaka Durg,
Prl. District and Sessions Judge,
JOGULAMBA GADWAL.

To:
The Hon'ble Registrar (Vigilance),
High Court for the State of Telangana,
Hyderabad.

Honoured Sir,

Sub:- High Court for the state of Telangana – Alternative in- charge arrangements – District and Sessions Judges / Senior Civil Judges/ Junior Civil Judges – making alternative in-charge arrangements during the leave period/ training/ transfers - information - Submitted – Regarding.

Ref:- The Hon'ble High Court for the State Of Telangana, Hyderabad,
Vide ROC.No.2193/2022-B.SPL. dt.3.6.2022.

-c0o

With reference to the subject cited above, I am submitting herewith the information with regard to neighbouring districts of Jogulamba Gadwal District in the prescribed proforma as directed.

Sl.No.	Designation of the Court	First nearest court of the court mentioned in column No.2 with distance /place of functioning where ever necessary	Second nearest court to the court mentioned in column No.2 with distance/ place of functioning where ever necessary	Third nearest court to the court mentioned in column No.2 with distance/ place of functioning where ever necessary
1	2	3	4	5
1	Prl. District and Sessions Judge, Jogulamba Gadwal District	Prl. District and Sessions Judge, Wanaparthy District. Distance 47/km	Prl. District and Sessions Judge, Mahabubnagar District Distance 97/km	Prl. District and Sessions Judge, Nagarkurnool District Distance 100/km

Yours faithfully,


Prl. District and Sessions Judge,
Jogulamba Gadwal.

Dis. No. 17

Principal District and Sessions Court,
Wanaparthy, date.06-06-2022

From

To

Sri Huzaib Ahmed Khan,
Principal District and Sessions Judge,
Wanaparthy.

The Hon'ble Registrar (Vigilance),
Hon'ble High Court for the State of Telangana
Hyderabad.

Honoured Madam,

Sub:- Alternative Incharge Arrangments - District and Session Judge's/ Senior Civil Judge's/ Junior Civil Judge's during the leave period/ Training/ Transfers - Information submitted - Regarding.
Ref:- High Court ROC.No.2193/2022-B Spl, dated 03.06.2022.

In pursuance of the instructions of Hon'ble High Court, issued vide above reference I have the honour to submit herewith the alternate arrangements of the Judicial Officer's of Wanaparthy Judicial District in the prescribed proforma as called for.



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Sl. No.	Designation of the Court	First Nearest court of the court mentioned in column No.2 with distance/place of functioning wherever necessary	Second nearest court to the court mentioned in column No.2 with distance/place of functioning wherever necessary	Third nearest court to the court mentioned in column No.2 with distance/place of functioning wherever necessary
1	2	3	4	5
1.	Principal District and Sessions Judge's Court, Wanaparthy.	Principal District and Sessions Court, Nagarkurnool. Distance: 39 Kms	Principal District and Sessions Court, Jogulamba District Distance: 49 Kms	Principal District and Sessions Court, Mahabubnagar. Distance :62 Kms
2.	Senior Civil Judge's Court, Wanaparthy.	Senior Civil Judge's Court, Nagarkurnool Distance: 39 Kms	Senior Civil Judge's Court, Gadwal District : 49 Kms	Senior Civil Judge's Court, Mahabubnagar District : 62 Kms
3.	Principal Junior Civil Judge's Court, Wanaparthy	Junior Civil Judge's Court, Atmakur (A) Distance: 32 Kms	Junior Civil Judge's Court, Nagarkurnool Distance : 39 Kms	Principal Junior Civil Judge's Court, Jogulamba Gadwal District : 49 Kms
4.	I-Addl. Junior Civil Judge's Court, Wanaparthy	Junior Civil Judge's Court, Atmakur (A) Distance: 32 Kms	Junior Civil Judge's Court, Nagarkurnool Distance : 39 Kms	Principal Junior Civil Judge's Court, Jogulamba Gadwal District : 49 Kms
5.	II-Addl. Junior Civil Judge's Court, Wanaparthy	Junior Civil Judge's Court, Atmakur (A) Distance: 32 Kms	Junior Civil Judge's Court, Nagarkurnool Distance : 39 Kms	Principal Junior Civil Judge's Court, Jogulamba Gadwal District : 49 Kms
6.	Junior Civil Judge's Court, Atmakur	Principal Junior Civil Judge's Court, Wanaparthy Distance : 32 Kms	Principal Junior Civil Judge's Court, Jogulamba Gadwal Distance : 32 Kms	Principal Junior Civil Judge's Court, Mahabubnagar Distance : 65 Kms

Yours faithfully,

Principal District and Sessions Judge
Wanaparthy.

Dis.No. 21 /2022

Dt 16.6.22



Prl.District and Sessions Court
Narayanpet, Dt. 16 -06-2022

From:
Mohammed Abdul Rafi
Prl.District and Sessions Judge
Narayanpet

To:
The Hon'ble Registrar [Vigilance]
High Court for the State of Telangana
Hyderabad

Sir,

Sub:- High Court for the State of Telangana - Alternative In-charge Arrangements - District and Sessions Judges/Senior Civil Judges/Junior Civil Judges - Making alternate in-charge arrangements during the leave period/ training/ transfers - Information - Submitted - Regarding.

Ref:- ROC.No.2193/2022-B.SPL., Dated : 03-06-2022 of Hon'ble High Court for the State of Telangana, Hyderabad.

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25/10 With reference to the subject cited above, I am submitting herewith the information in the prescribed proforma in respect of all the Courts of Narayanpet District Unit in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges for making in-charge arrangements in respect of leave period/trainings/transfers of any officer in our Unit, as directed under reference cited.

Sl.No	Designation of the Court	First Nearest Court of the Court mentioned in Col.No.2 with distance/place of functioning wherever necessary	Second nearest Court to the Court mentioned in Col.No.2 with distance/place of functioning wherever necessary	Third nearest Court to the Court mentioned in Col.No.2 with distance/place of functioning wherever necessary
1	2	3	4	5
1	Prl.District and Sessions Court, Narayanpet	Spl.Sessions Judge's Court [POCSO] Narayanpet [Post kept vacant] 0 KMs.	Prl.District and Sessions Judge's Court, Mahabubnagar 65 KMs.	Prl.District and Sessions Judge's Court, Wanaparthy 91 KMs.
2	Spl.Sessions Judge's Court [POCSO] [FTC] Narayanpet [Post kept vacant]	Prl.District and Sessions Judge's Court, Narayanpet 0 KMs.	Prl.District and Sessions Judge's Court, Mahabubnagar 65 KMs.	Prl.District and Sessions Judge's Court, Wanaparthy 91 KMs.
3	Senior Civil Judge's Court, Narayanpet	Prl.Senior Civil Judge's Court, Mahabubnagar 65 KMs.	Secretary-cum-Senior Civil Judge-DLSA, Mahabubnagar 65 KMs.	Senior Civil Judge's Court, Wanaparthy 91 K.Ms.
4	Prl.Junior Civil Judge's Court, Narayanpet	I-Addl.Junior Civil Judge's Court, Narayanpet [Post kept vacant] 0 K.Ms.	Junior Civil Judge's Court, Kosgi [On Maternity Leave] 44 K.Ms.	Prl. Junior Civil Judge's Court, Mahabubnagar 65 KMs.

5	I-Addl.Junior Civil Judge's Court, Narayanpet [Post kept vacant]	Prl.Junior Civil Judge's Court, Narayanpet 0 K.Ms.	Junior Civil Judge's Court, Kosgi [On Maternity Leave] 44 K.Ms.	Prl. Junior Civil Judge's Court, Mahabubnagar 65 K.Ms.
6	Junior Civil Judge's Court, Kosgi [On Maternity Leave]	Prl.Junior Civil Judge's Court, Narayanpet 44 K.Ms.	I-Addl.Junior Civil Judge's Court, Narayanpet [Post kept vacant] 44 K.Ms.	Prl. Junior Civil Judge's Court, Mahabubnagar 41 K.Ms.

Yours faithfully



Prl.District and Sessions Judge
Narayanpet

16/6/2022

To:

1. The Senior Civil Judge Narayanpet for information
2. The Spl.Sessions Judge, [POCSO] Court, Narayanpet
3. The Prl.Junior Civil Judge, Narayanpet for information
4. I-Addl.Junior Civil Judge, Narayanpet for information
5. The Junior Civil Judge, Kosgi for information ✓

Dis.No. 70

Principal District and Sessions Judge's court,
Nagarkurnool. Dt. 20-06-2022.

From

To

Sri D.Rajesh Babu
Prl District and Sessions Judge
Nagarkurnool.The Registrar Vigilance
High court for the State of Telangana.
Hyderabad.

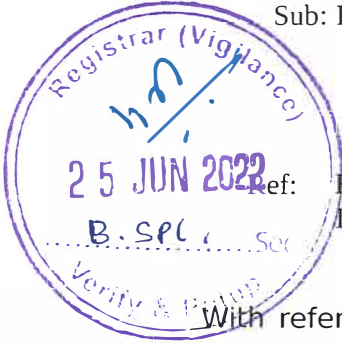
Honoured Sir,

Sub: HIGH COURT FOR THE STATE OF TELANGANA-ALTERNATIVE IN CHARGE ARRANGEMENTS – District and Sessions Judges/Senior civil Judges/Junior Civil Judges – Making alternate in-charge arrangements during the leave period/training/transfers, information of District Unit of Nagarkurnool-Submitted- Regarding. Ref: High Court for the State of Telangana, Hyderabad ROC No. 2193/2022-B.SPL. Dated 3.6.2022

OOO

With reference to the subject cited above, in view of establishment of 33 new Judicial Districts in the State of Telangana vide High Court's reference cited, I am furnishing the following information in respect of the cadre of District and Sessions Judge, Senior Civil Judge and Junior Civil Judge in the Nagarkurnool District Unit making in-charge arrangements in respect of leave period/trainings/transfers of any officer in this unit as called for.

Sl. No.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1.	Prl. District and Sessions Judge, Nagarkurnool.	I) Fast Track Special Court for Expeditious disposal of cases of Rape and protection of Children against sexual offences (POCSO) Act, Nagarkurnool. II) Distance: - III) Functioning at District Court Complex at NGKL.	I) Prl. District and Sessions Judge, Wanaparthi. II) Distance: 39 km III) Functioning at Wanaparthi District.	I) Prl. District and Sessions Judge, Mahabubnagar. II) Distance: 48 kms. III) Functioning at Mahabubnagar District.
2.	Fast Track Special Court for Expeditious disposal of cases of Rape and protection of Children against sexual offences (POCSO) Act, Nagarkurnool.	I) Prl. District and Sessions Judge, Nagarkurnool II) Distance: - III) Functioning at District Court Complex at Nagarkurnool.	I) Prl. District and Sessions Judge, Wanaparthi. II) Distance: 39 km III) Functioning at Wanaparthi District.	I) Prl. District and Sessions Judge, Mahabubnagar. II) Distance: 48 kms. III) Functioning at Mahabubnagar District.
3.	Senior Civil Judge cum Assistant Sessions Judge, Kalwakurthy, Nagarkurnool District.	I) Senior Judge's Court cum Assistant Sessions Judge, Nagarkurnool. II) Distance: 37 Kms. III) Functioning at Nagarkurnool.	I) Prl. Senior Civil Judges Court cum Assistant Sessions Judge, Mahabubnagar District II) Distance: 58 Kms III) Functioning at District Court Complex, Mahabubnagar District	I) Senior Civil Judges Court cum Assistant Sessions Judge, Wanaparthi District. II) Distance: 70 Kms III) Functioning at District Court Complex, Wanaparthi District.





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5	Prl. Junior Civil Judge cum Judicial Magistrate of First Class, Nagarkurnool.	I) I Addl. Junior Civil Judge cum I Addl. Judicial magistrate of First Class (Mobile Court), Nagarkurnool II) Distance: - III) Functioning at District Court Complex at Nagarkurnool.	I) II Addl. Junior Civil Judge cum II Addl. Judicial magistrate of First Class (Juvinal Court), Nagarkurnool II) Distance: 250 mts. III. Functioning at Collectorate Office complex at Nagarkurnool.	I. Junior Civil Judge cum Judicial Magistrate of First Class, Achampet. II Distance: 37 Kms. III: Functioning at Achampet, Nagarkurnool District.
6	I Addl. Junior Civil Judge cum I Addl. Judicial magistrate of First Class (Mobile Court), Nagarkurnool	II Addl. Junior Civil Judge cum II Addl. Judicial magistrate of First Class (Juvinal Court), Nagarkurnool II. Distance: 250 mts. III. Functioning at Collectorate Office complex at Nagarkurnool.	I) Prl. Junior Civil Judge cum Judicial Magistrate of First Class, Nagarkurnool. II) Distance: - III) Functioning at District Court Complex at Nagarkurnool.	I) Junior Civil Judge cum Judicial Magistrate of First Class, Achampet. II) Distance: 37 Kms. III) Functioning at Achampet, Nagarkurnool District.
7	II Addl. Junior Civil Judge cum II Addl. Judicial magistrate of First Class (Juvinal Court), Nagarkurnool.	I) I Addl. Junior Civil Judge cum I Addl. Judicial magistrate of First Class (Mobile Court), Nagarkurnool II) Distance: - III) Functioning at District Court Complex at Nagarkurnool.	I) Prl. Junior Civil Judge cum Judicial Magistrate of First Class, Nagarkurnool. II) Distance: - III) Functioning at District Court Complex at Nagarkurnool.	I) Junior Civil Judge cum Judicial Magistrate of First Class, Achampet. II) Distance: 37 Kms. III) Functioning at Achampet, Nagarkurnool District.
8	Junior Civil Judge cum Judicial Magistrate of First Class, Achampet, Nagarkurnool District.	I) Junior Civil Judge cum Judicial Magistrate of First Class, Kalwakurthy, Nagarkurnool District. II) Distance: 53 Kms. III) Functioning at Kalwakurthy, Nagarkurnool District.	I) I Addl. Junior Civil Judge cum I Addl. Judicial magistrate of First Class (Mobile Court), Nagarkurnool II) Distance: 37 kms III) Functioning at District Court Complex at Nagarkurnool.	I) II Addl. Junior Civil Judge cum Judicial Magistrate of First Class (Juvinal court) Nagarkurnool. II) Distance: 37 kms III) Functioning at District Court Complex at Nagarkurnool.
9	Junior Civil Judge cum Judicial Magistrate of First Class, Kalwakurthy, Nagarkurnool District.	I) Junior Civil Judge cum Judicial Magistrate of First Class, Achampet. II) Distance: 53 kms III) Functioning at Achampet, Nagarkurnool District.	I) I Addl. Junior Civil Judge cum I Addl. Judicial magistrate of First Class (Mobile Court), Nagarkurnool II) Distance: 37 kms III) Functioning at District Court Complex at Nagarkurnool.	II) II Additional Junior Civil Judge cum II Addl. Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool. II) Distance: 37 Kms. III) Functioning at District Court Complex at Nagarkurnool.
10	Prl. Junior Civil Judge cum Judicial Magistrate of First Class, Kollapur, Nagarkurnool District.	I) I Addl. Junior Civil Judge cum I Additional Judl. Magistrate of First Class, Kollapur, Nagarkurnool District. II) Distance:-. III) Functioning at Kollapur Court complex.	I) II Addl. Junior Civil Judge cum II Additional Judl. Magistrate of First Class, Kollapur. II) Distance: - III) Functioning at Kollapur Court complex, Nagarkurnool District.	I) I Addl. Junior Civil Judge cum I Addl. Judicial magistrate of First Class (Mobile Court), Nagarkurnool. II) Distance: 50 kms III) Functioning at District Court Complex at Nagarkurnool.

11	I Addl. Junior Civil Judge cum I Additional Judl. Magistrate of First Class, Kollapur.	I) II Additional Junior Civil Judge cum II Addl. Judicial Magistrate of First Class Kollapur, II) Distance: - III) Functioning at Kollapur Court complex, Nagarkurnool District.	I) Prl. Junior Civil Judge cum Judicial Magistrate of First Class, Kollapur, Nagarkurnool District. II) Distance: - III) Functioning at Kollapur Court complex, Nagarkurnool District.	I) I Addl. Junior Civil Judge cum Judicial Magistrate of First Class (Mobile court), Nagarkurnool. II) Distance: 50 kms III) Functioning at District Court Complex at Nagarkurnool.
12	II Addl. Junior Civil Judge cum II Additional Judl. Magistrate of First Class, Kollapur.	I Addl. Junior Civil Judge cum I Additional Judl. Magistrate of First Class, Kollapur. II) Distance:- III) Functioning at Kollapur Court complex.	I) Prl. Junior Civil Judge cum II Additional Judl. Magistrate of First Class, Kollapur. II) Distance: - III) Functioning at Kollapur Court complex, Nagarkurnool District.	I) II Addl. Junior Civil Judge cum I Addl. Judicial magistrate of First Class (Juvenal Court), Nagarkurnool II) Distance: 50 kms III) Functioning at District Court Complex at Nagarkurnool.

Yours faithfully,


Principal District and Sessions Judge,
Nagarkurnool. 

PRINCIPAL DISTRICT AND SESSIONS COURT: SANGAREDDY

2208
Dis. No. /Admn./2022

Dated: 06.06.2022.

From: Sri S. Sasidhar Reddy,
Pri. District and Sessions Judge,
Sangareddy.

To,
The Registrar (Vigilance),
Hon'ble High Court for the
State of Telangana
Hyderabad.

Sir/Madam,

Sub: High Court for the State of Telangana - ALTERNATIVE IN-CHARGE ARRANGEMENTS - District and Sessions Judges/Sr. Civil Judges/Jr. Civil Judges- Making alternative in-charge arrangements during the leave period/Training/Transfers - Information - Submission - Regarding.

Ref: Hon'ble High Court ROC.No.2193/2022 B.Spl., Dt.03-06-2022.

* * * * *

Adverting to the subject and reference cited, I am furnishing herewith the information in respect of all the Courts in the cadre of District and Sessions Judges/Senior Civil Judges/Junior Civil Judges in the table given below for making in-charge arrangements in respect of Leave period/Training/Transfers of any Officer in this Unit Sangareddy:


Sl.No	Designation of the Court	First Nearest Court to the Court mentioned in Col.No.2 with Distance/place of functioning where ever necessary	Second Nearest Court to the Court mentioned in Column No.2 with Distance/place of functioning where ever necessary	Third Nearest Court to the Court mentioned in Column No.2 with Distance/place of functioning where ever necessary
1	2	3	4	5
1	Pri.District and Sessions Court, Sangareddy.	I Addl.District and Sessions Court, Sangareddy (Hqrs. Local)	III.Addl.District and Sessions Court, Sangareddy (Hqrs. Local)	IV Addl.District and Sessions Court, Sangareddy (Hqrs. Local)

2	I Addl.District and Sessions Court, Sangareddy	Prl.District and Sessions Court, Sangareddy. (Hqrs. Local)	III.Addl.District and Sessions Court, Sangareddy (Hqrs. Local)	IV Addl.District and Sessions Court, Sangareddy (Hqrs. Local)
3	II Addl.District and Sessions Court, Sangareddy	III.Addl.District and Sessions Court, Sangareddy (Hqrs. Local)	IV Addl.District and Sessions Court, Sangareddy (Hqrs. Local)	I Addl.District and Sessions Court, Sangareddy (Hqrs. Local)
4	III Addl.District and Sessions Court, Sangareddy	IV.Addl.District and Sessions Court, Sangareddy (Hqrs. Local)	II Addl.District and Sessions Court, Sangareddy (Hqrs. Local)	I Addl.District and Sessions Court, Sangareddy (Hqrs. Local)
5	IV Addl.District and Sessions Court, Sangareddy	III.Addl.District and Sessions Court, Sangareddy (Hqrs. Local)	IIAddl.District and Sessions Court, Sangareddy (Hqrs. Local)	I Addl.District and Sessions Court, Sangareddy (Hqrs. Local)
6	Special Fast Track Court for trial of offence under the POCSO Act, Sangareddy	I Addl.District and Sessions Court, Sangareddy (Hqrs. Local)	IIAddl.District and Sessions Court, Sangareddy (Hqrs. Local)	III.Addl.District and Sessions Court, Sangareddy (Hqrs. Local)
7	Senior Civil Judge Court, Sangareddy	Senior Civil Judge Court, Zaheerabad (60 Kms)	Secretary, DLSA, Sangareddy (Hqrs. Local)	-
8	Senior Civil Judge Court, Zaheerabad	Senior Civil Judge Court, Sangareddy (60 Kms)	Secretary, DLSA, Sangareddy (60 Kms)	-
9	Secretary, DLSA, Sangareddy	Senior Civil Judge Court, Sangareddy (Hqrs. Local)	Senior Civil Judge Court, Zaheerabad (60 Kms)	-
10	Prl.Junior Civil Judge Court, Sangareddy	I Addl Junior Civil Judge Court, Sangareddy (Hqrs. Local)	II Addl. Junior Civil Judge Court, Sangareddy (Hqrs. Local)	III Addl. Junior Civil Judge Court, Sangareddy (Hqrs. Local)
11	I Addl Junior Civil Judge Court, Sangareddy	Prl.Junior Civil Judge Court, Sangareddy(Hqrs. Local)	II Addl. Junior Civil Judge Court, Sangareddy(Hqrs. Local)	III Addl. Junior Civil Judge Court, Sangareddy(Hqrs. Local)
12	II Addl. Junior Civil Judge Court, Sangareddy	I Addl Junior Civil Judge Court, Sangareddy (Hqrs. Local)	III Addl. Junior Civil Judge Court, Sangareddy (Hqrs. Local)	Prl.Junior Civil Judge Court, Sangareddy (Hqrs. Local)

13	III Addl. Junior Civil Judge Court, Sangareddy	II Addl. Junior Civil Judge Court, Sangareddy (Hqrs. Local)	I Addl Junior Civil Judge Court, Sangareddy (Hqrs. Local)	Prl. Junior Civil Judge Court, Sangareddy (Hqrs. Local)
14	Junior Civil Judge Court, Andole at Jogipet	I Addl Junior Civil Judge Court, Sangareddy (30 Kms)	II Addl. Junior Civil Judge Court, Sangareddy (30 Kms)	III Addl. Junior Civil Judge Court, Sangareddy (30 Kms)
15	Junior Civil Judge Court, Zaheerabad	Junior Civil Judge Court, Narayankhed (53 Kms)	I Addl Junior Civil Judge Court, Sangareddy (60 Kms)	II Addl. Junior Civil Judge Court, Sangareddy (60 Kms)
16	Junior Civil Judge Court, Narayankhed	Junior Civil Judge Court, Zaheerabad (53 Kms)	Junior Civil Judge Court, Andole at Jogipet (47 Kms)	I Addl Junior Civil Judge Court, Sangareddy (98 Kms)

This is submitted for favour of information.

Yours faithfully,


Prl. District and Sessions Judge,
Sangareddy.

COURT OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE :: MEDAKDis. No. 139 /2022

Dated. 24-06-2022.

From
Smt.P. Lakshmi Sharada
Prl. District and Sessions Judge
Medak

To
The Registrar (Vigilance)
Hon'ble High Court for the
State of Telangana, Hyderabad

Honoured Madam,

Sub:- **ALTERNATIVE IN-CHARGE ARRANGEMENTS** – District and Sessions Judges/Sr. Civil Judges/Jr. Civil Judges – Making alternative in-charge arrangements during the leave period/Training/Transfers, information called for in view of establishment of (33) new Judicial Districts in the State of Telangana – Submissions of Information - Regarding.

Ref :- Hon'ble High Court's ROC No.2193/2022 B.SPL Dt.03-06-2022

In pursuance of direction of Hon'ble High Court cited under reference, I am submitting herewith the information in respect of all Courts in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges of Medak District in respect of leave period/Training/Transfers in the prescribed proforma. The Courts of I Addl. District and Sessions Judge and Fast Track Special Court for expeditious disposal of cases of Rape and protection of Child against Sexual Offences (POSCO) Act, Medak are kept vacant.

Sl.No.	Designation of the Court	First Nearest Court of the Court mentioned in Column.No.2 with Distance/place of functioning where ever necessary	Second Nearest Court to the Court mentioned in Column.No.2 with Distance/place of functioning where ever necessary	Third Nearest Court to the Court mentioned in Column.No.2 with Distance/place of functioning where ever necessary
1	2	3	4	5
1.	Prl. District and Sessions Court, Medak.	I Addl. Dist & Sessions Court, Medak.	Prl. District and Sessions Court, Sangareddy.	Prl. District and Sessions Court, Siddipet.
2.	I Addl. Dist & Sessions Court, Medak.	District and Sessions Court, Medak.	Prl. District and Sessions Court, Sangareddy.	Prl. District and Sessions Court, Siddipet.
3.	Fast Track Special Court for expeditious disposal of cases of Rape and protection of Child against Sexual Offences (POSCO) Act, Medak	I Addl. Dist & Sessions Court, Medak.	Prl. District and Sessions Court, Medak.	Prl. District and Sessions Court, Sangareddy.



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4.	Senior Civil Judge cum assistant Sessions Court, Medak	Prl. Senior Civil Judge - Cum - Assistant Sessions Court, Siddipet	Addl Senior Civil Judge's Court, Siddipet.	-
5.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Medak	I Addl Junior Civil Judge-cum-Special Judicial Magistrate of I Class (Mobile), Medak	Junior Civil Judge-cum-Judicial Magistrate of First Class, Narsapur	-
6.	I Addl Junior Civil Judge-cum-Special Judicial Magistrate of I Class (Mobile), Medak	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Medak	Junior Civil Judge-cum-Judicial Magistrate of First Class, Narsapur	-
7.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Narsapur	I Addl Junior Civil Judge-cum-Special Judicial Magistrate of I Class (Mobile), Medak	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Medak	-

This is for favour of information.

Yours faithfully,


Pr. District and Sessions Judge
Medak

PRINCIPAL DISTRICT AND SESSIONS COURT :: SIDDIPET

Dis. No. 1105 /Admn./2022

Date: 10-06-2022

From

To

Dr. T. Raghuram,
Prl. District and Sessions Judge,
Siddipet.

The Registrar (VIGILANCE),
Hon'ble High Court for the State of
Telangana, Hyderabad – 500 066.

Sir/ Madam,

Sub: HIGH COURT FOR THE STATE OF TELANGANA –
ALTERNATIVE INCHARGE ARRANGEMENTS – District and
Sessions Judges/ Senior Civil Judges/ Junior Civil Judges –
Alternate in-charge arrangements during the leave period/
training/ transfers in view of establishment of 33 New
Judicial Districts in the State of Telangana – Information
Called for – Submitted – Reg.

Ref: Hon'ble High Court ROC No. 2193/2022-B.Spl.,Dt:03-06-22.

* * * * *

Adverting to the subject cited, I am submitting herewith the
information with regard to alternate in-charge officers arrangements
during the leave period/ training/ transfers of District and Sessions
Judges, Senior Civil Judges and Junior Civil Judges of Siddipet District
from the neighboring districts, if no officers are available in Siddipet
District in view of establishment of 33 New Judicial Districts in the
State of Telangana, as directed in the prescribed proforma.

Yours faithfully,


Prl. District and Sessions Judge,
Siddipet.

Pri. Dist. & Sessions Judge
SIDDIPET, Dist: Siddipet

Encl:
Proforma



S'l. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO 2 WITH DISTANCE / PLACE OF FUNCTIONING WHETHER EVER NECESSARY	SECOND NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO 2 WITH DISTANCE / PLACE OF FUNCTIONING WHETHER EVER NECESSARY	THIRD NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO 2 WITH DISTANCE / PLACE OF FUNCTIONING WHETHER EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1	Prl. District and Sessions Court, Siddipet	I Addl. District and Sessions Judge, Siddipet Distance: NIL	Prl. District and Sessions Judge, Siricilla Distance: 35 KMS	Prl. District and Sessions Judge, Karimnagar Distance: 64 KMS
2	I Addl. District and Sessions Court, Siddipet	Prl. District and Sessions Judge, Siddipet Distance: NIL	I Addl. District and Sessions Judge, Siricilla Distance: 35 KMS	I Addl. District and Sessions Judge, Karimnagar Distance: 64 KMS
3	Prl. Senior Civil Judge's Court, Siddipet	Senior Civil Judge, Siricilla Distance: 35 KMS	Prl. Senior Civil Judge, Karimnagar Distance: 64 KMS	Senior Civil Judge, Medak Distance: 69 KMS
4	Prl. Junior Civil Judge's Court, Siddipet	Addl. Junior Civil Judge's Court, Siddipet Distance: NIL	Junior Civil Judge's Court, Dubbak Distance: 25 KMS	Prl. Junior Civil Judge's Court, Gajwel Distance: 45 KMS
5	Addl. Junior Civil Judge's Court, Siddipet	Prl. Junior Civil Judge's Court, Siddipet Distance: NIL	Junior Civil Judge's Court, Dubbak Distance: 25 KMS	Prl. Junior Civil Judge's Court, Gajwel Distance: 45 KMS
6	Prl. Junior Civil Judge's Court, Husnabad	Addl. Junior Civil Judge's Court, Husnabad Distance: NIL	Prl. Junior Civil Judge's Court, Huzurabad Distance: 32 KMS	Prl. Junior Civil Judge's Court, Siddipet Distance: 40 KMS
7	Addl. Junior Civil Judge's Court, Husnabad	Prl. Junior Civil Judge's Court, Husnabad Distance: NIL	Prl. Junior Civil Judge's Court, Siddipet Distance: 40 KMS	Addl. Junior Civil Judge's Court, Siddipet Distance: 40 KMS
8	Junior Civil Judge's Court, Dubbak	Prl. Junior Civil Judge's Court, Siddipet Distance: 40 KMS	Addl. Junior Civil Judge's Court, Siddipet Distance: 40 KMS	Prl. Junior Civil Judge's Court, Gajwel Distance: 45 KMS
9	Prl. Junior Civil Judge's Court, Gajwel	Addl. Junior Civil Judge's Court, Gajwel Distance: NIL	Prl. Junior Civil Judge's Court, Siddipet Distance: 45 KMS	Addl. Junior Civil Judge's Court, Siddipet Distance: 45 KMS
10	Addl. Junior Civil Judge's Court, Gajwel	Prl. Junior Civil Judge's Court, Gajwel Distance: NIL	Prl. Junior Civil Judge's Court, Siddipet Distance: 45 KMS	Addl. Junior Civil Judge's Court, Siddipet Distance: 45 KMS


 Prl. District and Sessions Judge,
 Siddipet.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: NALGONDA

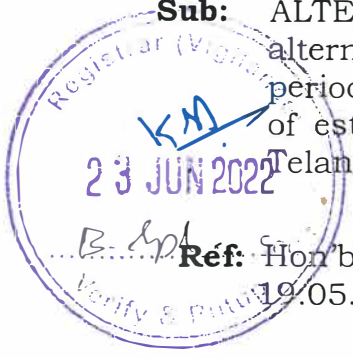
From
Sri A. Jaya Raju,
I Addl. District Judge, Nalgonda
I/c Principal District Judge,
Nalgonda.

To
The Registrar (Vigilance),
High Court for the State of Telangana,
Hyderabad.

Letter Dis.No. 3261 /2022/A1, date: 16 .06.2022.

Sir,

Sub: ALTERNATIVE INCHARGE ARRANGEMENTS - Making alternate in-charge arrangements during the leave period/training/transfers - Submission of information in view of establishment of 33 new Judicial Districts in the State of Telangana - Regarding



Ref: Hon'ble High Court ROC.No. 2193/2022-B.Spl., dated 19.05.2022

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With reference to the subject cited above, I am submitting herewith the following information in respect of all the Courts in the cadre of District and Sessions Judges/ Senior Civil Judges/ Junior Civil Judges in the table given below for making in-charge arrangements in respect of leave period/ trainings/transfers .

Sl.No.	Designation of the Court	First Nearest Court of the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Second Nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Third Nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary
DISTRICT & SESSION JUDGES				
1.	Prl.District and Session Judge's Court,Nalgonda	I Addl. District & Session Judge's Court, Nalgonda	Special Sessions Judge for trial of cases under SCs and STs(POA)Act-cum-II Addl. District & Sessions Judge ,Nalgonda	The Judge, Family Court -cum- III Addl. District & Sessions Judge, Nalgonda

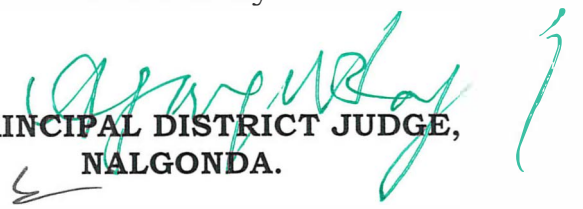
Sl.No.	Designation of the Court	First Nearest Court of the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Second Nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary	Third Nearest Court to the Court mentioned in Column No.2 with distance/ place of functioning where ever necessary
2.	I Addl.District and Sessions Judge,Nalgonda	Special Sessions Judge for trial of cases under SCs and STs(POA)Act-cum-II Addl. District & Sessions Judge ,Nalgonda	The Judge, Family Court -cum- III Addl. District & Sessions Judge, Nalgonda	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Nalgonda
2	Special Sessions Judge for trial of cases under SCs and STs(POA)Act-cum-II Addl. District & Sessions Judge ,Nalgonda	I Addl.District and Sessions Judge,Nalgonda	The Judge, Family Court -cum- III Addl. District & Sessions Judge, Nalgonda	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Nalgonda
3.	The Judge, Family Court -cum- III Addl. District & Sessions Judge, Nalgonda	Special Sessions Judge for trial of cases under SCs and STs(POA)Act-cum-II Addl. District & Sessions Judge ,Nalgonda	I Addl.District and Sessions Judge,Nalgonda	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Nalgonda
4.	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge	Special Sessions Judge for trial of cases under SCs and STs(POA)Act-cum-II Addl. District & Sessions Judge ,Nalgonda	The Judge, Family Court -cum- III Addl. District & Sessions Judge, Nalgonda	I Addl.District and Sessions Judge,Nalgonda
5.	V Additional District and Sessions Judge, Miryalguda	The Judge, Family Court -cum- III Addl. District & Sessions Judge, Nalgonda	Special Sessions Judge for trial of cases under SCs and STs(POA)Act-cum-II Addl. District & Sessions Judge ,Nalgonda	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge
SENIOR CIVIL JUDGES				
1	Senior Civil Judge,Nalgonda	Senior Civil Judge,Miryalguda	Secretary, DLSA, Nalgonda	Senior Civil Judge, Suryapet (Suryapet District)
2	Senior Civil Judge,Miryalguda	Senior Civil Judge,Nalgonda	Secretary, DLSA, Nalgonda	Senior Civil Judge,Huzurnagar (Suryapet District)
3	Secretary, DLSA, Nalgonda	Senior Civil Judge,Nalgonda	Senior Civil Judge,Miryalguda	Senior Civil Judge,Suryapet (Suryapet District)

JUNIOR CIVIL JUDGES				
1	Prl. Junior Civil Judge,Nalgonda	Spl. JMFC, Excise Court,Nalgonda	JMFC, Special Mobile Court,Nalgonda	Junior Civil Judge,Nakrekal
2	JMFC, Special Mobile Court,Nalgonda	Spl. JMFC, Excise Court,Nalgonda	Prl. Junior Civil Judge,Nalgonda	Junior Civil Judge,Nakrekal
3	Spl. JMFC, Excise Court,Nalgonda	Prl. Junior Civil Judge,Nalgonda	JMFC, Special Mobile Court,Nalgonda	Junior Civil Judge,Nakrekal
4	Junior Civil Judge,Nakrekal	JMFC, Special Mobile Court,Nalgonda	Spl. JMFC, Excise Court,Nalgonda	Prl. Junior Civil Judge,Nalgonda
5	Prl. Junior Civil Judge,Miryalguda	I Addl. Junior Civil Judge,Miryalguda	II Addl. Junior Civil Judge,Miryalguda	Junior Civil Judge, Nidamanoor
6	I Addl. Junior Civil Judge,Miryalguda	II Addl. Junior Civil Judge,Miryalguda	Prl. Junior Civil Judge,Miryalguda	Junior Civil Judge, Nidamanoor
7	II Addl. Junior Civil Judge, Miryalaguda	I Addl. Junior Civil Judge, Miryalguda	Prl. Junior Civil Judge, Miryalguda	Junior Civil Judge, Nidamanoor
8	Prl. Junior Civil Judge,Deverakonda	Addl. Junior Civil Judge, Devarakonda	JMFC, Special Mobile Court,Nalgonda	Spl. JMFC, Excise Court,Nalgonda
9	Addl. Junior Civil Judge, Devarakonda	Prl. Junior Civil Judge,Deverakonda	Spl. JMFC, Excise Court,Nalgonda	Prl. Junior Civil Judge,Nalgonda
10	Junior Civil Judge,Nidamanoor	Prl. Junior Civil Judge,Miryalguda	I Addl. Junior Civil Judge,Miryalguda	II Addl. Junior Civil Judge,Miryalguda

Yours faithfully

I/c

**PRINCIPAL DISTRICT JUDGE,
NALGONDA.**



Office of the
Prl. District & Sessions Judge,
Suryapet.

Lr.Dis.No. 522/2022

Date: 08/06/2022

From
B.Gautham Prasad,
Prl. District & Sessions Judge,
Suryapet.

To
The Registrar (Vigilance),
Hon'ble High Court for the State of
Telangana,
HYDERABAD.

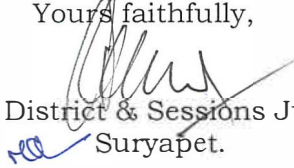
Madam,

Sub: HIGH COURT FOR THE STATE OF TELANGANA- ALTERNATIVE INCHARGE ARRANGEMENTS- District and Sessions Judges/ Senior Civil Judges/ Junior Civil Judges- Making alternate in-charge arrangements during the leave period/training/transfers, information with regard to Suryapet District Unit in view of establishment of 33 New judicial Districts in the State of Telangana- Submitted- Regarding.

Ref:- ROC.No.2193/2022-B.SPL. dt.03.06.2022 of Hon'ble High Court of Telangana.

24/19
With reference to the subject cited above, I am furnishing the information with regard to Suryapet Judicial District Unit for making in-charge arrangements, in view of establishment of 33 New judicial Districts in the State of Telangana, as called for under reference cited, vide separate sheet enclosed herewith.

Yours faithfully,



Prl. District & Sessions Judge,
Suryapet.

Encl: Sheet containing the information called for.



INFORMATION WITH REGARD TO ALTERNATIVE INCHARGE ARRANGEMENTS OF SURYAPET DISTRICT UNIT

S.NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1	PRL. DISTRICT & SESSIONS COURT SURYAPET	I ADDL. DISTRICT & SESSIONS COURT, SURYAPET	SPL. FAST TRACK COURT, POC SO COURT, SURYAPET	
2	I ADDL. DISTRICT & SESSIONS COURT, SURYAPET	SPL. FAST TRACK COURT, POC SO COURT, SURYAPET	PRL. DISTRICT & SESSIONS COURT SURYAPET	
3	SPL. FAST TRACK COURT, POC SO COURT	I ADDL. DISTRICT & SESSIONS COURT, SURYAPET	PRL. DISTRICT & SESSIONS COURT SURYAPET	
4	SENIOR CIVIL JUDGE'S COURT SURYAPET	SENIOR CIVIL JUDGES COURT HUZURNAGAR		
5	SENIOR CIVIL JUDGES COURT HUZURNAGAR	SENIOR CIVIL JUDGE'S COURT SURYAPET		
6	PRL. JUNIOR CIVIL JUDGE'S COURT, SURYAPET	ADDL. JUNIOR CIVIL JUDGE'S COURT, SURYAPET	JUNIOR CIVIL JUDGE'S COURT, THUNGATHRUTY	PRL. JUNIOR CIVIL JUDGE'S COURT, KODAD
7	ADDL. JUNIOR CIVIL JUDGE'S COURT, SURYAPET	PRL. JUNIOR CIVIL JUDGE'S COURT, SURYAPET	JUNIOR CIVIL JUDGE'S COURT, THUNGATHRUTY	PRL. JUNIOR CIVIL JUDGE'S COURT, KODAD
8	JUNIOR CIVIL JUDGE'S COURT, THUNGATHRUTY	PRL. JUNIOR CIVIL JUDGE'S COURT, SURYAPET	ADDL. JUNIOR CIVIL JUDGE'S COURT, SURYAPET	ADDL. JUNIOR CIVIL JUDGE'S COURT, KODAD
9	PRL. JUNIOR CIVIL JUDGE'S COURT, KODAD	ADDL. JUNIOR CIVIL JUDGE'S COURT, KODAD	JUNIOR CIVIL JUDGE'S COURT, HUZURNAGAR	PRL. JUNIOR CIVIL JUDGE'S COURT, SURYAPET
10	ADDL. JUNIOR CIVIL JUDGE'S COURT, KODAD	PRL. JUNIOR CIVIL JUDGE'S COURT, KODAD	JUNIOR CIVIL JUDGE'S COURT, HUZURNAGAR	ADDL. JUNIOR CIVIL JUDGE'S COURT, SURYAPET
11	JUNIOR CIVIL JUDGE'S COURT, HUZURNAGAR	PRL. JUNIOR CIVIL JUDGE'S COURT, KODAD	ADDL. JUNIOR CIVIL JUDGE'S COURT, KODAD	PRL. JUNIOR CIVIL JUDGE'S COURT, SURYAPET


 Pri. District and Sessions Judge
 SURYAPET.

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE:
YADADRI-BHONGIR.**

From:
Sri. V.Bala Bhaskar Rao,
Principal District and Sessions Judge,
Bhongir.

To
The Registrar (Vigilance),
High Court for the State of Telangana
Hyderabad.

Letter Dis.No. 287 /2022/A1, dated: .06.2022.

Sir,

Sub: High Court for the State of Telangana – Alternative in-charge arrangements- District and Sessions Judges/Senior Civil Judges/Junior civil Judges – Making alternate in-charge arrangements during the leave period/training/transfers, information called for in view of establishment of 33 new Judicial Districts in the State of Telangana – Submitted - Forwarded - Regarding .

- Ref:- 1. Letter ROC No.346/E1/2021, dated 19.05.2022 of the Hon'ble High Court for the State of Telangana, Hyderabad.
2. Letter ROC No.2193/2022-B.Spl, dated 03.06.2022 of the Hon'ble High Court for the State of Telangana, Hyderabad.

With reference to the subject cited, I am submitting herewith the information in respect of all Courts in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges, for making in-charge arrangements in respect of leave period/training/transfers of any officers in this Unit in the prescribed proforma as below:

Sl. No.	Designation of the Court	First nearest Court of the Court mentioned in column No.2 with distance/place of functioning where ever necessary	Second nearest Court to the Court mentioned in column No.2 with distance/place of functioning where ever necessary	Third nearest Court to the Court mentioned in column No.2 with distance/place of functioning where ever necessary
1	Prl. District & Sessions Judge,	I Addl. District & Sessions Judge, Bhongir. (same complex)	Special Fast Track Sessions Judge for expeditious Trial and disposal of Rape and POCSO Act cases at Bhongir. (same complex)	I Addl. District & Sessions Judge, Nalgonda. (70 kms)

2	I Addl. District & Sessions Judge, Bhongir	Prl. District & Sessions Judge, Bhongir (same complex)	Special Fast Track Sessions Judge for expeditious Trial and disposal of Rape and POCSO Act cases at Bhongir. (same complex)	I Addl. District & Sessions Judge, Nalgonda. (70 kms)
3	Special Fast Track Sessions Judge for expeditious Trial and disposal of Rape and POCSO Act cases at Bhongir.	I Addl. District & Sessions Judge, Bhongir.	Prl. District & Sessions Judge, Bhongir.	Special Fast Track Sessions Judge for expeditious Trial and disposal of Rape and POCSO Act cases at Nalgonda. (70 kms)
4	Prl. Senior Civil Judge, Bhongir	Senior Civil Judge, Nalgonda. (70 kms)	Senior Civil Judge, Suryapet. (106 kms)	Senior Civil Judge, Miryalaguda. (111 kms)
5	Prl. Junior Civil Judge, Bhongir	Addl. Junior Civil Judge, (same complex)	Junior Civil Judge, Alair (25 kms)	Prl. Junior Civil Judge, Ramannapet. (36 kms)
6	Addl. Junior Civil Judge, Bhongir	Prl. Junior Civil Judge, Bhongir. (same complex)	Junior Civil Judge, Alair (25 kms)	Addl. Junior Civil Judge, Ramannapet. (36 kms)
7	Prl. Junior Civil Judge, Ramannapet.	Addl. Junior Civil Judge, Ramannapet. (same town)	Junior Civil Judge, Choutuppal (28 kms)	Prl. Junior Civil Judge, Bhongir. (36 kms)
8	Addl. Junior Civil Judge, Ramannapet.	Prl. Junior Civil Judge, Ramannapet. (same town)	Junior Civil Judge, Choutuppal (28 kms)	Addl. Junior Civil Judge, Bhongir. (36 kms)
9	Junior Civil Judge, Alair	Prl. Junior Civil Judge, Bhongir. (25 kms)	Addl. Junior Civil Judge, Bhongir. (25 kms)	Addl. Junior Civil Judge, Ramannapet. (60 kms)
10	Junior Civil Judge, Choutuppal	Prl. Junior Civil Judge, Ramannapet. (28 kms)	Addl. Junior Civil Judge, Ramannapet. (28 kms)	Prl. Junior Civil Judge, Bhongir. (33 kms)

Yours faithfully,



Principal District Judge,
BHONGIR.

Encls: As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE::NIZAMABADLr. Dis. No. 2881/2022,Dated: 09-06-2022.

From

B. Srinivas Rao
I Additional District and Sessions
Judge, Nizamabad.
FAC: Principal District & Sessions
Judge, Nizamabad.

To

✓ The Registrar (Vigilance),
High Court for the State of Telangana,
Hyderabad.

Madam,

Sub:-

**HIGH COURT FOR THE STATE OF TELANGANA -
ALTERNATIVE IN-CHARGE ARRANGEMENTS** - District
and Sessions Judges/Senior Civil Judges/Junior Civil Judges -
Making alternative in-charge arrangements during the leave
period/training/transfers, information called for in view of
establishment of 33 New Judicial Districts in the State of
Telangana - Submitted - Reg.

Ref:-

Hon'ble High Court's letter in ROC.No.2193/2022-B.Spl.,
dated 03.06.2022.

** ** *

Adverting to the subject and reference cited, I am to submit herewith the following information to the Hon'ble High Court for the State of Telangana in respect of all Courts in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges in the prescribed format for making in-charge arrangements in respect of leave period/trainings/transfers of any officer in the Unit of Principal District and Session Judge, Nizamabad District.

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHEREVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1.	Principal District and Sessions Judge, Nizamabad	I Additional District and Sessions Judge, Nizamabad [Local]	Special Judge for trial of cases under SCs/STs (POA) Act-cum-II Additional District and Sessions Judge, Nizamabad [Local]	Judge, Family Court-cum-III Additional District and Sessions Judge, Nizamabad [Local]



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SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHEREVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
2.	I Additional District and Sessions Judge, Nizamabad	Principal District and Sessions Judge, Nizamabad [Local]	Special Judge for trial of cases under SCs/STs (POA) Act-cum-II Additional District and Sessions Judge, Nizamabad [Local]	Judge, Family Court-cum-III Additional District and Sessions Judge, Nizamabad [Local]
3.	Special Judge for trial of cases under SCs/STs (POA) Act-cum-II Additional District and Sessions Judge, Nizamabad	I Additional District and Sessions Judge, Nizamabad [Local]	Judge, Family Court-cum-III Additional District and Sessions Judge, Nizamabad [Local]	V Additional District and Sessions Judge, Bodhan [Local]
4.	Judge, Family Court-cum-III Additional District and Sessions Judge, Nizamabad	Special Judge for trial of cases under SCs/STs (POA) Act-cum-II Additional District and Sessions Judge, Nizamabad [Local]	I Additional District and Sessions Judge, Nizamabad [Local]	V Additional District and Sessions Judge, Bodhan Distance-30 KMs
5.	Special Sessions Judge for fast tracking the cases relating to Atrocities against Women-cum-IV Additional District and Sessions Judge, Nizamabad (Officer post kept vacant)	Judge, Family Court-cum-III Additional District and Sessions Judge, Nizamabad [Local]	Special Judge for trial of cases under SCs/STs (POA) Act-cum-II Additional District and Sessions Judge, Nizamabad [Local]	I Additional District and Sessions Judge, Nizamabad [Local]
6.	Special Judge, Fast Track Special Court for Exeditious Trial and Disposal of Rape and POCSO Act Cases, Nizamabad (Officer post kept vacant)	Special Judge for trial of cases under SCs/STs (POA) Act-cum-II Additional District and Sessions Judge, Nizamabad [Local]	Judge, Family Court-cum-III Additional District and Sessions Judge, Nizamabad [Local]	I Additional District and Sessions Judge, Nizamabad [Local]

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHEREVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
7.	V Additional District and Sessions Judge, Bodhan	Special Judge for trial of cases under SCs/STs (POA) Act-cum-II Additional District and Sessions Judge, Nizamabad [Local]	Judge, Family Court-cum-III Additional District and Sessions Judge, Nizamabad [Local]	I Additional District and Sessions Judge, Nizamabad [Local]
8.	Principal Senior Civil Judge, Nizamabad (Officer post kept vacant)	Secretary-cum-Senior Civil Judge, District Legal Services Authority, Nizamabad [Local]	Senior Civil Judge-cum-Assistant Sessions Judge, Armoor Distance-25 KMs	Senior Civil Judge, Bodhan Distance-30 KMs
9.	Senior Civil Judge-cum-Assistant Sessions Judge, Armoor	Principal Senior Civil Judge, Nizamabad Distance-25 KMs	Secretary-cum-Senior Civil Judge, District Legal Services Authority, Nizamabad Distance-25 KMs	Senior Civil Judge, Bodhan Distance-55 KMs
10.	Senior Civil Judge, Bodhan	Principal Senior Civil Judge, Nizamabad Distance-30 KMs	Secretary-cum-Senior Civil Judge, District Legal Services Authority, Nizamabad Distance-30 KMs	Senior Civil Judge-cum-Assistant Sessions Judge, Armoor Distance-55 KMs
11.	Principal Junior Civil Judge, Nizamabad	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Nizamabad [Local]	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Nizamabad [Local]	Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-III Additional Junior Civil Judge, Nizamabad [Local]
12.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Nizamabad	Principal Junior Civil Judge, Nizamabad [Local]	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Nizamabad [Local]	Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-III Additional Junior Civil Judge, Nizamabad [Local]

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHEREVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
17.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Armoor	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Armoor [Local]	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum-IV Additional Junior Civil Judge, Nizamabad Distance-25 KMs	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Nizamabad Distance-25 KMs
18.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bodhan	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Bodhan [Local]	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum-IV Additional Junior Civil Judge, Nizamabad Distance - 30 KMs	Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-III Additional Junior Civil Judge, Nizamabad Distance - 30 KMs
19.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Bodhan	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bodhan [Local]	Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-III Additional Junior Civil Judge, Nizamabad Distance - 30 KMs	Special Judicial Magistrate of First Class for trial of cases under Prohibition & Excise Act-cum-IV Additional Junior Civil Judge, Nizamabad Distance - 30 KMs

This is submitted for favour of information.

Yours faithfully,

 9/6/2022
FAC: Principal District & Sessions Judge,
Nizamabad. 

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE:: KAMAREDDY

Lr. Dis No. 177 /2022

Date : 04-07-2022]

From
Sri. Lalsingh Srinivas Naik
I Addl District & Sessions Judge,
Kamareddy
FAC: Principal District & Sessions Judge
Kamareddy

To
The Registrar (Vigilance)
High Court for the State of Telangana
at Hyderabad

Sir,

Sub: HIGH COUJRT FOR THE STATE OF TELANGANA – Revised
ALTERNATIVE INCHARGE ARRANGMENET – District and Sessions
Judge/s Senior Civil Judge/ Junior Civil Judges- Making alternative in-
charge arrangement during the leave period/training /transfers,
information called for in view of establishment of 33 New Judicial
District in the State of Telanagn --Regarding

Ref: Hon;ble High Court Lr. ROCNo. 2193/2022-B Spl dated 03.06.2022

Adverting to the subject and reference, I am to submit herewith the
information in respect of all courts Unit of District Judge, Kamareddy in the
prescribed proforma enclosed, as required under reference cited.

Yours faithfully,

FAC: Principal District & Sessions Judge
Kamareddy

Enclosures(02) Sheets



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PROFORMA

SL No.	Designation of the Court	First Nearest court of the court mentioned in Colmn NO. 2 with Distance 1ith /Place of functioning where ever necessary	Second Nearest Court to the court mentioned in column No.2 with Distance/Place of functioning where ever necessary	Third Nearest court Court to the court mentioned in column No.2 with Distance/Place of functioning where ever necessary
1	2	3	4	5
1	Principal District & Sessions Judge, Kamareddy	I Addl Dist & Sessions Judge, Kamareddy (Local)	I Addl Dist & Sessions Judge, Nizamabad (70 Kms)-	Principal District & Sessions Judge Medak – (55 Kms)
2	I Addl Dist & Sessions Judge, Kamareddy	Principal District & Sessions Judge, Kamareddy (Local)	I Addl Dist & Sessions Judge, Nizamabad (70 Kms)	Principal District & Sessions Judge Medak (55 Kms)
3	Special Judge Fast Track Special Court for Expeditious trial and disposal of Rape and protection of children from Offences (POCSO) Act cases at Kamareddy	I Addl Dist & Sessions Judge, Kamareddy (Local)	Principal District & Sessions Judge, Kamareddy (Local)	I Addl Dist & Sessions Judge, Nizamabad (70 Kms)
4	Senior Civil Judge, Kamareddy	Principal Senior Civil Judge, Nizamabad -	Principal Senior Civil Judge, Armoor (65 Kms)	Principal Senior Civil Judge, Medak (55 Kms)
5	Prl Junior Civil Judge – cum Judl Magistrate of First Class, Kamareddy	Addl Junior Civil Judge – cum Judl Magistrate of First Class(Spl Mobile) Kamareddy (Local)	Junior Civil Judge – cum Judl Magistrate of First Class , Yellareddy (42 Kms)	Junior Civil Judge – cum Judl Magistrate of First Class, Banswada (72 Kms)

6	Addl Junior Civil Judge – cum Judl Magistrate of First Class(Spl Mobile) Kamareddy	Prl Junior Civil Judge – cum Judl Magistrate of First Class, Kamareddy (Local)	Junior Civil Judge – cum Judl Magistrate of First Class , Yellareddy (42 Kms)	Junior Civil Judge – cum Judl Magistrate of First Class, Banswada (72 Kms)
7	Junior Civil Judge – cum Judl Magistrate of First Class , Yellareddy	Junior Civil Judge – cum Judl Magistrate of First Class, Banswada (30 Kms)	Addl Junior Civil Judge – cum Judl Magistrate of First Class(Spl Mobile) Kamareddy (42 Kms)	Junior Civil Judge – cum Judl Magistrate of First Class, Bichkunda (55Kms)
8	Junior Civil Judge – cum Judl Magistrate of First Class, Banswada	Junior Civil Judge – cum Judl Magistrate of First Class, Bichkunda (25 Kms)	Junior Civil Judge – cum Judl Magistrate of First Class , Yellareddy (30 Kms)	Addl Junior Civil Judge – cum Judl Magistrate of First Class(Spl Mobile) Kamareddy (65 Kms)
9	Junior Civil Judge – cum Judl Magistrate of First Class, Bichkunda	Junior Civil Judge – cum Judl Magistrate of First Class, Banswada (25 Kms)	Junior Civil Judge – cum Judl Magistrate of First Class , Yellareddy (55 Kms)	Addl Junior Civil Judge – cum Judl Magistrate of First Class(Spl Mobile) Kamareddy (90 Kms)


 Principal District & Sessions Judge
 Kamareddy

**PRINCIPAL DISTRICT AND SESSIONS COURT,
RANGAREDDY DISTRICT AT L.B.NAGAR**

179
Lr.Dis.No. /Admn/2022

Dated: 10.06.2022

From:
Sri C. Hare Krishna Bhupathi
Prl. District and Sessions Judge,
Rangareddy District at L.B.Nagar.

To:
The Registrar (Vigilance),
High Court for the state of Telangana,
at Hyderabad.

Madam,

Sub: Alternative Incharge arrangements – District and Sessions Judges / Senior Civil Judges / Junior Civil Judges – Marking of alternative Incharge arrangements during the leave period/training/transfers in view of establishment of 32 new Judicial Districts – Submission of information – Reg.

- 1.Hon'ble High Court Roc.No.346/E/2021, dated 19.05.2022.
- 2.Hon'ble High Court Roc.No.2193/2022-B.Spl, dated 03.06.2022.

* * *

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In compliance to the instructions of the Hon'ble High Court vide reference 2nd cited, I am submitting herewith the alternative incharge arrangements of District and Sessions Judges / Senior Civil Judges / Junior Civil Judges of Rangareddy District, as directed.

Yours faithfully,

C. H. K. Bhupathi
Prl.District and Sessions Judge
Ranga Reddy District
Prl. District and Sessions Judge,
Ranga Reddy Dist.



**ALTERNATIVE IN CHARGE ARRANGEMENTS DURING LEAVE PERIOD / TRAINING / TRANSFERS
ETC. RANGAREDDY DISTRICT**

S.No.	Name of the Court	First Nearest Court to the Court mentioned in ColumnNo.2 with distance/Place of functioning wherever necessary	Second Nearest Court to the Court mentioned in ColumnNo.2 with distance/Place of functioning wherever necessary	Third Nearest Court to the Court mentioned in ColumnNo.2 with distance/Place of functioning wherever necessary
1	2	3	4	5
1	Prl. District & Sessions Judge's Court, R.R.District.	I Addl. District & Sessions Judge's Court, R.R.District-cum-Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)	Chairman, Land Reforms Appellate Tribunal for R.R.District-cum-II Addl. District & Sessions Judge's Court, R.R.District-cum-II Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)	III Addl. District & Sessions Judge's Court, R.R.District-cum-III Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)
2	I Addl. District & Sessions Judge's Court, R.R.District-cum-Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar.	Chairman, Land Reforms Appellate Tribunal for R.R.District-cum-II Addl. District & Sessions Judge's Court, R.R.District-cum-II Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)	III Addl. District & Sessions Judge's Court, R.R.District-cum-III Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)	IV Addl. District & Sessions Judge's Court, R.R.District-cum-IV Addl. Metropolitan Sessions Judge's Court -cum-I Additional Family Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)
3	Chairman, Land Reforms Appellate Tribunal for R.R.District-cum-II Addl. District & Sessions Judge's Court, R.R.District-cum-II Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar.	I Addl. District & Sessions Judge's Court, R.R.District-cum-Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)	III Addl. District & Sessions Judge's Court, R.R.District-cum-III Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)	IV Addl. District & Sessions Judge's Court, R.R.District-cum-IV Addl. Metropolitan Sessions Judge's Court -cum-I Additional Family Court, Rangareddy District at LB Nagar. (Situated in the Same Building/Campus)

4	III Addl. District & Sessions Judge's Court, R.R.District-cum-III Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar.	Chairman, Land Reforms Appellate Tribunal for R.R.District-cum-II Addl. District & Sessions Judge's Court, R.R.District-cum-II Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	IV Addl. District & Sessions Judge's Court, R.R.District-cum-IV Addl. Metropolitan Sessions Judge's Court -cum-I Additional Family Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	V Addl. District & Sessions Judge's Court, R.R.District-cum-V Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)
5	IV Addl. District & Sessions Judge's Court, R.R.District-cum-IV Addl. Metropolitan Sessions Judge's Court -cum-I Additional Family Court, R.R.District.	The Judge, Family Court, R.R.District at LB. Nagar (Situating in the Same Building/Campus)	The Judge, Additional Family Court, R.R.District at Hastinapuram (Situating in the Same Building/Campus)	Spl. Judge for trial of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District (Situating in the Same Building/Campus)
6	V Addl. District & Sessions Judge's Court, R.R.District-cum-V Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar.	VIII Addl. District & Sessions Judge's Court, R.R.District-cum-VIII Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	Spl. Judge for trial of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District (Situating in the Same Building/Campus)	IV Addl. District & Sessions Judge's Court, R.R.District-cum-IV Addl. Metropolitan Sessions Judge's Court -cum-I Additional Family Court, R.R.District. (Situating in the Same Building/Campus)
7	VI Addl. District & Sessions Judge's Court, R.R.District-cum-VI Addl. Metropolitan Sessions Judge-cum-Family Court, R.R.District at Kukatpally	The Judge, Additional Family Court, R.R.District at Hastinapuram (Situating at a distance of approximately 30 K.M.)	IV Addl. District & Sessions Judge's Court, R.R.District-cum-IV Addl. Metropolitan Sessions Judge's Court-cum-I Additional Family Court, R.R.District. (Situating at a distance of approximately 30 K.M.)	Judge, Family Court, R.R.District at LB. Nagar (Situating at a distance of approximately 30 K.M.)
8	Spl. Judge for trial of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District	V Addl. District & Sessions Judge's Court, R.R.District-cum-V Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	VIII Addl. District & Sessions Judge's Court, R.R.District-cum-VIII Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	XI Addl. District & Sessions Judge's Court, R.R.District-cum-XI Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)

9	VIII Addl. District & Sessions Judge's Court, R.R.District-cum-VIII Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar.	Spl. Judge for trial of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District (Situating in the Same Building/Campus)	V Addl. District & Sessions Judge's Court, R.R.District-cum-V Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	XII Addl. District & Sessions Judge's Court, R.R.District-cum-XII Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)
10	IX Addl. District & Sessions Judge's Court, R.R.District-cum-IX Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar.	Special Sessions Judge's Court for trial and disposal of POCSO Act Cases, Range Reddy District at L.B.Nagar (situating in the Same Building/Campus)	XI Addl. District & Sessions Judge's Court, R.R.District-cum-XI Addl. Metropolitan Sessions Judge's Court Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	X Addl. District & Sessions Judge's Court, R.R.District-cum-X Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)
11	X Addl. District & Sessions Judge's Court, R.R.District-cum-X Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar.	VIII Addl. District & Sessions Judge's Court, R.R.District-cum-VIII Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	IX Addl. District & Sessions Judge's Court, R.R.District-cum-IX Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	XI Addl. District & Sessions Judge's Court, R.R.District-cum-XI Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)
12	XI Addl. District & Sessions Judge's Court-cum-XI Addl. Metropolitan Sessions Judge's Court Rangareddy District at LB Nagar,	Chairman, Land Reforms Appellate Tribunal for R.R.District-cum-II Addl. District & Sessions Judge's Court, R.R.District-cum-II Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	XII Addl. District & Sessions Judge's Court, R.R.District-cum-XII Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	XIII Addl. District & Sessions Judge's Court, R.R.District-cum-XIII Addl. Metropolitan Sessions Judge's Court Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)
13	XII Addl. District & Sessions Judge's Court-cum-XII Addl. Metropolitan Sessions Judge's Court Rangareddy District at LB Nagar	III Addl. District & Sessions Judge's Court, R.R.District-cum-III Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	IV Addl. District & Sessions Judge's Court, R.R.District-cum-IV Addl. Metropolitan Sessions Judge's Court -cum-I Additional Family Court, Rangareddy District at LB Nagar (Situating in the Same Building/Campus)	XI Addl. District & Sessions Judge's Court-cum-XI Addl. Metropolitan Sessions Judge's Court Rangareddy District at LB Nagar (Situating in the Same Building/Campus)

14	Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women-cum-XIII Additional District and Sessions Judge-cum-XIII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	VIII Addl. District & Sessions Judge's Court, R.R.District-cum-VIII Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	Spl. Judge for trial of cases for SCs&STs and (POA) Act-cum-VII Addl. District & Sessions Judge, R.R.District (Situating in the Same Building/Campus)	V Addl. District & Sessions Judge's Court, R.R.District-cum-V Addl. Metropolitan Sessions Judge's Court, Rangareddy District (Situating in the Same Building/Campus)
15	Special Sessions Judge for trial and Disposal of Commercial Disputes, Rangareddy District at LB Nagar.	Prl. District & Sessions Judge, R.R.District. (Situating in the Same Building/Campus)	Chairman, Land Reforms Appellate Tribunal for R.R.District-cum-II Addl. District & Sessions Judge's Court, R.R.District-cum-II Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar (Situating in the Same Building/Campus)	III Addl. District & Sessions Judge's Court, R.R.District-cum-III Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar (Situating in the Same Building/Campus)
16	The Judge, Family Court, Rangareddy District at LB Nagar.	The Judge, Additional Family Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	IV Addl. District & Sessions Judge's Court, R.R.District-cum-IV Addl. Metropolitan Sessions Judge's Court-cum-I Additional Family Court, R.R.District. (Situating in the Same Building/Campus)	VIII Addl. District & Sessions Judge's Court, R.R.District-cum-VIII Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)
17	The Judge, Additional Family Court, Rangareddy District at LB Nagar.	The Judge, Family Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	IV Addl. District & Sessions Judge's Court, R.R.District-cum-IV Addl. Metropolitan Sessions Judge's Court-cum-I Additional Family Court, R.R.District. (Situating in the Same Building/Campus)	VIII Addl. District & Sessions Judge's Court, R.R.District-cum-VIII Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)
18	The Special Sessions Judge for trial and Disposal of POCSO Act	IX Addl. District & Sessions Judge's Court, R.R.District-cum-IX Addl. Metropolitan	Special Sessions Judge's Court for trial and disposal of POCSO Act Cases,	XI Addl. District & Sessions Judge's Court, R.R.District-cum-XI Addl. Metropolitan

	cases, Rangareddy District at LB Nagar	Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	Range Reddy District at LB.Nagar (Situating in the Same Building/Campus)	Sessions Judge's Court Rangareddy District at LB Nagar (Situating in the Same Building/Campus)
19	The Court of the Fast Tract Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at LB Nagar.	IX Addl. District & Sessions Judge's Court, R.R.District-cum-IX Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating in the Same Building/Campus)	Special Sessions Judge's Court for trial and disposal of POCSO Act Cases, Range Reddy District at LB.Nagar (Situating in the Same Building/Campus)	XI Addl. District & Sessions Judge's Court, R.R.District-cum-XI Addl. Metropolitan Sessions Judge's Court Rangareddy District at LB Nagar (Situating in the Same Building/Campus)
20	The Court of the Fast Tract Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at Rajendranagar.	IX Addl. District & Sessions Judge's Court, R.R.District-cum-IX Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar (Situating at a distance of approximately 21 K.M.)	Special Sessions Judge's Court for trial and disposal of POCSO Act Cases, Range Reddy District at LB.Nagar (Situating at a distance of approximately 21 K.M.)	XI Addl. District & Sessions Judge's Court, R.R.District-cum-XI Addl. Metropolitan Sessions Judge's Court Rangareddy District at LB Nagar. (Situating at a distance of approximately 21 K.M.)
21	The Court of the Fast Tract Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at Shadnagar.	The Court of the Fast Tract Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at Rajendranagar. (Situating at a distance of approximately 45 K.M.)	IX Addl. District & Sessions Judge's Court, R.R.District-cum-IX Addl. Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (Situating at a distance of approximately 60 K.M.)	Special Sessions Judge's Court for trial and disposal of POCSO Act Cases, Range Reddy District at LB.Nagar (Situating at a distance of approximately 60 K.M.)
22	Chairman, Permanent Lok Adalat, Ranga Reddy District at L.B.Nagar	Secretary, District Legal Services Authority, R.R.District at L.B.Nagar (situating in the Same Building/Campus)	Chairman, DLSA-cum-Prl. District Judge, Ranga Reddy District at LB.Nagar (situating in the Same Building/Campus)	I Addl. District & Sessions Judge's Court, R.R.District-cum-Metropolitan Sessions Judge's Court, Rangareddy District at LB Nagar. (situating in the Same Building/Campus)
23	Prl. Senior Civil Judge, R.R.District LB Nagar	I Additional Senior Civil Judge, R.R.District at L.B.Nagar (situating in the Same Building/Campus)	II Additional Senior Civil Judge, R.R.District at L.B.Nagar (situating in the Same Building/Campus)	III Additional Senior Civil Judge, R.R.District at L.B.Nagar (situating in the Same Building/Campus)

24	<i>I Additional Senior Civil Judge, R.R.District at L.B.Nagar</i>	<i>II Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)</i>	<i>III Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)</i>	<i>IV Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)</i>
25	<i>II Additional Senior Civil Judge, R.R.District at L.B.Nagar</i>	<i>I Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)</i>	<i>III Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)</i>	<i>IV Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)</i>
26	<i>III Addl. Senior Civil Judge, R.R.District at LB Nagar</i>	<i>IV Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)</i>	<i>II Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)</i>	<i>I Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)</i>
27	<i>IV Addl. Senior Civil Judge's Court, R.R.District at LB Nagar</i>	<i>II Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)</i>	<i>III Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)</i>	<i>I Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)</i>
28	<i>Senior Civil Judge's Court, Rangareddy District at Kukatpally</i>	<i>Prl. Senior Civil Judge, R.R.District LB Nagar (situated at a distance of approximately 27 k.m.)</i>	<i>I Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated at a distance of approximately 27 k.m.)</i>	<i>II Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated at a distance of approximately 27 k.m.)</i>
29	<i>Principal Senior Civil Judge's Court, Rangareddy District at Ibrahimpatnam</i>	<i>Additional Senior Civil Judge's Court, Rangareddy District at Ibrahimpatnam (situated in the Same Building/Campus)</i>	<i>Prl. Senior Civil Judge, R.R.District LB Nagar (situated at a distance of approximately 25 k.m.)</i>	<i>I Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated at a distance of approximately 25 k.m.)</i>
30	<i>Additional Senior Civil Judge's Court, Rangareddy District at Ibrahimpatnam</i>	<i>Principal Senior Civil Judge's Court, Rangareddy District at Ibrahimpatnam (situated in the Same Building/Campus)</i>	<i>Prl. Senior Civil Judge, R.R.District LB Nagar (situated at a distance of approximately 25 k.m.)</i>	<i>I Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated at a distance of approximately 25 k.m.)</i>
31	<i>Senior Civil Judge's Court, Rangareddy District at Chevella</i>	<i>Senior Civil Judge's Court, Rangareddy District at Shadnagar (situated at a distance of approximately 33 k.m.)</i>	<i>I Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated at a distance of approximately 55 k.m.)</i>	<i>II Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated at a distance of approximately 55 k.m.)</i>

32	Senior Civil Judge's Court, Rangareddy District at Shadnagar	Senior Civil Judge's Court, Rangareddy District at Chevella (situated at a distance of approximately 33 k.m.)	I Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated at a distance of approximately 60 k.m.)	II Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated at a distance of approximately 60 k.m.)
33	Secretary, District Legal Services Authority, Rangareddy District at LB Nagar	Chairman, Permanent Lok Adalat for PLAPUS, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)	III Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)	IV Additional Senior Civil Judge, R.R.District at L.B.Nagar (situated in the Same Building/Campus)
34	Prl. Junior Civil Judge-cum-Metropolitan Magistrate, Rangareddy District at LB Nagar.	I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)	II Addl. Junior Civil Judge-cum-II Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)	III Addl. Junior Civil Judge-cum-III Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)
35	I Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar.	Prl. Junior Civil Judge-cum-Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)	II Addl. Junior Civil Judge-cum-II Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)	III Addl. Junior Civil Judge-cum-III Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)
36	II Addl. Junior Civil Judge-cum-II Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar.	III Addl. Junior Civil Judge-cum-III Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)	Spl. JFCM for Prohibition & Excise Court-cum-V Addl. Junior Civil Judge-cum-V Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)	Spl. JFCM Special (Mobile) PCR Act Rangareddy District-cum-IV Addl. Junior Civil Judge-cum-IV Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)
37	III Addl. Junior Civil Judge-cum-III Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar.	Spl. JFCM for Prohibition & Excise Court-cum-V Addl. Junior Civil Judge-cum-I Addl. Metropolitan Magistrate, Cyberabad at LB Nagar. (situated in the Same Building/Campus)	II Addl. Junior Civil Judge-cum-II Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)	Spl. JFCM Special (Mobile) PCR Act Rangareddy District-cum-IV Addl. Junior Civil Judge-cum-IV Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)

38	<i>Spl. JFCM Special (Mobile) PCR Act Rangareddy District-cum-IV Addl. Junior Civil Judge-cum-IV Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar.</i>	<i>Spl. JFCM for Prohibition & Excise Court-cum-V Addl. Junior Civil Judge-cum-V Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)</i>	<i>III Addl. Junior Civil Judge-cum-III Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)</i>	<i>II Addl. Junior Civil Judge-cum-II Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)</i>
39	<i>Spl. JFCM for Prohibition & Excise Court-cum-V Addl. Junior Civil Judge-cum-V Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar.</i>	<i>Spl. JFCM Special (Mobile) PCR Act Rangareddy District-cum-IV Addl. Junior Civil Judge-cum-IV Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)</i>	<i>III Addl. Junior Civil Judge-cum-III Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated in the Same Building/Campus)</i>	<i>VI Addl. Junior Civil Judge-cum-VI Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar (Hastinapuram) (situated at a distance of approximately 3 k.m.)</i>
40	<i>VI Addl. Junior Civil Judge-cum-VI Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar (Hastinapuram)</i>	<i>VII Addl. Junior Civil Judge-cum-VII Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar (Hastinapuram) (situated in the Same Building/Campus)</i>	<i>Spl. JFCM for Prohibition & Excise Court-cum-V Addl. Junior Civil Judge-cum-V Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated at a distance of approximately 3 k.m.)</i>	<i>Spl. JFCM Special (Mobile) PCR Act Rangareddy District-cum-IV Addl. Junior Civil Judge-cum-IV Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated at a distance of approximately 3 k.m.)</i>
41	<i>VII Addl. Junior Civil Judge-cum-VII Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar (Hastinapuram)</i>	<i>Junior Civil Judge's Court-cum-XIV Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar (situated at a distance of approximately 6 k.m)</i>	<i>Spl. JFCM Special (Mobile) PCR Act Rangareddy District-cum-IV Addl. Junior Civil Judge-cum-IV Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated at a distance of approximately 3 k.m.)</i>	<i>Spl. JFCM for Prohibition & Excise Court-cum-V Addl. Junior Civil Judge-cum-V Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated at a distance of approximately 3 k.m.)</i>
42	<i>Prl. Junior Civil Judge's Court-cum-VIII Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.</i>	<i>I Addl. Junior Civil Judge's Court-cum-IX Additional Metropolitan Magistrate, Rangareddy District at Kukatpally (situated in the Same Building/Campus)</i>	<i>II Addl. Junior Civil Judge's Court-cum-X Additional Metropolitan Magistrate, Rangareddy District at Kukatpally (situated in the Same Building/Campus)</i>	<i>Prl. Junior Civil Judge's Court-cum-XI Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated at a distance of approximately 18 k.m.)</i>

43	<i>I Addl. Junior Civil Judge's Court-cum-IX Additional Metropolitan Magistrate, Rangareddy District at Kukatpally</i>	<i>Prl. Junior Civil Judge's Court-cum-VIII Additional Metropolitan Magistrate, Rangareddy District at Kukatpally. (situated in the Same Building/Campus)</i>	<i>II Addl. Junior Civil Judge's Court-cum-X Additional Metropolitan Magistrate, Rangareddy District at Kukatpally (situated in the Same Building/Campus)</i>	<i>I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated at a distance of approximately 18 k.m.)</i>
44	<i>II Addl. Junior Civil Judge's Court-cum-X Additional Metropolitan Magistrate, Rangareddy District at Kukatpally</i>	<i>I Addl. Junior Civil Judge's Court-cum-IX Additional Metropolitan Magistrate, Rangareddy District at Kukatpally</i>	<i>Prl. Junior Civil Judge's Court-cum-VIII Additional Metropolitan Magistrate, Rangareddy District at Kukatpally. (situated in the Same Building/Campus)</i>	<i>II Addl. Junior Civil Judge's Court-cum-XIII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated at a distance of approximately 18 k.m.)</i>
45	<i>Prl. Junior Civil Judge's Court-cum-XI Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar</i>	<i>I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated in the Same Building/Campus)</i>	<i>II Addl. Junior Civil Judge's Court-cum-XIII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated in the Same Building/Campus)</i>	<i>Prl. Junior Civil Judge's Court-cum-VIII Additional Metropolitan Magistrate, Rangareddy District at Kukatpally. (situated at a distance of approximately 18 k.m.)</i>
46	<i>I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar</i>	<i>Prl. Junior Civil Judge's Court-cum-XI Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated in the Same Building/Campus)</i>	<i>II Addl. Junior Civil Judge's Court-cum-XIII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated in the Same Building/Campus)</i>	<i>I Addl. Junior Civil Judge's Court-cum-IX Additional Metropolitan Magistrate, Rangareddy District at Kukatpally. (situated at a distance of approximately 18 k.m.)</i>
47	<i>II Addl. Junior Civil Judge's Court-cum-XIII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar</i>	<i>I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated in the Same Building/Campus)</i>	<i>Prl. Junior Civil Judge's Court-cum-XI Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated in the Same Building/Campus)</i>	<i>II Addl. Junior Civil Judge's Court-cum-X Additional Metropolitan Magistrate, Rangareddy District at Kukatpally. (situated at a distance of approximately 18 k.m.)</i>
48	<i>Junior Civil Judge's Court-cum-XIV Additional Metropolitan Magistrate,</i>	<i>VII Addl. Junior Civil Judge-cum-VII Addl. Metropolitan Magistrate, Rangareddy District at</i>	<i>Spl. JFCM Special (Mobile) PCR Act Rangareddy District-cum-IV Addl. Junior Civil Judge-cum-IV</i>	<i>Spl. JFCM for Prohibition & Excise Court-cum-V Addl. Junior Civil Judge-cum-V Addl.</i>

	Rangareddy District at Hayathnagar	LB Nagar (Hastinapuram) (situated at a distance of approximately 6 k.m.)	Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated at a distance of approximately 6 k.m.)	Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated at a distance of approximately 6 k.m.)
49	Prl. Junior Civil Judge's Court-cum-XV Additional Metropolitan Magistrate, Rangareddy District at Ibrahimpatnam	Addl. Junior Civil Judge-cum-XVI Addl. Metropolitan Magistrate, Rangareddy District at Ibrahimpatnam. (situated in the Same Building/Campus)	III Addl. Junior Civil Judge-cum-III Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated at a distance of approximately 25 k.m.)	Spl. JFCM Special (Mobile) PCR Act Rangareddy District-cum-IV Addl. Junior Civil Judge-cum-IV Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated at a distance of approximately 25 k.m.)
50	Addl. Junior Civil Judge-cum-XVI Addl. Metropolitan Magistrate, Rangareddy District at Ibrahimpatnam.	Prl. Junior Civil Judge's Court-cum-XV Additional Metropolitan Magistrate, Rangareddy District at Ibrahimpatnam (situated in the Same Building/Campus)	Spl. JFCM Special (Mobile) PCR Act Rangareddy District-cum-IV Addl. Junior Civil Judge-cum-IV Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated at a distance of approximately 25 k.m.)	III Addl. Junior Civil Judge-cum-III Addl. Metropolitan Magistrate, Rangareddy District at LB Nagar. (situated at a distance of approximately 25 k.m.)
51	Junior Civil Judge's Court-cum-XVII Additional Metropolitan Magistrate, Rangareddy District at Maheshwaram	Prl. Junior Civil Judge's Court-cum-XV Additional Metropolitan Magistrate, Rangareddy District at Ibrahimpatnam (situated at a distance of approximately 30 k.m.)	Addl. Junior Civil Judge-cum-XVI Addl. Metropolitan Magistrate, Rangareddy District at Ibrahimpatnam. (situated at a distance of approximately 30 k.m.)	Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Amangal. (situated at a distance of approximately 38 k.m.)
52	Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Rangareddy District at Chevella	Principal Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar (situated at a distance of approximately 33 k.m.)	I Additional Junior Civil Judge's Court-cum-I Addl. Judicial Magistrate of First Class, Rangareddy District at Shadnagar (situated at a distance of approximately 33 k.m.)	I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated at a distance of approximately 36 k.m.)

53	Principal Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar	I Additional Junior Civil Judge's Court-cum-I Addl. Judicial Magistrate of First Class, Rangareddy District at Shadnagar (situated in the Same Building/Campus)	Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Rangareddy District at Chevella (situated at a distance of approximately 33 k.m.)	I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated at a distance of approximately 41 k.m.)
54	I Additional Junior Civil Judge's Court-cum-I Addl. Judicial Magistrate of First Class, Rangareddy District at Shadnagar	Principal Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar (situated in the Same Building/Campus)	Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Rangareddy District at Chevella (situated at a distance of approximately 33 k.m.)	I Addl. Junior Civil Judge's Court-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar (situated at a distance of approximately 41 k.m.)
55	Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Rangareddy District at Amangal	Junior Civil Judge's Court-cum-XVII Additional Metropolitan Magistrate, Rangareddy District at Maheshwaram (situated at a distance of approximately 38 k.m.)	Principal Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar (situated at a distance of approximately 54 k.m.)	I Additional Junior Civil Judge's Court-cum-I Addl. Judicial Magistrate of First Class, Rangareddy District at Shadnagar (situated at a distance of approximately 54 k.m.)

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE
MEDCHAL MALKAJGIRI DISTRICT
AT MALKAJGIRI.**

Lr.Dis.No. 717 /ADMN/2022

Dt: 15 /06/2022.

Sri B.Suresh
Prl. District and Sessions Judge,
Medchal Malkajgiri District,
at Malkajgiri.

To
The Registrar (Vigilance)
Hon'ble High Court for the State Telangana
at Hyderabad.

Madam,



Sub:-ALTERNATIVE INCHARGE ARRANGEMENT - District and Sessions Judges/Senior Civil Judges/Junior Civil Judges – Making alternate in- charge arrangements during the leave period/ training/ transfers, – Information – Submitted – Reg.

- Ref:-**
1. Hon'ble High Court's Letter Roc.No.346/E1/2021, dt 19-05-2022.
 2. Hon'ble High Court's Letter Roc.No.2193/2022/B.Spl. Dt 03.06.2022.

With reference to the subject cited, I am submitting herewith the Alternative Incharge Arrangement of District and Sessions Judges/Senior Civil Judges/Junior Civil Judges for making alternate incharge arrangements during the leave period/ training/ transfers, in the prescribed proforma is enclosed herewith.

Yours faithfully

(Handwritten Signature)
Prl. District and Sessions Judge,
Medchal Malkajgiri District,
cum-Magistrate Court
at Malkajgiri,
Medchal Malkajgiri District.

Encl:-
Statement

MEDCHAL-MALKAJGIRI DISTRICT

S.No.	Name of the Court	First Nearest Court to the Court mentioned in ColumnNo.2 with distance/Place of functioning wherever necessary	Second Nearest Court to the Court mentioned in ColumnNo.2 with distance/Place of functioning wherever necessary	Third Nearest Court to the Court mentioned in ColumnNo.2 with distance/Place of functioning wherever necessary
1	2	3	4	5
1	Principal District and Sessions Judge's Court-cum Family Court, Medchal-Malkajgiri District at Malkajgiri	I Addl. District & Sessions Judge's Court -cum- Metropolitan Sessions Judge's Court -cum- Additional Family Court-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Medchal Malkajgiri District at Malkajgiri (Situating in the Same Building)	III Addl. District & Sessions Judge's Court -cum- II Addl. Metropolitan Sessions Judge's Court -cum-Pr. Family Court, Medchal Malkajgiri District at Kukatpally. (situated at a distance of approximately 19 K.M.)	II Addl. District & Sessions Judge's Court -cum- I Addl. Metropolitan Sessions Judge's Court -cum- II Additional Family Court, Medchal Malkajgiri District at Medchal. (situated at a distance of approximately 25 K.M.)
2	I Addl. District & Sessions Judge's Court -cum- Metropolitan Sessions Judge's Court -cum- Additional Family Court-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Medchal Malkajgiri District at Malkajgiri	Principal District and Sessions Judge's Court-cum Family Court, Medchal-Malkajgiri District at Malkajgiri (Situating in the Same Building)	III Addl. District & Sessions Judge's Court -cum- II Addl. Metropolitan Sessions Judge's Court -cum-Pr. Family Court, Medchal Malkajgiri District at Kukatpally. (situated at a distance of approximately 19 K.M.)	II Addl. District & Sessions Judge's Court -cum- I Addl. Metropolitan Sessions Judge's Court -cum- II Additional Family Court, Medchal Malkajgiri District at Medchal. (situated at a distance of approximately 25 K.M.)

3	<p>II Addl. District & Sessions Judge's Court -cum- I Addl. Metropolitan Sessions Judge's Court -cum- II Additional Family Court, Medchal Malkajgiri District at Medchal.</p>	<p>III Addl. District & Sessions Judge's Court -cum- II Addl. Metropolitan Sessions Judge's Court -cum-Prl. Family Court, Medchal Malkajgiri District at Kukatpally. (situated at a distance of approximately 22 K.M.)</p>	<p>I Addl. District & Sessions Judge's Court -cum- Metropolitan Sessions Judge's Court -cum- Additional Family Court-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Medchal Malkajgiri District at Malkajgiri (situated at a distance of approximately 26 K.M.)</p>	<p>Principal District and Sessions Judge's Court- cum Family Court, Medchal-Malkajgiri District at Malkajgiri (situated at a distance of approximately 26 K.M.)</p>
4	<p>III Addl. District & Sessions Judge's Court - cum- II Addl. Metropolitan Sessions Judge's Court -cum-Prl. Family Court, Medchal Malkajgiri District at Kukatpally.</p>	<p>Additional Family Court, Medchal Malkajgiri at Kukatpally (Situating in the Same Building)</p>	<p>II Addl. District & Sessions Judge's Court -cum- I Addl. Metropolitan Sessions Judge's Court -cum- II Additional Family Court, Medchal Malkajgiri District at Medchal. (situated at a distance of approximately 22 K.M.)</p>	<p>I Addl. District & Sessions Judge's Court -cum- Metropolitan Sessions Judge's Court -cum- Additional Family Court-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Medchal Malkajgiri District at Malkajgiri (situated at a distance of approximately 20 K.M.)</p>
5	<p>Judge, Family Court, Medchal Malkajgiri at Kukatpally</p>	<p>III Addl. District & Sessions Judge's Court -cum- II Addl. Metropolitan Sessions Judge's Court -cum-Prl. Family Court, Medchal Malkajgiri District at Kukatpally. (Situating in the</p>	<p>II Addl. District & Sessions Judge's Court -cum- I Addl. Metropolitan Sessions Judge's Court -cum- II Additional Family Court, Medchal Malkajgiri District at Medchal. (situated at a distance of</p>	<p>I Addl. District & Sessions Judge's Court -cum- Metropolitan Sessions Judge's Court -cum- Additional Family Court-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against</p>

		Same Building)	approximately 22 K.M.)	women, Medchal Malkajgiri District at Malkajgiri (situated at a distance of approximately 20 K.M.)
6	Fast Track Special Judge's Court for trial and disposal of RAPE and POCSO Act Cases. Medchal-Malkajgiri District at Malkajgiri	I Addl. District & Sessions Judge's Court –cum- Metropolitan Sessions Judge's Court -cum- Additional Family Court-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Medchal Malkajgiri District at Malkajgiri (Situated in the Same Building/Campus)	Principal District and Sessions Judge's Court- cum Family Court, Medchal-Malkajgiri District at Malkajgiri (Situated in the Same Building/Campus)	III Addl. District & Sessions Judge's Court –cum- II Addl. Metropolitan Sessions Judge's Court -cum-Prl. Family Court, Medchal Malkajgiri District at Kukatpally. (situated at a distance of approximately 20 K.M.)
7	Fast Track Special Judge's Court for trial and disposal of RAPE and POCSO Act Cases. Medchal-Malkajgiri District at Medchal	II Addl. District & Sessions Judge's Court –cum- I Addl. Metropolitan Sessions Judge's Court -cum-Prl. Family Court, Medchal Malkajgiri District at Medchal. (Situated in the Same Building)	III Addl. District & Sessions Judge's Court –cum- II Addl. Metropolitan Sessions Judge's Court -cum-Prl. Family Court, Medchal Malkajgiri District at Kukatpally. (situated at a distance of approximately 22 K.M.)	I Addl. District & Sessions Judge's Court –cum- Metropolitan Sessions Judge's Court -cum- Additional Family Court-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Medchal Malkajgiri District at Malkajgiri (situated at a distance of approximately 25 K.M.)
8	Fast Track Special Judge's Court for trial and disposal of	III Addl. District & Sessions Judge's Court –cum- II Addl.	I Addl. District & Sessions Judge's Court –cum- Metropolitan	II Addl. District & Sessions Judge's Court –cum- I Addl. Metropolitan

	RAPE and POC SO Act Cases, Medchal-Malkajgiri District at Kukatpally	Metropolitan Sessions Judge's Court -cum-Prl. Family Court, Medchal Malkajgiri District at Kukatpally. (Situ ated in the Same Building)	Sessions Judge's Court -cum- Additional Family Court-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Medchal Malkajgiri District at Malkajgiri (situ ated at a distance of approximately 20 K.M.)	Sessions Judge's Court -cum- II Additional Family Court, Medchal Malkajgiri District at Medchal. (situ ated at a distance of approximately 22 K.M.)
9	Principal Senior Civil Judge's Court-cum- Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri	I Addl. Senior Civil Judge's Court-cum-I Addl. Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri (Situ ated in the Same Building)	II Addl. Senior Civil Judge's Court-cum- II Addl. Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri (Situ ated in the Same Building)	Senior Civil Judge's Court-cum- Assistant Sessions Judge, Medchal-Malkajgiri District at Kukatpally (situ ated at a distance of approximately 20 K.M.)
10	I Addl. Senior Civil Judge's Court-cum-I Addl. Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri	Principal Senior Civil Judge's Court-cum- Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri (Situ ated in the Same Building)	II Addl. Senior Civil Judge's Court-cum- II Addl. Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri (Situ ated in the Same Building)	Senior Civil Judge's Court-cum- Assistant Sessions Judge, Medchal-Malkajgiri District at Kukatpally (situ ated at a distance of approximately 20 K.M.)
11	II Addl. Senior Civil Judge's Court-cum-II Addl. Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri	I Addl. Senior Civil Judge's Court-cum-I Addl. Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri (Situ ated in the Same Building)	Principal Senior Civil Judge's Court-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri (Situ ated in the Same Building)	Senior Civil Judge's Court-cum- Assistant Sessions Judge, Medchal-Malkajgiri District at Kukatpally (situ ated at a distance of approximately 20 K.M.)
12	Principal Senior Civil Judge's Court-cum- Assistant Sessions Judge, Medchal-Malkajgiri District	Addl. Senior Civil Judge's Court-cum- Addl. Assistant Sessions Judge, Medchal-Malkajgiri District	Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kukatpally (situ ated at a	I Addl. Senior Civil Judge's Court-cum-I Addl. Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri

	<i>at Medchal</i>	<i>at Medchal (Situating in the Same Building)</i>	distance of approximately 22 K.M.)	(situating at a distance of approximately 25 K.M.)
13	Addl. Senior Civil Judge's Court-cum- Addl. Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal	Principal Senior Civil Judge's Court-cum- Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal (Situating in the Same Building)	Senior Civil Judge-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kukatpally (situating at a distance of approximately 22 K.M.)	I Addl. Senior Civil Judge's Court-cum-I Addl. Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri (situating at a distance of approximately 25 K.M.)
14	Senior Civil Judge's Court-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Kukatpally	Addl. Senior Civil Judge's Court-cum- Addl. Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal (situating at a distance of approximately 22 K.M.)	Principal Senior Civil Judge's Court-cum-Assistant Sessions Judge, Medchal-Malkajgiri District at Medchal (situating at a distance of approximately 22 K.M.)	II Addl. Senior Civil Judge's Court-cum- II Addl. Assistant Sessions Judge, Medchal-Malkajgiri District at Malkajgiri (situating at a distance of approximately 25 K.M.)
15	Principal Junior Civil Judge's Court-cum-Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri	I Addl. Junior Civil Judge's Court-cum-I Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri (situating in the Same Building)	II Addl. Junior Civil Judge's Court-cum- II Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri (situating in the Same Building)	III Addl. Junior Civil Judge's Court-cum- III Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri (situating in the Same Building)
16	I Addl. Junior Civil Judge's Court-cum-I Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri	Principal Junior Civil Judge's Court-cum-Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri (situating in the Same Building)	II Addl. Junior Civil Judge's Court-cum- II Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri (situating in the Same Building)	III Addl. Junior Civil Judge's Court-cum- III Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri (situating in the Same Building)
17	II Addl. Junior Civil Judge's Court-cum-II Addl. Metropolitan	I Addl. Junior Civil Judge's Court-cum-I Addl. Metropolitan Magistrate,	III Addl. Junior Civil Judge's Court-cum-III Addl. Metropolitan Magistrate,	Principal Junior Civil Judge's Court-cum-Metropolitan Magistrate, Medchal-Malkajgiri

	Magistrate, Medchal- Malkajgiri District at Malkajgiri	Medchal- Malkajgiri District at Malkajgiri (situated in the Same Building)	Medchal-Malkajgiri District at Malkajgiri (situated in the Same Building)	District at Malkajgiri (situated in the Same Building)
18	III Addl. Junior Civil Judge's Court-cum-III Addl. Metropolitan Magistrate, Medchal- Malkajgiri District at Malkajgiri	II Addl. Junior Civil Judge's Court-cum-II Addl. Metropolitan Magistrate, Medchal- Malkajgiri District at Malkajgiri (situated in the Same Building)	I Addl. Junior Civil Judge's Court-cum- I Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri (situated in the Same Building)	Principal Junior Civil Judge's Court- cum-Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri (situated in the Same Building)
19	Principal Junior Civil Judge's Court-cum-IV Addl. Metropolitan Magistrate, Medchal- Malkajgiri District, Uppal at LB Nagar	I Addl. Junior Civil Judge's Court-cum-V Addl. Metropolitan Magistrate, Medchal- Malkajgiri District, Uppal at LB Nagar (situated in the Same Building)	II Addl. Junior Civil Judge's Court-cum- VI Addl. Metropolitan Magistrate, Medchal-Malkajgiri District, Uppal at LB Nagar (situated in the Same Building)	I Addl. Junior Civil Judge's Court-cum-I Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri (situated at a distance of approximately 18 K.M.)
20	I Addl. Junior Civil Judge's Court-cum-V Addl. Metropolitan Magistrate, Medchal- Malkajgiri District, Uppal at LB Nagar	Principal Junior Civil Judge's Court-cum-IV Addl. Metropolitan Magistrate, Medchal- Malkajgiri District, Uppal at LB Nagar (situated in the Same Building)	II Addl. Junior Civil Judge's Court-cum- VI Addl. Metropolitan Magistrate, Medchal-Malkajgiri District, Uppal at LB Nagar (situated in the Same Building)	I Addl. Junior Civil Judge's Court-cum-I Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri (situated at a distance of approximately 18 K.M.)
21	II Addl. Junior Civil Judge's Court-cum-VI Addl. Metropolitan Magistrate, Medchal- Malkajgiri District, Uppal at LB Nagar	I Addl. Junior Civil Judge's Court-cum-V Addl. Metropolitan Magistrate, Medchal- Malkajgiri District, Uppal at LB Nagar (situated in the Same Building)	Principal Junior Civil Judge's Court- cum-IV Addl. Metropolitan Magistrate, Medchal-Malkajgiri District, Uppal at LB Nagar (situated in the Same Building)	II Addl. Junior Civil Judge's Court-cum- II Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Malkajgiri (situated at a distance of approximately 18 K.M.)

22	Principal Junior Civil Judge's Court-cum-VII Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal	II Addl. Junior Civil Judge's Court-cum-IX Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal (situated in the Same Building)	I Addl. Junior Civil Judge's Court-cum-VIII Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal (situated at a distance of approximately 3 k.m.)	III Addl. Junior Civil Judge's Court-cum-X Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal (situated at a distance of approximately 3 k.m.)
23	I Addl. Junior Civil Judge's Court-cum-VIII Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal	Principal Junior Civil Judge's Court-cum-VII Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal (situated at a distance of approximately 3 k.m.)	II Addl. Junior Civil Judge's Court-cum-IX Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal (situated in the Same Building)	III Addl. Junior Civil Judge's Court-cum-X Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal (situated at a distance of approximately 3 k.m.)
24	II Addl. Junior Civil Judge's Court-cum-IX Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal	Principal Junior Civil Judge's Court-cum-VII Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal (situated in the Same Building)	I Addl. Junior Civil Judge's Court-cum-VIII Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal (situated at a distance of approximately 3 k.m.)	III Addl. Junior Civil Judge's Court-cum-X Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal (situated at a distance of approximately 3 k.m.)
25	III Addl. Junior Civil Judge's Court-cum-X Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal	I Addl. Junior Civil Judge's Court-cum-VIII Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal (situated in the Same Building)	Principal Junior Civil Judge's Court-cum-VII Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal (situated at a distance of approximately 3 k.m.)	I Addl. Junior Civil Judge's Court-cum-VIII Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Medchal (situated at a distance of approximately 3 k.m.)
26	Principal Junior Civil Judge's Court-cum-XI Addl. Metropolitan	I Addl. Junior Civil Judge's Court-cum-XII Addl. Metropolitan	II Addl. Junior Civil Judge's Court-cum-XIII Addl. Metropolitan Magistrate,	III Addl. Junior Civil Judge's Court-cum-XIV Addl. Metropolitan Magistrate.

	Magistrate, Medchal- Malkajgiri District at Kukatpally	Magistrate, Medchal- Malkajgiri District at Kukatpally (situated in the Same Building)	Medchal-Malkajgiri District at Kukatpally (situated in the Same Building)	Medchal-Malkajgiri District at Kukatpally (situated in the Same Building)
27	I Addl. Junior Civil Judge's Court-cum-XII Addl. Metropolitan Magistrate, Medchal- Malkajgiri District at Kukatpally	Principal Junior Civil Judge's Court-cum-XI Addl. Metropolitan Magistrate, Medchal- Malkajgiri District at Kukatpally (situated in the Same Building)	II Addl. Junior Civil Judge's Court-cum- XIII Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally (situated in the Same Building)	III Addl. Junior Civil Judge's Court-cum- XIV Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally (situated in the Same Building)
28	II Addl. Junior Civil Judge's Court-cum-XIII Addl. Metropolitan Magistrate, Medchal- Malkajgiri District at Kukatpally	I Addl. Junior Civil Judge's Court-cum-XII Addl. Metropolitan Magistrate, Medchal- Malkajgiri District at Kukatpally	III Addl. Junior Civil Judge's Court- cum-XIV Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally (situated in the Same Building)	IV Addl. Junior Civil Judge's Court-cum- XV Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally (situated in the Same Building)
29	III Addl. Junior Civil Judge's Court-cum-XIV Addl. Metropolitan Magistrate, Medchal- Malkajgiri District at Kukatpally	II Addl. Junior Civil Judge's Court-cum-XIII Addl. Metropolitan Magistrate, Medchal- Malkajgiri District at Kukatpally (situated in the Same Building)	I Addl. Junior Civil Judge's Court-cum- XII Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally (situated in the Same Building)	IV Addl. Junior Civil Judge's Court-cum- XV Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally (situated in the Same Building)
30	IV Addl. Junior Civil Judge's Court-cum-XV Addl. Metropolitan Magistrate, Medchal- Malkajgiri District at Kukatpally	III Addl. Junior Civil Judge's Court-cum-XIV Addl. Metropolitan Magistrate, Medchal- Malkajgiri District at Kukatpally (situated in the Same Building)	II Addl. Junior Civil Judge's Court-cum- XIII Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally (situated in the Same Building)	I Addl. Junior Civil Judge's Court-cum- XII Addl. Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally (situated in the Same Building)

IN THE COURT OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE
VIKARABAD DISTRICT.

Lr. Dis.No 58/2022

Dated : 20/6/22

From:

K.Sudarshan,
Prl. District and Sessions Judge,
Vikarabad District.

To:

The Hon'ble Registrar (Vigilance)
Hob'ble High Court for the State of
Telangana at Hyderabad.

Honoured Sir,

Sub: Submission – Submission of Alternative in – charge Arrangements of
Prl.district and Sessions Court , Vikarabad District during the leave
period /training/transfers of Judicial Officers - Regarding.

Ref: ROC No.2193/22 the special Hon'ble High court for the State of
Telangana.

With reference to the subject cited above, I am submitting herewith the
information of alternative incharge arrangements of Prl. District and Sessions
Court , Vikarabad District in respect of leave period /training /transfers of Judicial
Officers as follows.

S.NO.	Name of the Court	First nearest Court to the court mentioned in column No.2 with distance/place of functioning wherever necessary	Second Nearest court to the Court mentioned in column No.2 with distance/place of functioning wherever necessary	Third Nearest court to the court mentioned in column No.2 with distance /place of functioning wherever necessary
1	2	3	4	5
1	Prl.District & Sessions Judge's court. Vikarabad, Vikarabad district	I Addl.District & session Judge's Court, cum-special session Judge for fast tracking the cases relating to atrocities against women, Vikarabad, Vikarabad district (Situating in the same Building/Campus)	Prl.District and Sessions Judge , Ranga Reddy.	I Addl . District and Sessions Judge- cum – Metropolitan Sessions Judge at L.B. Nagar.
2	I Addl. District & session Judge's Court, - Cum – Spectial Sessions Judge for fast tracking the cases relating to atrocities against women, Vikarabad , Vikarabad district	Prl. District & Sessions Judge's Court, Vikarabad, Vikarabad District (Situating in the same Building /campus)	I Addl . District and Sessions Judgen cum – Metropolitan Sessions Judge at L.B. Nagar.	II Addl . District and Sessions Judgen cum – Metropolitan Sessions Judge L.B. Nagar.

3	Senior civil Judge's Court – Cum- Assistant Sessions Judge, Vikarabad district	Prl. Senior civil Judge at L.B. Nagar	I Addl. Senior Civil Judge at L.B. Nagar.	II Addl. Senior Civil Judge at L.B. Nagar.
4	Principal Junior civil Judge's court- cum- Judicial Magistrate of first class, Vikarabad, Vikarabad District.	I Addl. Junior civil Judge's court-cum-I Addl. Judicial magistrate of first class, Vikarabad, Vikarabad District. (Situating in the same Building/Campur)	Junior civil Judge's court-cum- Judicial Magistrate of first class, Pargi, Vikarabad District. (situated at a distance of approximately 20 K.m.)	Junior Civil Judge's Court-cum-Judicial Magistrate of first Class, Tandur, Vikarabad district . (Situating at a distance of approximately 40 k.m)
5	I Addl. Junior Civil Judge's court – cum-I Addl. Judicial Magistrate of First Class , Vikarabad, Vikarabad district.	Principal Junior Civil Judge's Court-cum-Judicial Magistrate of First Class , Vikarabad, Vikarabad District. (situated in the same Building/campus)	Junior Civil Judge's court-cum-Judicial magistryate of first Class, Pargi, Vikarabad district . (Situating at a distance of approximately 20 k.m.)	Junior Civil Judge's Court-cum-Judicial magistrate of First Class, Tandur, Vikarabad District. (Situating at a distance of approximately 40 k.m.)
6	Prl. Junior Civil Judge's court-cum- Judicial magistrate of first Class, Pargi, Vikarabad district	Principal Junior Civil Judge's Court-cum-Judicial Magistrate of First Class , Vikarabad, Vikarabad District. (Situating at a distance of approximately 20 k.m.)	I Addl. Junior Civil Judge's court – cum-I Addl. Judicial Magistrate of First Class , Vikarabad, Vikarabad district. (Situating at a distance of approximately 20 k.m.)	Junior civil Judge's Court –cum-Judicial Magistrate of First Class, Kodangal, Vikarabad District (situated at a distance of approximately 30 k.m)
7	Junior Civil Judge's court-cum-Judicial Magistrate of first Class. Tandur, Vikarabad District.	Junior civil judge's court-cum-Judicial Magistrate of first Class, Kodangal, Vikarabad District . (situated at a distance of approximately 18 k.m.)	Prl. Junior Civil Judge's court-cum-I Addl. Judicial Magistrate of first Class, Vikarabad, Vikarabad District. (Situating at a distance of approximately 40 k.m.)	I Addl. Junior Civil Judge's Court-cum-I Addl. Judicial Magistrate of First class, Vikarabad, Vikarabad District. (situated at a distance of approximately 40 k.m)
8	Junior civil Judge's Court-cum-judicial magistrate of First Class, Kodangal, Vikarabad District .	Junior civil Judge's court-cum-Judicial Magistrate of First class, Tandur, Vikarabad District . (Situating at a distance of Approximately 18 k.m.)	Junior civil Judge's court-cum-Judicial Magistrate of First class, Pargi, Vikarabad district, (situated at a distance of approximately 30 k.m.)	Principal Junior civil Judge's court-cum- Judicial Magistrate of first class, Vikarabad, Vikarabad district. (situated at a distance of approximately 50 k.m.

Yours faithfully,

Prl. District and Sessions Judge,
Vikarabad District.

Copy to:

The Principal District and Sessions Judge, Ranga Reddy District.

**IN THE COURT OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE
VIKARABAD DISTRICT.**

L.D.S.No 58 /2022

Date: 20/6/22

From:

K.Sudarshan,
Prl. District and Sessions Judge,
Vikarabad District.

To:

The Hon'ble Registrar (Vigilance)
Hob'ble High Court for the State of
Telangana at Hyderabad.

Honoured Sir,

Sub: Submission – Submission of Alternative in – charge Arrangements of
Prl.district and Sessions Court , Vikarabad District during the leave
period /training/transfers of Judicial Officers - Regarding.

Ref: ROC No.2193/22 the special Hon'ble High court for the State of
Telangana.

With reference to the subject cited above, I am submitting herewith the
information of alternative incharge arrangements of Prl. District and Sessions
Court , Vikarabad District in respect of leave period /training /transfers of Judicial
Officers as follows.

S.NO.	Name of the Court	First nearest Court to the court mentioned in column No.2 with distance/place of functioning wherever necessary	Second Nearest court to the Court mentioned in column No.2 with distance/place of functioning wherever necessary	Third Nearest court to the court mentioned in column No.2 with distance /place of functioning wherever necessary
1	2	3	4	5
1	Prl.District & Sessions Judge's court. Vikarabad, Vikarabad district	I Addl.District & session Judge's Court, cum-special session Judge for fast tracking the cases relating to atrocities against women, Vikarabad, Vikarabad district (Situated in the same Building/Campus)	Prl.District and Sessions Judge , Ranga Reddy.	I Addl . District and Sessions Judge- cum – Metropolitan Sessions Judge at L.B. Nagar.
2	I Addl. District & session Judge's Court, - Cum – Special Sessions Judge for fast tracking the cases relating to atrocities against women, Vikarabad , Vikarabad district	Prl. District & Sessions Judge's Court, Vikarabad, Vikarabad District (Situated in the same Building /campus)	I Addl . District and Sessions Judge- cum – Metropolitan Sessions Judge at L.B. Nagar.	II Addl . District and Sessions Judge- cum – Metropolitan Sessions Judge L.B. Nagar.

3	Senior civil Judge's Court – Cum- Assistant Sessions Judge, Vikarabad district	Prl. Senior civil Judge at L.B. Nagar	I Addl. Senior Civil Judge at L.B. Nagar.	II Addl. Senior Civil Judge at L.B. Nagar.
4	Principal Junior civil Judge's court- cum- Judicial Magistrate of first class, Vikarabad, Vikarabad District.	I Addl. Junior civil Judge's court-cum-I Addl. Judicial magistrate of first class, Vikarabad, Vikarabad District. (Situating in the same Building/Campur)	Junior civil Judge's court-cum- Judicial Magistrate of first class, Pargi, Vikarabad District. (Situating at a distance of approximately 20 K.m.)	Junior Civil Judge's Court-cum-Judicial Magistrate of first Class, Tandur, Vikarabad district. (Situating at a distance of approximately 40 k.m)
5	I Addl. Junior Civil Judge's court – cum-I Addl. Judicial Magistrate of First Class, Vikarabad district.	Principal Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Vikarabad, Vikarabad District. (situating in the same Building/campus)	Junior Civil Judge's court-cum-Judicial Magistrate of first Class, Pargi, Vikarabad district. (Situating at a distance of approximately 20 k.m.)	Junior Civil Judge's Court-cum-Judicial magistrate of First Class, Tandur, Vikarabad District. (Situating at a distance of approximately 40 k.m.)
6	Prl. Junior Civil Judge's court-cum- Judicial Magistrate of first Class, Pargi, Vikarabad district	Principal Junior Civil Judge's Court-cum-Judicial Magistrate of First Class, Vikarabad, Vikarabad District. (Situating at a distance of approximately 20 k.m.)	I Addl. Junior Civil Judge's court – cum-I Addl. Judicial Magistrate of First Class, Vikarabad, Vikarabad district. (Situating at a distance of approximately 20 k.m.)	Junior civil Judge's Court –cum-Judicial Magistrate of First Class, Kodangal, Vikarabad District (situating at a distance of approximately 30 k.m)
7	Junior Civil Judge's court-cum-Judicial Magistrate of first Class. Tandur, Vikarabad District.	Junior civil judge's court-cum-Judicial Magistrate of first Class, Kodangal, Vikarabad District. (situating at a distance of approximately 18 k.m.)	Prl. Junior Civil Judge's court-cum-I Addl. Judicial Magistrate of first Class, Vikarabad, Vikarabad District. (Situating at a distance of approximately 40 k.m.)	I Addl. Junior Civil Judge's Court-cum-I Addl. Judicial Magistrate of First class, Vikarabad, Vikarabad District. (situating at a distance of approximately 40 k.m)
8	Junior civil Judge's Court-cum-judicial magistrate of First Class, Kodangal, Vikarabad District.	Junior civil Judge's court-cum-Judicial Magistrate of First class, Tandur, Vikarabad District. (Situating at a distance of Approximately 18 k.m.)	Junior civil Judge's court-cum-Judicial Magistrate of First class, Pargi, Vikarabad district, (situating at a distance of approximately 30 k.m.)	Principal Junior civil Judge's court-cum- Judicial Magistrate of first class, Vikarabad, Vikarabad district. (situating at a distance of approximately 50 k.m.

Yours faithfully,

Pr. District and Sessions Judge,
Vikarabad District.
Pr. District and Sessions Judge
Vikarabad District.

Copy to:

The Principal District and Sessions Judge, Ranga Reddy District.

M. Krishna Murthy,
Principal District Judge



Hanumakonda
(Off) 0870-2544392
e-mail: dcwarangal@gmail.com

Dis. No. 3099
Dated: 2/06/2022.

To

The Registrar (Vigilance),
Hon'ble High Court for the State of Telangana,
HYDERABAD.

Respected Madam,

Sub: Alternative In-charge Arrangements for District and Sessions Judges/
Senior Civil Judges/Junior Civil Judges of Hanumakonda District,
during the leave period/training/transfer in view of establishment
of 33 New Judicial Districts in the State of Telangana - Submission of
Information - Reg.

Ref: Letter R.O.C. No. 2193/2022-B.Spl., dt.03/06/2022, of Hon'ble High Court
for the State of Telangana.

Adverting to the subject cited, I am submitting herewith the information in respect of
alternative in-charge arrangements of all the courts in the cadre of District and Sessions
Judges, Senior Civil Judges and Junior Civil Judges of Hanumakonda District in the
prescribed proforma as desired.


Sl.No	Designation of the Court	First Nearest Court of the Court Mentioned in column No.2 with Distance/Place of functioning where ever necessary	Second Nearest Court of the Court Mentioned in column No.2 with Distance/Place of functioning where ever necessary	Third Nearest Court of the Court Mentioned in column No.2 with Distance/Place of functioning where ever necessary
1.	Principal District and Sessions Judge, Hanumakonda	Chairman, Land Reforms Appellate Tribunal - Cum - I Additional District and Sessions Judge, Hanumakonda	Judge, Family Court - Cum- II Additional District and Sessions Judge, Hanumakonda	Industrial Tribunal - cum-Labour Court, Hanumakonda
2.	Chairman, Land Reforms Appellate Tribunal - Cum - I Additional District and Sessions Judge, Hanumakonda	Principal District and Sessions Judge, Hanumakonda	Judge, Family Court - Cum- II Additional District and Sessions Judge, Hanumakonda	Industrial Tribunal - cum-Labour Court, Hanumakonda
3.	Judge, Family Court - Cum- II Additional District and Sessions Judge, Hanumakonda	Chairman, Land Reforms Appellate Tribunal - Cum - I Additional District and Sessions Judge, Hanumakonda	Industrial Tribunal - cum-Labour Court, Hanumakonda	Principal District and Sessions Judge, Hanumakonda
4.	Industrial Tribunal -cum-Labour Court, Hanumakonda	Judge, Family Court - Cum- II Additional District and Sessions Judge, Hanumakonda	Chairman, Land Reforms Appellate Tribunal - Cum - I Additional District and Sessions Judge, Hanumakonda	Principal District and Sessions Judge, Hanumakonda



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5.	Principal Senior Civil Judge – Cum- Assistant Sessions Judge, Hanumakonda	Secretary, District Legal services Authority, Warangal	Additional Senior Civil Judge –Cum- Additional Assistant Sessions Judge, Hanumakonda	Principal Senior Civil Judge – Cum- Assistant Sessions Judge, Warangal
6.	Additional Senior Civil Judge – Cum-Additional Assistant Sessions Judge, Hanumakonda	Principal Senior Civil Judge – Cum- Assistant Sessions Judge, Hanumakonda	Secretary, District Legal services Authority, Warangal	Principal Senior Civil Judge – Cum- Assistant Sessions Judge, Warangal
7.	Principal Junior Civil Judge – Cum- Judicial Magistrate of First Class, Hanumakonda	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Hanumakonda	Special Judicial Magistrate of First Class (Mobile) under PCR Act –Cum- II Additional Junior Civil Judge, Hanumakonda	III Additional Junior Civil Judge – Cum- III Additional Judicial Magistrate of First Class, Hanumakonda
8.	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Hanumakonda	Principal Junior Civil Judge – Cum- Judicial Magistrate of First Class, Hanumakonda	IV Additional Junior Civil Judge –Cum- IV Additional Judicial Magistrate of First Class (Juvenile Court) , Hanumakonda	III Additional Junior Civil Judge – Cum- III Additional Judicial Magistrate of First Class, Hanumakonda
9.	Special Judicial Magistrate of First Class (Mobile) under PCR Act –Cum- II Additional Junior Civil Judge, Hanumakonda	III Additional Junior Civil Judge – Cum- III Additional Judicial Magistrate of First Class, Hanumakonda	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Hanumakonda	IV Additional Junior Civil Judge –Cum- IV Additional Judicial Magistrate of First Class (Juvenile Court) , Hanumakonda
10.	III Additional Junior Civil Judge – Cum- III Additional Judicial Magistrate of First Class, Hanumakonda	IV Additional Junior Civil Judge –Cum- IV Additional Judicial Magistrate of First Class (Juvenile Court), Hanumakonda	Special Judicial Magistrate of First Class (Mobile) under PCR Act –Cum- II Additional Junior Civil Judge, Hanumakonda	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Hanumakonda
11.	IV Additional Junior Civil Judge – Cum- IV Additional Judicial Magistrate of First Class (Juvenile Court) , Hanumakonda	Special Judicial Magistrate of First Class (Mobile) under PCR Act – Cum- II Additional Junior Civil Judge, Hanumakonda	III Additional Junior Civil Judge – Cum- III Additional Judicial Magistrate of First Class, Hanumakonda	Principal Junior Civil Judge – Cum- Judicial Magistrate of First Class, Hanumakonda
12.	Judicial Magistrate of First Class for Railways, Kazipet	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Hanumakonda	III Additional Junior Civil Judge – Cum- III Additional Judicial Magistrate of First Class, Hanumakonda	Special Judicial Magistrate of First Class (Mobile) under PCR Act –Cum- II Additional Junior Civil Judge, Hanumakonda
13.	Principal Junior Civil Judge – Cum- Judicial Magistrate of First Class, Parkal	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Parkal	Special Judicial Magistrate of First Class (Mobile) under PCR Act –Cum- II Additional Junior Civil Judge, Hanumakonda	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Hanumakonda
14.	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Parkal	Principal Junior Civil Judge –Cum- Judicial Magistrate of First Class, Parkal	IV Additional Junior Civil Judge –Cum- IV Additional Judicial Magistrate of First Class (Juvenile Court) , Hanumakonda	I Additional Junior Civil Judge – Cum- I Additional Judicial Magistrate of First Class, Hanumakonda

Yours faithfully,


Principal District Judge,
Hanumakonda.

Smt.Koka Radha Devi,
Principal District Judge.

Warangal
(Off) 0870-2544392
e-mail: e-mail: war.pdj-ts@indiancourts.nic.in

Dis. No. 57
Dated: 08/06/2022.

To
The Registrar (Vigilance),
Hon'ble High Court for the State of Telangana,
HYDERABAD.

Respected Madam,

Sub: Alternative In-charge Arrangements for District and Sessions Judges/ Senior Civil Judges/Junior Civil Judges of Warangal District, during the leave period/training/transfer in view of establishment of 33 New Judicial Districts in the State of Telangana - Submission of Information - Reg.

Ref: Letter R.O.C. No. 2193/2022-B.Spl., dt.03/06/2022, of Hon'ble High Court for the State of Telangana.

Adverting to the subject cited, I am submitting herewith the information in respect of alternative in-charge arrangements of all the courts in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges of Warangal District in the prescribed proforma as desired.

Sl. No	Designation of the Court	First Nearest Court of the Court Mentioned in column No.2 with Distance/Place of functioning where ever necessary	Second Nearest Court of the Court Mentioned in column No.2 with Distance/Place of functioning where ever necessary	Third Nearest Court of the Court Mentioned in column No.2 with Distance/Place of functioning where ever necessary
1.	Principal District and Sessions Judge, Warangal.	Special Judge For Trial of Cases under SCs and STs (POA) Act, 1989-cum- II Additional District and Sessions Judge, Warangal.	I Additional District and Sessions Judge, Warangal at Hanumakonda (Post kept vacant)	Co-Operative Tribunal, Warangal.
	I Additional District and Sessions Judge, Warangal. (Post Kept Vacant)	Principal District and Sessions Judge, Warangal	Special Judge For Trial of Cases under SCs and STs (POA) Act, 1989-cum- II Additional District and Sessions Judge, Warangal	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Warangal (Post kept vacant)

3.	Special Judge For Trial of Cases under SCs and STs (POA) Act, 1989-cum- II Additional District and Sessions Judge, Warangal.	I Additional District and Sessions Judge, Warangal. (Post kept vacant)	Co-Operative Tribunal, Warangal.	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Warangal (Post kept vacant)
4.	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Warangal (Post kept vacant)	Principal District and Sessions Judge, Warangal	Special Judge For Trial of Cases under SCs and STs (POA) Act, 1989-cum- II Additional District and Sessions Judge, Warangal	I Additional District and Sessions Judge, Warangal
5.	Co-Operative Tribunal, Warangal.	Special Judge For Trial of Cases under SCs and STs (POA) Act, 1989-cum- II Additional District and Sessions Judge, Warangal	Principal District and Sessions Judge, Warangal	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Warangal (Post kept vacant)
5.	Secretary, District Legal Services Authority, Warangal	Senior Civil Judge-cum- Assistant Sessions Judge, Warangal (Post kept vacant)	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Hanumakonda	I Additional Senior Civil Judge -Cum- Additional Assistant Sessions Judge, Hanumakonda (Post kept vacant)
	Senior Civil Judge-cum- Assistant Sessions Judge, Warangal. (Post kept vacnt)	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Hanumakonda	Secretary, District Legal Services Authority, Warangal.	Senior Civil Judge - cum- Assistant Sessions Judge, Narsampet (Post kept vacant)
	Senior Civil Judge -cum- Assistant Sessions Judge, Narsampet (post kept vacant)	Senior Civil Judge-cum- Assistant Sessions Judge, Warangal. (Post kept vacant)	Secretary, District Legal Services Authority, Warangal	Principal Senior Civil Judge-cum- Assistant Sessions Judge, Hanumakonda
	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal	II Additional Junior Civil Judge - Cum- II Additional Judicial Magistrate of First Class, Warangal.	III Additional Junior Civil Judge - cum- III Additional Judicial Magistrate of First Class, Warangal.
	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class (Juvenile Court) , Warangal	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Warangal	III Additional Junior Civil Judge - cum- III Additional Judicial Magistrate of First Class,	Special Judicial Magistrate of First Class for Trial of cases under Telanagana Prohibition & Excise Act -cum- IV

			Warangal	Additional Junior Civil Judge, Warangal
11.	II Additional Junior Civil Judge - Cum- II Additional Judicial Magistrate of First Class, Warangal	Special Judicial Magistrate of First Class for Trial of cases under Telanagana Prohibition & Excise Act - cum- IV Additional Junior Civil Judge, Warangal	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal	III Additional Junior Civil Judge - cum- III Additional Judicial Magistrate of First Class, Warangal
12.	III Additional Junior Civil Judge - cum- III Additional Judicial Magistrate of First Class, Warangal	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Warangal	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal	Special Judicial Magistrate of First Class for Trial of cases under Telanagana Prohibition & Excise Act -cum- IV Additional Junior Civil Judge, Warangal
13.	Special Judicial Magistrate of First Class for Trial of cases under Telanagana Prohibition & Excise Act -cum- IV Additional Junior Civil Judge, Warangal	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Warangal	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Warangal	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Warangal
14.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Narsampet	Special Judicial Magistrate of First Class for Trail of cases under Telangana prohibition & Excise Act - cum- IV Additional Junior Civil Judge, Warangal	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Warangal	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Warangal

Yours faithfully,

K. R. Reddy
Principal District Judge, 8/6/22
Warangal.

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS COURT
JANGAON.**

DIS.NO. 34

DATED: 10-06-2022.

From
Smt. K. Sailaja,
Prl. Dist. & Sessions Judge,
JANGAON.

To
The Hon'ble Registrar Vigilance
High Court for the State of Telangana,
Hyderabad.

Honoured Madam,

Sub: **ALTERNATIVE INCHARGE ARRANGEMENTS** - Forwarding of alternate in-charge arrangements of Smt. K. Sailaja, Prl. District & Sessions Judge, Jangaon during the leave period/training/transfers in view of the establishment of 33 New Judicial Districts in the State of Telangana - Regarding.



- Ref. 1. Hon'ble High Court's letter vide ROC.No. 2193/2022-B.SPL.
Dt: 03-06-2022.
2. Hon'ble High Court's Letter vide ROC.No. 346/E1/2021,
Dt: 19-05-2022.

* * * *

With references to the subject cited above, I am herewith forwarding the alternate in-charge officers from the neighboring districts of Jangaon who will be placed in-charge during my leave period/training/transfers in view of establishment of 33 New Judicial Districts in the State of Telangana in the following prescribed proforma.

Sl.No.	Designation of the Court	First Nearest Court with Distance	Second Nearest Court with Distance	Third Nearest Court with Distance
1.	Prl. District and Sessions Court, Jangaon.	Prl. Distance & Sessions Court, Yadadri Bhuvanagiri with a distance of 42.8 KM.	Prl. Distance & Sessions Court, Hanamkonda at Warangal with a distance of 55.8KM	Prl. Distance & Sessions Court, Warangal at Hanamkonda with a distance of 55.8 KM.

This is for favour of honour's kind consideration.

Yours faithfully,

**Prl. District and Sessions Judge,
Jangaon.**

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE AT JANGAON

Dis.No. 64

Dated: 21-06-22

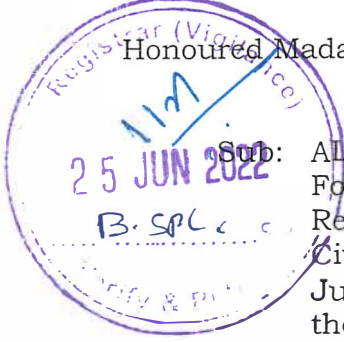
From

To

Smt. K. Sailaja,
Prl. District & Sessions Judge,
JANGAON.

The Hon'ble Registrar (Vigilance),
High Court for the State of
Telangana, Hyderabad.

Honoured Madam,



Sub: ALTERNATIVE INCHARGE ARRANGEMENTS - Jangaon District -
Forwarding of alternate in-charge arrangements of Smt. A. Kanchana
Reddy, Senior Civil Judge, Jangaon, Sri. Prithvi Raj D T, Prl. Junior
Civil Judge, Jnagaon and Smt. CH. Narmada, Addl. Junior Civil
Judge, Jangaon during the leave period/training/transfers in view of
the establishment of 33 New Judicial Districts in the State of
Telangana - Regarding.

Ref: 1. Hon'ble High Court's letter vide ROC.No. 2193/2022-B.SPL.
Dt: 03-06-2022.

2. Hon'ble High Court's Letter vide ROC.No. 346/E1/2021,
Dt: 19-05-2022.

-oOo-

With references to the subject cited above, I am herewith forwarding the alternate in-charge arrangements for Smt. A. Kanchana Reddy, Senior Civil Judge, Jangaon, Sri. Prithvi Raj D T, Prl. Junior Civil Judge, Jnagaon and Smt. CH. Narmada, Addl. Junior Civil Judge, Jangaon from the neighboring districts of Jangaon who will be placed incharge during of leave period/training/transfers in view of establishment of 33 New Judicial Districts in the State of Telangana in the following prescribed proforma.

This is for favour of honour's kind consideration.

Yours Faithfully,

Principal District & Sessions Judge,
Jangaon.

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**OFFICE OF THE PRINCIPAL JUNIOR CIVIL JUDGE - CUM- JUDICIAL
MAGISTRATE OF FIRST CLASS, JANGAON.**

DIS.No. 483

DATED: 20-06-2022

From:

To

Prithvi Raj D T,
Prl.Junior Civil Judge-Cum-
Judicial Magistrate of First Class,
JANGAON.

The Hon'ble Prl. Dist. & Sessions Judge,
JANGAON.

Honoured Madam,

Sub: HIGH COURT FOR THE STATE OF TELANGANA - Alternative incharge arrangements-District and Sessions Judges/Senior civil Judges/Junior Civil Judges-Making alternate incharge arrangements during the leave period/training/transfers, information called for in view of establishment of 33 New Judicial Districts in the state of Telangana- Submitting-Reg.

Ref:- Dis.No. 56, Dt: 20.06.2022 of the Hon'ble Prl. District and Sessions Judge, Jangaon.

-o0o-

With reference to the subject cited, I am herewith submitting the information regarding the Alternative incharge arrangements-District and Sessions judges/Senior civil Judges/Junior Civil Judges-Making alternate incharge arrangements during the leave period/training/transfers, information called for in view of establishment of 33 New Judicial Districts in the state of Telangana, in prescribed proforma.

SI. No.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE.PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLAC E OF FUNCTIONING WHERE EVER NECESSARY
1	PRINCIPAL JUNIOR CIVIL JUDGE CUM JUDICIAL MAGISTRATE OF FIRST CLASS AT JANGAON	ADDL. JUNIOR CIVIL JUDGE CUM JUDICIAL MAGISTRATE OF FIRST CLASS AT JANGAON	JUDICIAL MAGISTRATE FIRST CLASS FOR RAILWAY, KAZIPET, HANAMKONDA	SPECIAL JUDICIAL MAGISTRATE FIRST CLASS (MOBILE) FOR PCR CASES CUM II ADDL. JFCM COURT, HANAMKONDA

Yours faithfully,


Principal Junior Civil Judge - Cum-
Judicial Magistrate of First Class,
Jangaon.

OFFICE OF THE SENIOR CIVIL JUDGE, JANGAON

DIS.No. 268

Date: 20-06-2022

From

To

Smt A. Kanchana Reddy,
Senior Civil Judge,
Jangaon.

The Hon'ble Prl. District Judge,
Jangaon.

Honoured Madam,

Sub:- HIGH COURT FOR THE STATE OF TELANGANA - ALTERNATIVE INCHARGE ARRANGEMENTS - Submission of information of District and Sessions Judges/Senior Civil Judges/Junior Civil Judges - Making alternate in-charge arrangements during the year period/training/transfers in view of 33 New Judicial Districts in the state of Telangana - Regarding.

Ref:- 1). Hon'ble Registrar (Vigilance) vide ROC. No. 2193/2022-B.SPL, Dt:03-06-2022.

2). Letter issued by the Hon'ble High Court's vide ROC. No. 346/E1/2021, Dt: 19.05.2022.

3). Communicated by the Hon'ble Prl. District Judge, Jangaon vide Dis.No. 56, Dt:20-06-2022.

-oOo-

With reference to the subject cited above, I have the honour I am submit herewith the Information of District and Sessions Judges/Senior Civil Judges/Junior Civil Judges - Making alternate in-charge arrangements during the year period/training/transfers in view of 33 New Judicial Districts in the state of Telangana as prescribed proforma.

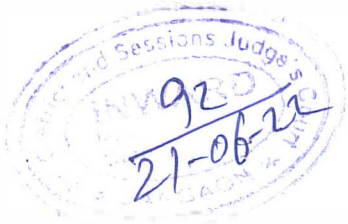


Yours faithfully.

A. Kanchana Reddy
Senior Civil Judge,
Jangaon

Encl: Proforma

SI.No	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTION WHERE EVER NECESSARY	SECOND NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTION WHERE EVER NECESSARY	THIRD NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLACE OF FUNCTION WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1	Smt A. Kanchana Reddy, Senior Civil Judge, Jangaon	Senior Civil Judge, Bhongir	Senior Civil Judge, Hanamkonda	Senior Civil Judge, Warangal



A. Kanchana
 Senior Civil Judge,
 Jangaon
 2016

**OFFICE OF THE ADDL. JUNIOR CIVIL JUDGE CUM JUDICIAL MAGISTRATE
OF FIRST CLASS AT JANGAON, JANGAON.**

DIS.No. 407

DATED: 20-06-2022

From: CH. Narmada,
Addl. Junior Civil Judge-Cum-
Judicial Magistrate of First Class,
JANGAON.

To: The Hon'ble Prl. Dist. & Sessions Judge,
JANGAON.

Honoured Madam,

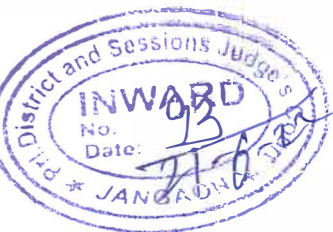
Sub: HIGH COURT FOR THE STATE OF TELANGANA - Alternative incharge arrangements-District and Sessions Judges/Senior civil Judges/Junior Civil Judges-Making alternate incharge arrangements during the leave period/training/transfers, information called for in view of establishment of 33 New Judicial Districts in the state of Telangana- Submitting-Reg.

Ref:- Dis.No. 56, Dt: 20.06.2022 of the Hon'ble Prl. District and Sessions Judge, Jangaon.


-o0o-

With reference to the subject cited, I am herewith submitting the information regarding the Alternative incharge arrangements-District and Sessions Judges/Senior civil Judges/Junior Civil Judges-Making alternate incharge arrangements during the leave period/training/transfers, information called for in view of establishment of 33 New Judicial Districts in the state of Telangana, in prescribed proforma.

SI. No.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE.PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/ PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE/PLAC E OF FUNCTIONING WHERE EVER NECESSARY
1	ADDL. JUNIOR CIVIL JUDGE CUM JUDICIAL MAGISTRATE OF FIRST CLASS AT JANGAON	PRINCIPAL JUNIOR CIVIL JUDGE CUM JUDICIAL MAGISTRATE OF FIRST CLASS AT JANGAON	JUDICIAL FIRST CLASS MAGISTRATE FOR RAILWAY, KAZIPET, HANAMKONDA	SPECIAL JUDICIAL CLASS MAGISTRATE (MOBILE) FOR PCR CASES CUM II ADDL. JFCM COURT, HANAMKONDA



Yours faithfully,


20/6/22
Addl. Junior Civil Judge - Cum-
Judicial Magistrate of First Class,
Jangaon.

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE AT MAHABUBABAD

Dis.No. 297

Dated: 22/6/2022

From:

P.Vasanth

Principal District and Sessions Judge

MAHABUBABAD.

TO.

The Hon'ble Registrar (Vigilance)

High Court for the State of Telangana,

HYDERABAD.

Madam,

Sub. HIGH COURT FOR THE STATE OF TELANGANA – ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges/Senior Civil Judges/Junior Civil Judges – Making alternate in-charge arrangements during the leave period/training/transfers- Submission of information – Regarding.

ROC.No.2193/2022-B.SPL of the Hon'ble Registrar (Vigilance) High Court for the state of Telangana, Hyderabad.

Court for

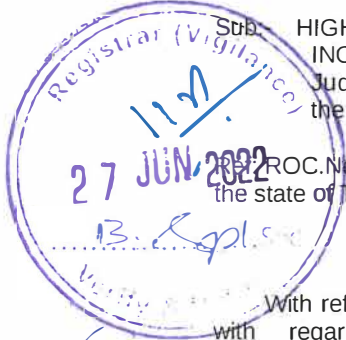
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With reference to the above subject cited, I am Submitting here with the information with regard to the alternate in-charge arrangements during the leave period/training/transfers in respect of all Courts pertaining to the Mahabubabad District in the table given below.

Sl.No.	DESIGNATION OF THE COURT	FIRST NEAREST COURT OF THE COURT MENTIONED IN COLUMN NO 2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY
01.	Prl.District and Sessions Court, Mahabubabad	POCSO Court, Mahabubabad	Prl.Dist Court, Warangal.	Prl.District Court, Hanamkonda.
2.	Senior Civil Judge's Court, Mahabubabad	Senior Civil Judge's Court, Narsampet	Senior Civil Judge's Court, Warangal	Senior Civil Judge's Court, Hanamkonda.
3.	Prl.Jr.Civil Judge's Court, Mahabubabad	I-Addl.JFCM, Mahabubabad	Jr.Civil Judge's Court, Thorrur	Jr.Civil Judge's Court, Narsampet.
4.	I-Addl.JFCM, Mahabubabad.	Prl.Jr.Civil Judge's Court, Mahabubabad	Jr.Civil Judge's Court, Thorrur	Jr.Civil Judge's Court, Narsampet.

Yours faithfully,


Principal District Judge,
Mahabubabad.



OFFICE OF THE PRINCIPAL DISTRICT JUDGE :: AT MULUG

Dis.No. 60

Dated: 20.06.2022

From:

Smt. PVP Lalitha Siva Jyothi
Principal District Judge,
Mulugu

To

The Registrar (Vigilance),
High Court for the State of Telangana,
HYDERABAD.

Sir,

Sub:- ALTERNATIVE IN CHARGE ARRANGEMENTS – Submission of certain information with regard to alternate in-charge arrangements during the leave period/training/transfers in the cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges in the unit of Principal District and Sessions Court, Mulugu – Regarding.

Ref:- letter in ROC. No. 2193/2022-B.Spl, dated 03.06.2022 of Hon'ble High Court for the state of Telangana.

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Anent to the subject cited above, I am submitting herewith certain information for the alternate in-charge arrangements of District and Sessions Judges/ Senior Civil Judges / Junior Civil Judges during the leave period/training/transfers, in the prescribed proforma.

SL. NO.	DESIGNATION OF THE COURT	FIRST NEAREST COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1.	Principal District and Sessions Judge, Mulugu	Principal District and Sessions Judge, Hanamkonda (51 Kms)	Principal District and Sessions Judge, Warangal at Hanamkonda (51 Kms)	Principal District and Sessions Judge, Jayashankar Bhupalpally (65 Kms)
2.	Senior Civil Judge-cum-Assistant Sessions Judge, Mulugu	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Hanamkonda (51 Kms)	Principal Senior Civil Judge-cum-Assistant Sessions Judge, Warangal at Hanamkonda (51 Kms)	Senior Civil Judge-cum-Assistant Sessions Judge, Jayashankar Bhupalpally (65 Kms)
3.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Mulugu	Addl. Junior Civil Judge-cum-Addl. Judicial Magistrate of First Class Judge, Mulugu	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class Court, Hanamkonda (51 Kms)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class Judge, Jayashankar Bhupalpally (65 Kms)
4.	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Mulugu	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Mulugu	I-Additional Junior Civil Judge-cum-I-Additional Judicial Magistrate of First Class, Hanamkonda (51 Kms)	I-Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Jayashankar Bhupalpally (65 Kms)

Yours faithfully,

PVP Lalitha Siva Jyothi
Principal District Judge,
Mulugu

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE AT BHUPALPALLY

DIS.NO. 19.

DATED:7.6.22.

From:
M.Srinivasa Chary,
Prl.District and Sessions Judge,
Jayashankar-Bhupalpally.

To
The Hon'ble Registrar(Vigilance)
High Court for the State of Telangana,
Hyderabad.

Honoured Sir,

Sub:- ALTERNATIVE INCHARGE ARRANGEMENTS – Submission of certain information alternate incharge arrangements during the leave period/ training/ transfers is shown in the prescribed proforma – Submitted – Reg.
Ref:- Roc.No.2193/2022-B.Spl. Dt.3.6.2022. Of Hon'ble High Court for the State of Telangana.

Anent to the subject cited above, I am submitting herewith the certain information for the alternate incharge arrangements of District and Sessions Judges/Senior Civil Judges/Junior Civil Judges during the leave period/ training/ transfers is shown in the prescribed proforma hereunder.

Sl.No.	Designation of the Court	First Nearest Court of the Court mentioned in column no.2 with Distance/Place of functioning where ever necessary	Second Nearest Court of the Court mentioned in column no.2 with Distance/Place of functioning where ever necessary	Third Nearest Court of the Court mentioned in column no.2 with Distance/Place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
1	Principal District and Sessions Judge, Jayashankar Bhupalpally	Prl.District and Sessions Judge, Mulugu 44km	Prl.District and Sessions Judge, Hanamkonda 72km	Prl.District and Sessions Judge, Warangal 72km at Hanamkonda
2	Senior Civil Judge, Jayashankar Bhupalpally	Prl.Senior Civil Judge, Mulugu 44km	Prl.Senior Civil Judge, Hanamkonda 72km	Prl.Senior Civil Judge, Warangal 72km at Hanamkonda
3	Prl.Junior Civil Judge, Jayashankar Bhupalpally	Prl.Junior Civil Judge, Mulugu 44km	Prl.Junior Civil Judge, Hanamkonda 72km	Prl.Junior Civil Judge, Warangal 72km at Hanamkonda
4	I-Addl.Junior Civil Judge, Jayashankar Bhupalpally	I-Addl.Junior Civil Judge, 44km Mulugu	I-Addl.Junior Civil Judge, Hanamkonda 72km	I-Addl.Junior Civil Judge, Warangal 72km at Hanamkonda

This is submitted for favour of information, as directed.

Yours faithfully


Prl.District and Sessions Judge,
Jayashankar-Bhupalpally.



2965

OFFICE OF THE CHIEF JUDGE : CITY CIVIL COURT : HYDERABAD

No.CCC-HYD/AW/E2/2539 /2022

Dated : 08-06-2022

From :

Smt. Renuka Yara,
Chief Judge,
City Civil Court,
HYDERABAD.

To :

The Registrar (Vigilance),
Hon'ble High Court for the State of Telangana,
HYDERABAD.



Madam,

Sub:- **ALTERNATIVE INCHARGE ARRANGEMENTS** - District and Sessions Judges / Senior Civil Judges / Junior Civil Judges - Making alternative in-charge arrangements during the leave period/ training/ transfers, information submitted in view of establishment of 33 New Judicial Districts in the State of Telangana State – Regarding.

2309

Read:- Hon'ble High Court's ROC NO.2193/2022-B.SPL., Dated 03.06.2022.

Adverting to the above subject, I am furnishing the information in respect of all courts in cadre of District Judges, Senior Civil Judges and Junior Civil Judges in the prescribed table, for making in-charge arrangements in respect of leave period / training / transfer of any officer of this unit, vide separate sheet enclosed.

Yours faithfully,

Renuka Yara
08/06/22
CHIEF JUDGE
CITY CIVIL COURT
HYDERABAD

LIST OF ALL COURTS IN THE CADRE OF OF DISTRICT JUDGES, SENIOR CIVIL JUDGES AND JUNIOR CIVIL JUDGES IN THE UNIT OF CHIEF JUDGE, CITY CIVIL COURT, HYDERABAD FOR MAKING INCHARGE ARRANGEMENTS IN RESPECT OF LEAVE / TRAINING / TRANSFERS OF ANY OFFICER OF THE UNIT OF CHIEF JUDGE, CITY CIVIL COURT, HYDERABAD

SL. No	DESIGNATION OF THE COURT	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN NO.2 WITH DISTANCE / PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1	Chief Judge, CCC, Hyd.	II Addl. Chief Judge, CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.
2	I Addl. Chief Judge, CCC, Sec'bad.	XII Addl. Chief Judge, CCC, Sec'bad.	XXVII Addl. Chief Judge, CCC, Sec'bad.	Judge, Prl. Family Court, Sec'bad.
3	II Addl. Chief Judge, CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.
4	III Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.	XI Addl. Chief Judge, CCC, Hyd.
5	IX Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.	XI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge, CCC, Hyd.
6	X Addl. Chief Judge, CCC, Hyd.	XI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge, CCC, Hyd.	XXIV Addl. Chief Judge, CCC, Hyd.
7	XI Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge, CCC, Hyd.	XXIV Addl. Chief Judge, CCC, Hyd.	XXV Addl. Chief Judge, CCC, Hyd.
8	XII Addl. Chief Judge, CCC, Sec'bad.	XXVII Addl. Chief Judge, CCC, Sec'bad.	I Addl. Chief Judge, CCC, Sec'bad.	Judge, Pri. Family Court, Sec'bad.
9	XIV Addl. Chief Judge, CCC, Hyd.	XXIV Addl. Chief Judge, CCC, Hyd.	XXV Addl. Chief Judge, CCC, Hyd.	XXVI Addl. Chief Judge, CCC, Hyd.
10	XXIV Addl. Chief Judge, CCC, Hyd. <i>Notified as commercial court</i>	XXV Addl. Chief Judge, CCC, Hyd.	XXVI Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.
11	XXV Addl. Chief Judge, CCC, Hyd.	XXVI Addl. Chief Judge, CCC, Hyd.	IX Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.
12	XXVI Addl. Chief Judge, CCC, Hyd.	XXV Addl. Chief Judge, CCC, Hyd.	X Addl. Chief Judge, CCC, Hyd.	XI Addl. Chief Judge, CCC, Hyd.
13	XXVII Addl. Chief Judge, CCC, Sec'bad.	XII Addl. Chief Judge, CCC, Sec'bad.	I Addl. Chief Judge, CCC, Sec'bad.	Judge, Prl. Family Court, Sec'bad.
14	Judge, Prl. Spl. Court in the cadre of District Judge for Trial and Disposal of Commercial Disputes, Hyd.	Addl. Spl. Court in the cadre of District Judge for Trial and Disposal of Commercial Disputes, Hyd.	II Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge, CCC, Hyd.
15	Judge, Addl. Spl. Court in the cadre of District Judge for Trial and Disposal of Commercial Disputes, Hyd.	Prl. Spl. Court in the cadre of District Judge for Trial and Disposal of Commercial Disputes, Hyd.	II Addl. Chief Judge, CCC, Hyd.	XIV Addl. Chief Judge, CCC, Hyd.
16	Judge, Prl. Family Court, CCC, Hyd.	Judge, I Addl. Family Court, Hyd.	Judge, II Addl. Family Judge, CCC, Hyd.	III Addl. Chief Judge, CCC, Hyd.
17	Judge, I Addl. Family Court, CCC, Hyd.	Judge, II Addl. Family Judge, CCC, Hyd.	Judge, Prl. Family Court, Sec'bad.	III Addl. Chief Judge, CCC, Hyd.
18	Judge, II Addl. Family Court, CCC, Hyd.	Judge, I Addl. Family Court, Hyd.	Judge, Prl. Family Court, Sec'bad.	III Addl. Chief Judge, CCC, Hyd.
19	Judge, Prl. Family Court, CCC, Sec'bad.	Judge, I Addl. Family Court, Sec'bad.	I Addl. Chief Judge, CCC, Sec'bad.	XII Addl. Chief Judge, CCC, Sec'bad.
20	Judge, I Addl. Family Court, CCC, Sec'bad.	Judge, Prl. Family Court, Sec'bad.	I Addl. Chief Judge, CCC, Sec'bad.	XII Addl. Chief Judge, CCC, Sec'bad.

(1)	(2)	(3)	(4)	(5)
21	I Senior Civil Judge, CCC, Hyd.	II Senior Civil Judge, CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.
22	II Senior Civil Judge, CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.	VII Senior Civil Judge, CCC, Hyd.
23	III Senior Civil Judge, CCC, Sec'bad	XIX Adl.Senior Civil Judge, CCC, Sec'bad.	XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	XV AJ-cum-XIX ACMM, CCC, Sec'bad.
24	IV Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.	VII Senior Civil Judge, CCC, Hyd.	XVII Adl.Senior Civil Judge, CCC, Hyd.
25	V Senior Civil Judge, CCC, Hyd.	VII Senior Civil Judge, CCC, Hyd.	XVII Adl.Senior Civil Judge, CCC, Hyd.	XVIII Adl.Senior Civil Judge, CCC, Hyd.
26	VII Senior Civil Judge, CCC, Hyd.	XVII Adl.Senior Civil Judge, CCC, Hyd.	XVIII Adl.Senior Civil Judge, CCC, Hyd.	II Senior Civil Judge, CCC, Hyd.
27	XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	XV AJ-cum-XIX ACMM, CCC, Sec'bad.	XVI AJ-cum-XX ACMM, CCC, Sec'bad	XIX Adl. Senior Civil Judge, CCC, Sec'bad
28	XV AJ-cum-XIX ACMM, CCC, Sec'bad.	XVI AJ-cum-XX ACMM, CCC, Sec'bad	XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	XIX Adl. Senior Civil Judge, CCC, Sec'bad
29	XVI AJ-cum-XX ACMM, CCC, Sec'bad	XIV AJ-cum-XX ACMM, CCC, Sec'bad	XV AJ-cum-XIX ACMM, CCC, Sec'bad.	XIX Adl. Senior Civil Judge, CCC, Sec'bad
30	XVII Adl.Senior Civil Judge, CCC, Hyd.	XVIII Adl.Senior Civil Judge, CCC, Hyd.	II Senior Civil Judge, CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.
31	XVIII Adl.Senior Civil Judge, CCC, Hyd.	XVII Adl.Senior Civil Judge, CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.	V Senior Civil Judge, CCC, Hyd.
32	XIX Adl.Senior Civil Judge, CCC, Sec'bad.	III Senior Civil Judge, CCC, Sec'bad	XIV AJ-cum-XVIII ACMM, CCC, Sec'bad.	XV AJ-cum-XIX ACMM, CCC, Sec'bad.
33	Secretary, DLSA, CCC, Hyd.	I Senior Civil Judge, CCC, Hyd.	II Senior Civil Judge, CCC, Hyd.	IV Senior Civil Judge, CCC, Hyd.
34	I Junior Civil Judge, CCC, Sec'bad.	XI Junior Civil Judge, CCC, Sec'bad.	III Junior Civil Judge, CCC, Hyd.	IV Junior Civil Judge, CCC, Hyd.
35	II Junior Civil Judge, CCC, Hyd.	III Junior Civil Judge, CCC, Hyd.	IV Junior Civil Judge, CCC, Hyd.	V Junior Civil Judge, CCC, Hyd.
36	III Junior Civil Judge, CCC, Hyd.	IV Junior Civil Judge, CCC, Hyd.	V Junior Civil Judge, CCC, Hyd.	VI Junior Civil Judge, CCC, Hyd.
37	IV Junior Civil Judge, CCC, Hyd.	V Junior Civil Judge, CCC, Hyd.	VI Junior Civil Judge, CCC, Hyd.	VII Junior Civil Judge, CCC, Hyd.
38	V Junior Civil Judge, CCC, Hyd.	VI Junior Civil Judge, CCC, Hyd.	VII Junior Civil Judge, CCC, Hyd.	VIII Junior Civil Judge, CCC, Hyd.
39	VI Junior Civil Judge, CCC, Hyd.	VII Junior Civil Judge, CCC, Hyd.	VIII Junior Civil Judge, CCC, Hyd.	IX Junior Civil Judge, CCC, Hyd.
40	VII Junior Civil Judge, CCC, Hyd.	VIII Junior Civil Judge, CCC, Hyd.	IX Junior Civil Judge, CCC, Hyd.	X Junior Civil Judge, CCC, Hyd.
41	VIII Junior Civil Judge, CCC, Hyd.	IX Junior Civil Judge, CCC, Hyd.	X Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.
42	IX Junior Civil Judge, CCC, Hyd.	X Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.
43	X Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.
44	XI Junior Civil Judge, CCC, Sec'bad.	I Junior Civil Judge, CCC, Sec'bad.	III Junior Civil Judge, CCC, Hyd.	IV Junior Civil Judge, CCC, Hyd.
45	XIX Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.	XXII Junior Civil Judge, CCC, Hyd.
46	XX Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.	XXII Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.
47	XXI Junior Civil Judge, CCC, Hyd.	XXII Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.
48	XXII Junior Civil Judge, CCC, Hyd.	XXI Junior Civil Judge, CCC, Hyd.	XX Junior Civil Judge, CCC, Hyd.	XIX Junior Civil Judge, CCC, Hyd.


 08/06/22
CHIEF JUDGE
CITY CIVIL COURT
HYDERABAD

OFFICE OF THE METROPOLITAN SESSIONS JUDGE :: HYDERABAD

DIS.NO 2641 /MSJ/Adm/HYD/2022

Dt: 21-06-2022.

From:

Sri B. Papi Reddy,
Metropolitan Sessions Judge,
Hyderabad.

To

The Registrar(Vigilance),
High Court for the State of Telangana
Hyderabad



Madam,

Sub:- High court for the State of Telangana- Alternative incharge arrangements- District and Sessions Judges/Senior Civil Judges/Junior civil Judges- Making alternate in-charge arrangements during the leave period /training/transfers/information called for in view of establishment of 33 New Judicial Districts in the State of Telangana- Information Submitted - Regarding.

Ref:- Hon'ble High Court's ROC. No. 2193/2022-B.Spl dt 03-06-2022

Adverting to the subject and reference cited, I am submitting herewith the in respect of all courts in the Cadre of District and Sessions Judges, Senior Civil Judges and Junior Civil Judges in the prescribed table, for making alternative in-charge arrangements in respect of leave period/training/transfers of any officer in this unit .

S.NO	Designation of the Court	First Nearest court to the court mentioned in Column No2 with distance /place of functioning wherever necessary	Second Nearest court to the court mentioned in Column No2 with distance /place of functioning wherever necessary	Third Nearest court to the court mentioned in Column No2 with distance /place of functioning wherever necessary
1	MSJ	I Addl MSJ (within same complex)	II Addl MSJ (within same complex)	IV Addl MSJ (within same complex)
2	I Addl MSJ	II Addl MSJ (within same complex)	IV Addl MSJ (within same complex)	V Addl MSJ (within same complex)
3	II Addl MSJ	IV Addl MSJ (within same complex)	I Addl MSJ (within same complex)	V Addl MSJ (within same complex)
4	IV Addl MSJ	V Addl MSJ (within same complex)	VII Addl MSJ (within same complex)	IX Addl MSJ (within same complex)
5	V Addl MSJ	IV Addl MSJ (within same complex)	VII Addl MSJ (within same complex)	IX Addl MSJ (within same complex)
6	VI Addl MSJ	VII Addl MSJ (within 9 kms distance)	IX Addl MSJ (within 9 kms distance)	V Addl MSJ (within 9 kms distance)
7	VII Addl MSJ	I XAddl MSJ (within same complex)	V Addl MSJ (within same complex)	IV Addl MSJ (within same complex)
8	IX Addl MSJ	VII Addl MSJ (within same complex)	V Addl MSJ (within same complex)	IV Addl MSJ (within same complex)
9	X Addl MSJ	I Addl MSJ (within same complex)	IV Addl MSJ (within same complex)	VII Addl MSJ (within same complex)
10	XI Addl MSJ	I Addl MSJ (within same complex)	VII Addl MSJ (within same complex)	IV Addl MSJ (within same complex)
11	XII Addl MSJ	X Addl MSJ (within same complex)	IX Addl MSJ (within same complex)	VII Addl MSJ (within same complex)
12	Special Sessions Judge for trial of Cases relating to MP's and MLA's	II Addl MSJ (within same complex)	IV Addl MSJ (within same complex)	I Addl MSJ (within same complex)
13	Additional District and Sessions Judge of Fast Track Special Court for trial of POCSO Act Cases in Hyderabad	I Addl MSJ (within 1.5 kms distance)	II Addl MSJ (within 1.5 kms distance)	IV Addl MSJ (within 1.5 Kms distance)
14	CMM	I ACMM (within same complex)	II ACMM (within same complex)	III ACMM (within same complex)

15	IACMM	CMM (within same complex)	III ACMM (within same complex)	II ACMM (within same complex)
16	II ACMM	III ACMM (within same complex)	CMM (within same complex)	IACMM (within same complex)
17	III ACMM	II ACMM (within same complex)	I ACMM (within same complex)	CMM (within same complex)
18	IV ACMM	VI ACMM (within same complex)	VIII ACMM (within same complex)	VII ACMM (within same complex)
19	V ACMM	VIII ACMM (within 0.5 kms distance)	VII ACMM (within 0.5 kms distance)	VIACMM (within 0.5 kms distance)
21	VI ACMM	VII ACMM (within same complex)	VIII ACMM (within same complex)	IX ACMM (within same complex)
22	VII ACMM	VI ACMM (within same complex)	XIV ACMM (within same complex)	VIII ACMM (within same complex)
23	VIII ACMM	IX ACMM (within same complex)	IV ACMM (within same complex)	VII ACMM (within same complex)
24	IX ACMM	XII ACMM (within same complex)	IV ACMM (within same complex)	VIII ACMM (within same complex)
25	X ACMM	XI ACMM (within same complex)	XXII ACMM (within same complex)	IX ACMM (within 9.1 Kms distance)
26	XI ACMM	X ACMM (within same complex)	XXII ACMM (within same complex)	IX ACMM (within 9.1 Kms distance)
27	XII ACMM	VII ACMM (within same complex)	XVII ACMM (within same complex)	XIV ACMM (within same complex)
28	XIII ACMM	XV ACMM (within same complex)	XIV ACMM (with in 1 kms distance)	XXI ACMM (within 1 Kms distance)
29	XIV ACMM	XII ACMM (within same complex)	XVI ACMM (within same complex)	XVII ACMM (within same complex)
30	XV ACMM	XIII ACMM (within same complex)	XIV ACMM (within 1 Kms distance)	XXI ACMM (within 1 Kms distance)
31	XVI ACMM	XVII ACMM (within same complex)	XIV ACMM (within same complex)	XII ACMM (within same complex)
32	XVII ACMM	XVI ACMM (within same complex)	XII ACMM (within same complex)	XIV ACMM (within same complex)
33	XXI ACMM	IX ACMM (within same complex)	XVII ACMM (within same complex)	XVI ACMM (within same complex)
34	XXII ACMM	X ACMM (within same complex)	XI ACMM (within same complex)	XXI ACMM (with in 9 Kms distance)
35	I MM	III MM (within same complex)	IV MM (within same complex)	V MM (within same complex)
36	IIMM (Rly)	IIMM (within 8Kms distance)	III MM (within 8 Kms distance)	IV MM (within 8 Kms distance)
37	III MM	IV MM (within same complex)	VMM (within same complex)	Spl JFCM for Excise Cases (within same complex)
38	IV MM	IIMM (within same complex)	I MM (within same complex)	Spl JFCM for Excise Cases (within same complex)
39	V MM	VI MM (within Same complex)	VII MM (within same complex)	VIII MM (within same complex)
40	VI MM	V MM (within same complex)	VIIMM (within same complex)	VIIIMM (within same complex)
41	VII MM	VIII MM (within same complex)	VIMM (within same complex)	V MM (within same complex)
42	VIII MM	IX MM (within same complex)	XMM (within same complex)	XIMM (within same complex)
43	IX MM	VIII MM (within same complex)	IX MM (within same complex)	XMM (within same complex)
44	X MM	XIMM (within same complex)	XIIMM (within same complex)	IXMM (within same complex)
45	XI MM	XIIMM (within same complex)	XMM (within same complex)	VII MM (within same complex)
46	XII MM	XI MM (within same complex)	XMM (within same complex)	IXMM (within same complex)
47	Spl JFCM for Excise Cases	IIMM (within same complex)	IIMM (within same complex)	IVMM (within same complex)
48	Metropolitan Legal Services Authority	II ACMM (within same complex)	III ACMM (within same complex)	IV ACMM (within same complex)

Yours faithfully,


Metropolitan Sessions Judge,
Hyderabad
METROPOLITAN SESSIONS JUDGE
HYDERABAD

OFFICE OF THE CHIEF JUDGE: CITY SMALL CAUSES COURT: HYDERABAD

Lr. Dis. No. 706 /CSCC/2022

Dt. 20-06-2022

From:
Smt. V.B.Nirmala Geethamba,
Chief Judge,
City Small Causes Court,
Hyderabad.

To:
The Registrar (Vigilance),
Hon'ble High Court for the State of
Telangana,
Hyderabad.

Sir,



Sub: ALTERNATIVE INCHARGE ARRANGEMENTS – District and Sessions Judges/Senior Civil Judges/Junior Civil Judges – Information with regard to making alternate in-charge arrangements for the Court in the Unit of City Small Causes Court, Hyderabad during the Leave period/Training/Transfers of the Judicial Officers and in view of establishment of 33 New Judicial Districts in the State of Telangana – Information Submitted - Regarding.

- Ref: 1. Hon'ble High Court's ROC. No. 1203/2009-B. SPL., dt. 06-11-2019.
2. This Office Lr. Dis. No. 1308/CSCC/2019, dt. 07-11-2019.
3. Hon'ble High Courts ROC. No. 2193/2022-B. Spl., dt. 03-06-2022.

Adverting to the subject and reference 3rd cited above, I am submitting herewith the information with regard to making of alternate in-charge arrangements during the Leave period/Training/Transfers of Judicial Officers in the Unit of City Small Causes Court, Hyderabad as per proforma hereunder:-

Sl. No.	DESIGNATION OF THE COURT (in the unit of City Small Causes Court, Hyderabad)	FIRST NEAREST COURT TO THE COURT MENTIONED IN COLUMN No.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	SECOND NEAREST COURT TO THE COURT MENTIONED IN COLUMN No.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY	THIRD NEAREST COURT TO THE COURT MENTIONED IN COLUMN No.2 WITH DISTANCE/PLACE OF FUNCTIONING WHERE EVER NECESSARY
(1)	(2)	(3)	(4)	(5)
1.	Chief Judge	Chief Judge, City Civil Court, Hyderabad	II Additional Chief Judge, City Civil Court, Hyderabad	III Additional Chief Judge, City Civil Court, Hyderabad
2.	Additional Chief Judge (No Officer Posted till date)	Chief Judge, City Small Causes Court, Hyderabad	--	--
3.	Additional Judge -cum- VI Senior Civil Judge (No Officer Posted till date)	V Senior Civil Judge, City Civil Court, Hyderabad	II Senior Civil Judge, City Civil Court, Hyderabad	I Senior Civil Judge, City Civil Court, Hyderabad
4.	Principal Rent Controller -cum- XII Junior Civil Judge, Hyderabad.	I,II,III,IV Additional Rent Controllers -cum- XIII, XIV, XV, XVI Junior Civil Judges, Hyderabad respectively (No Officers posted till date)	Principal Rent Controller-cum-XXVII Junior Civil Judge, Secunderabad	III Junior Civil Judge, City Civil Court, Hyderabad

Contd., 2.,

5.	I Additional Rent Controller -cum- XIII Junior Civil Judge, Hyderabad. (No Officer Posted till date)	Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively	Principal Rent Controller-cum-XXVII Junior Civil Judge, Secunderabad	III Junior Civil Judge, City Civil Court, Hyderabad
6.	II Additional Rent Controller -cum- XIV Junior Civil Judge, Hyderabad (No Officer Posted till date)	Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively	Principal Rent Controller-cum-XXVII Junior Civil Judge, Secunderabad	III Junior Civil Judge, City Civil Court, Hyderabad
7.	III Additional Rent Controller -cum- XV Junior Civil Judge, Hyderabad (No Officer Posted till date)	Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively	Principal Rent Controller-cum-XXVII Junior Civil Judge, Secunderabad	III Junior Civil Judge, City Civil Court, Hyderabad
8.	IV Additional Rent Controller -cum- XVI Junior Civil Judge, Hyderabad (No Officer Posted till date)	Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively	Principal Rent Controller-cum-XXVII Junior Civil Judge, Secunderabad	III Junior Civil Judge, City Civil Court, Hyderabad
9.	Principal Rent Controller -cum- XVII Junior Civil Judge, Secunderabad.	Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively	XI Assistant Judge, City Civil Court, Secunderabad	
10.	Additional Rent Controller -cum- XVIII Junior Civil Judge, Secunderabad. (No Officer Posted till date)	Principal Rent Controller -cum- XVII Junior Civil Judge, Secunderabad.	Principal Rent Controller, Hyderabad -cum- XII Junior Civil Judges, Hyderabad respectively	XI Assistant Judge, City Civil Court, Secunderabad

This is for favour of information.


CHIEF JUDGE
City Small Causes Court,
Hyderabad-T.6.

OFFICE OF THE PRINCIPAL SPECIAL JUDGE FOR CBI CASES
4th FLOOR, CBI UNIT BUILDING, RED HILLS, NAMPALLY, HYDERABAD 500 004.

Dis.No. 1156/Admn./PSJ-CBI/HYD/PR.14/2022. DT : 13-06-2022

From :
Ch.Ramesh Babu,
Principal Special Judge
for CBI Cases, Hyderabad

To
The Registrar (Vigilance),
High Court for the State of Telangana,
HYDERABAD

Madam,

SUB : CBI UNIT - ALTERNATIVE INCHARGE ARRANGMENTS – District and Sessions Judges – Making alternative in-charge arrangements during the leave period/training/transfers, in view of establishments of 33 New Judicial Districts in The State of Telangana - Information - Submitted – Regarding.

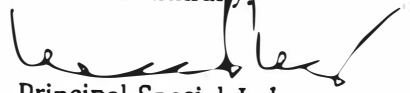
Ref : High Court's letter ROC No2193/2022-B.Spl., dt:03-06-2022

With reference to the subject cited above, I submit that the information as called for under reference cited as under:

Sl. No	Name of the Court	First nearest Court of the Court mentioned in Col. No.2 with Distric/Place of functioning where ever necessary	Second nearest Court of the Court mentioned in Col. No.2 with Distric/Place of functioning where ever necessary	Third nearest Court of the Court mentioned in Col. No.2 with Distric/Place of functioning where ever necessary
(1)	(2)	(3)	(4)	(5)
1.	The Prl.Spl Judge for CBI Cases, Hyderabad	I Addl. Spl Judge for CBI Cases, Hyderabad	III Addl. Spl Judge for CBI Cases, Hyderabad	Prl Spl Judge for SPE & ACB Cases, Hyd'bad
2.	I Addl. Spl Judge for CBI Cases, Hyderabad	Prl.Spl Judge for CBI Cases, Hyderabad	III Addl. Spl Judge for CBI Cases, Hyderabad	Prl. Spl Judge for SPE & ACB Cases, Hyd'bad
3.	II Addl. Spl Judge for CBI Cases, Hyderabad	III Addl. Spl Judge for CBI Cases, Hyderabad	I Addl. Spl Judge for CBI Cases, Hyderabad	Prl. Spl. Judge for CBI Cases, Hyderabad
4.	III Addl. Spl Judge for CBI Cases, Hyderabad	I Addl. Spl Judge for CBI Cases, Hyderabad	Prl. Spl Judge for CBI Cases, Hyderabad	Prl. Spl Judge for SPE & ACB Cases, Hyd'bad

(1)	(2)	(3)	(4)	(5)
5.	Prl Special Judge for SPE & ACB Cases, Hyderabad	I Addl. Special Judge for SPE & ACB Cases, Hyderabad	Prl.Spl Judge for CBI Cases, Hyderabad	I Addl. Spl Judge for CBI Cases, Hyderabad
6.	I Addl. Special Judge for SPE & ACB Cases, Hyderabad	Prl Special Judge for SPE & ACB Cases, Hyderabad	III Addl. Spl Judge for CBI Cases, Hyderabad	I Addl. Spl Judge for CBI Cases, Hyderabad
7.	Special Judge for trial of Economic Offences Cases, Hyderabad	Special Judge for trial of Cases under Essential Commodities Act Hyderabad	The Spl.Judge for speedy trial and disposal of cases on Fradulent draws and misappropriation of scholarship amounts in S.W, T.W and B.C. Departments. (Embezzlement of funds in S.W Dept.), Hyd'bad	Prl Special Judge for SPE & ACB Cases, Hyderabad
8.	Special Judge for trial of Cases under Essential Commoditeis Act, Hyderabad	Special Judge for trial of Economic Offences Cases, Hyderabad	The Spl.Judge for speedy trial and disposal of cases on Fradulent draws and misappropriation of scholarship amounts in S.W, T.W and B.C. Departments. (Embezzlement of funds in S.W Dept.), Hyd'bad	I Addl. Special Judge for SPE & ACB Cases, Hyderabad
9.	The Spl.Judge for speedy trial and disposal of cases on Fradulent draws and misappropriation of scholarship amounts in S.W, T.W and B.C. Departments. (Embezzlement of funds in S.W Dept.), Hyderabad	Prl Special Judge for SPE & ACB Cases, Hyderabad	I Addl. Special Judge for SPE & ACB Cases, Hyderabad	III Addl. Spl Judge for CBI Cases, Hyderabad

Yours faithfully,


 Principal Special Judge
 for CBI Cases, Hyderabad
 Prl. Special Judge for ~~CBI~~ Cases
 Hyderabad.



TELANGANA STATE JUDICIAL ACADEMY

S.P.ROAD, SECUNDERABAD – 500 003

Ph. Nos. (O)- 23446192, 23446366; (Director)- 23446193

Fax: 040 – 23446368; e-mail: tsja.secbad@gmail.com

**SMT.E.TIRUMALA DEVI
DISTRICT JUDGE
DIRECTOR**

Roc.No. 454 / 2022/TSJA-Sec'bad

Dt: 08.07.2022

To
The Registrar (Vigilance),
High Court for the State of Telangana,
Hyderabad.

Madam,

Sub: TSJA, Sec'bad – In-charge arrangements of the officers of the Academy- Reg.

I am herewith forwarding the in-charge arrangements of the officers of Telangana State Judicial Academy, Secunderabad.

Sl. No.	Designation of the Officer	Cadre of the Officer	In-charge of the officer
1.	Director	District Judge Grade-I cadre	Additional Director
2.	Additional Director	District Judge	Director
3.	Senior Faculty Member-I	District Judge	Senior Faculty Member-II
4.	Senior Faculty Member -II	District Judge	Senior Faculty Member-I
5.	Deputy Director	Senior Civil Judge	Senior Faculty Member –II
6.	Assistant Director	Junior Civil Judge	Administrative Officer
7.	Administrative Officer	Junior Civil Judge	Assistant Director

I am to further submit that at present the post of Additional Director, Senior Faculty Member-I and Senior Faculty Member-II are vacant and hence the Deputy Director would be the In-charge for the Director and vice-versa.

Yours faithfully,


DIRECTOR